

List of cases which were e-filed during the month of April 2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-133/2024	05.04.2024	SHIV SHAKTIROADLINESVSDELHI STATE CIVILSUPPLIESCORPORATION LTD	VIJAY SHANKARGAN DHI	4818768184		vg64155@gmial.com	04.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-137/2024	06.04.2024	PNSCINFRASTRUCTUREPVT LTDVSUNION OF INDIA	NAVNEETDUGAR	9811499581		navneetdugar@gmail.com	05.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-448/2024	09-04-2024	M/s Star EducationalBooks Distributor PvtLtdVsVinay Khanna	YOGENDER GAUTAM	9810668042		yogendragautamlegal@gmail.com	08.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-141/2024	12.04.2024	M/S S L ELECTROMECHPVT LTDVSUNION OF INDIA	VIVEKANAND SEMWAL	9810149231		Vivekanandlaw@gr	10.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-307/2024	15.04.2024	TATA MOTORS FINANCE LTD Vs JSR ROADLINES	MAYANKMAHAJAN	9873347330		mayank_mahajan05@yahoo.com	12.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-145/2024	15.04.2024	SELINA PUBLISHERS PVT LTD VS SUVIDYA PRINTERS AND PUBLISHERS PVT LTD	MAHINDER ANDKUMAR	9811031736		ashokpopli6@yahoo.in	12.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-146/2024	15.04.2024	ANIL KUMAR BANSALPROPRIETOR OF MSMAYANK ENTERPRISES VS GANGA SAGAR SINGH PRPRIETOR OF MS SAGAR SINGH	DHEERAJJAG OFWANI	9971446999		Dheeraj.jagwani@gmail.com	12.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-148/2024	16.04.2024	KEWAL BROTHERSVSNEMATRADEAGENCY	V. K. PURI	9911569395		puries- l@yahoo.co.in	15.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-328/2024	19.04.2024	HDFC BANK LTDVsSANJEEVKUMAR ANDANR	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	18.04.2024

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-329/2024	19.04.2024	HDFC BANK LTD Vs ASHWANI DHAR	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	18.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-28/2024	19.04.2024	VIJAY KUMAR KHANDELWAL Vs GNCTD THROUGH EXECUTIVE ENGINEER	SANJAY BANSAL	9810959432		mail2sanjaybansal@yahoo.com	18.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-477/2024	19-04-2024	ACHLA SABHARWAL Vs BPL MEDIA LIMITED	ANSHUJDHIN GRA	9810496660		adlawoffices@gmail.com office@adlo.in	18.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-484/2024	20-04-2024	M/S. RKG POLYMERS Vs M/s RAMAN AND CO.	J Kunal Madan	9717468652		kunalmadan@kmalawoffice.com	19.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-353/2024	24.04.2024	HDFC BANK LTD Vs ABHISHEK PAREEK	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	23.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-506/2024	24-04-2024	MS POTHOS SOLUTIONS Vs M/S. B L AGRO OILS LTD	RISHIKESH KUMAR	8076012179		GUPTAAMAN50777@GMAIL.COM	23.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-168/2024	25.04.2024	RAVINDER KR WADHWAN Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525		sksinghl16@gmail.com	24.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-373/2024	26.04.2024	TATA CAPITAL LTD Vs VARUN BISHT	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	25.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-31/2024	26.04.2024	PAWAN KUMAR Vs MUNICIPAL CORPORATION OF DELHI	R B SINGH	9899736510		rbshinghandassociates@gmail.com	25.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-387/2024	27.04.2024	Tata Finance Limited Vs Saurabh Yadav	Motors MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	26.04.2024

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-175/2024	29.04.2024	M/S INDIA PESTICIDES LTD VS M/S NAVKAR LIFESCIENCES	DEEPAK YADAV	9999980081		DeepakYadavAdvocate@gmail.com	27.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-176/2024	29.04.2024	NARESH KUMAR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRAKUMAR SINGH	9811161525		sksinghl16@gmail.com	27.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-405/2024	29.04.2024	IDFC FIRST BANK VS MOHDA ASHRAF ALI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	27.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-527/2024	30-04-2024	STATE BANK OF INDIA Vs MS CHAUHAN TYRES.	ASHOKKUMAR BAHL	9810019614		Bahl.associates1995@gmail.com	29.04.2024
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL DISTRICT	306	OMP (I) (COMM.)	278/2024	01-04-2024	M/s Clix Capital Services Pvt Ltd Vs Ms Ans Hospital And Ors	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	31-03-2024
			306	CS (COMM)	413/2024	01-04-2024	Hamdard National Foundation India Vs Unison Hamdard Foundation	SHIVENDRA PRATAP SINGH	9953394364			27.03.2024
			306	CS (COMM)	425/2024	03-04-2024	Bhopinder Singh Vs Tips Enterprises	KAJAL BHATIA	9654636083			02.04.2024
			306	OMP (I) (COMM)	288/2024	03-04-2024	HDFC Bank Ltd Vs SAMEER RASHEED KHAN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	01.04.2024
			306	CS (COMM)	437/2024	05-04-2024	UMESH JAIN Vs MUNICIPAL CORPORATION OF DELHI elhi	satyendra kumar singh	9811161525		sksinghl16@gmail.com	04.04.2024

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				OMP (I) (COMM.)	295/2024	08-04-2024	DCB BANK LTD Vs RASHID ALI	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	07-04-2024
			306	OMP (I) (COMM)	297/2024	08-04-2024	DCB BANK LTD Vs MOHAMMAD IRFAN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	06.04.2024
			306	OMP (I) (COMM)	296/2024	08-04-2024	DCB BANK LTD Vs RAJINDER KUMAR	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	06.04.2024
			306	CS (COMM)	466/2024	16-04-2024	M/S MARICA AGRONOMICS PVT LTD Vs ZEST FRUITS PVT LTD	Manish Khurana	7290911000		office@klytoslegal.com	06.04.2024
			306	CS (COMM)	455/2024	12-04-2024	SUNIL KUMAR Vs M/S RUDRAM CHAINS	Sameer Dewan	9810134864			09.04.2024
			306	CS (COMM)	465/2024	16-04-2024	JITENDRA PANJWANI TRADING As M/s NEWTONE FOOD PRODUCTS Vs LAKHAN LAL MOTWANI Prop Of M/s ALISH FOODS	Kapil Yadav	9650508945		advdk.yadav79@gmail.com	10.04.2024
			306	OMP (I) (COMM)	314/2024	16-04-2024	TATA CAPITAL LTD Vs DINESH KUMAR YADAV	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	15.04.2024
			306	OMP (I) (COMM)	322/2024	19-04-2024	DCB BANK LTD Vs Ronak Singh	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	17.04.2024

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			306	OMP (I) (COMM)	325/2024	19-04-2024	Dbc Bank Ltd Vs Vinod Kumar	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	17.04.2024
			306	OMP (I) (COMM)	323/2024	19-04-2024	HDFC BANK LTD Vs Shamim Alam	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	17.04.2024
			306	OMP (I) (COMM)	326/2024	19-04-2024	Hdfc Bank Ltd Vs Afzal Hussain	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	17.04.2024
			306	CS (COMM)	485/2024	22-04-2024	RAKESH Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh	9811161525		sksinghl16@gmail.com	19.04.2024
			306	OMP (I) (COMM)	344/2024	22-04-2024	TATA CAPITAL LTD Vs PARVEZ ALAM	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	19.04.2024
			306	CS (COMM)	510/2024	25-04-2024	ACHLA SABHARWAL VS PITAARA TALKIES PVT LTD	ANSHUJ DHINGRA	40199204		adlawoffices@gmail.com office@adlo.in	19.04.2024
			306	CS (COMM)	513/2024	25-04-2024	SIR GANGA RAM HOSPITAL VS ARUN KUMAR JAIN	SUBHASH KUMAR	9811210664			24.04.2024
			306	OMP (I) (COMM)	369/2024	26-04-2024	HDFC BANK LTD VS SHAMIM UR REHMAN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	23.04.2024

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			306	CS (COMM)	520/2024	27-04-2024	YASH MATLANI VS RAHUL BHATIA	ABHINAV BHATIA	999955198		abhinav@abandassociates.in	26.04.2024
			306	OMP (I) (COMM)	395/2024	29-04-2024	IDFC FIRST BANK VS OMPRAKASH RANA	MAYANK MAHAJAN	9873347330		mayank_mahajan05@	26.04.2024
			306	OMP (I) (COMM)	396/2024	29-04-2024	IDFC FIRST BANK VS ANIL SACHDEVA	MAYANK MAHAJAN	9873347330		mayank_mahajan05@	26.04.2024
			306	OMP (I) (COMM)	399/2024	29-04-2024	TATA CAPITAL LTD VS KUMARDIP SHIVRAJBHAI KHACHAR	JOGINDER SUKHIJA	98103 1 5334		jusjuris@gmail.com	27.04.2024
			306	OMP (I) (COMM)	400/2024	29-04-2024	TATA CAPITAL LTD VS MOYAB KHAN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	26.04.2024
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 440/2024	06.04.24	RAMESH BRIJLAL V/S JOGINDER KR BINDAL	PAWAN MITTAL	9873938816		MITTALPK08@GMAIL.COM	05.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-449/2024	09.04.24	VIKASH JAIN V/S SHARN ELECMACH PVT LTD	MANISH	7503743337		MANISH9990055@REDIFFMA	07.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-454/2024	12.04.24	M/S SAMUNDER SAREE CENTRE V/S M/S PUJA TEXTILES	SANTOSH JHA	9250277616		SKJHAASSOCIATES@GM	09.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-467/2024	16.04.2024	VASTRAM INDIA PVT LTD V/S M/S A ACTIVE ENTERPRISES	SR.N. VATS	9811377679		ADVOCATEWIDU@GMAIL	12.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 479/24	16.04.24	PRACHI INDIA PVT LTD V/S MOTHER MERRY PUBLIC SCHOOL	SD.R. JAIN	9871059347		DJAIN5857@GMAIL.COM	16.04.24

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 283/24	03.04.24	HDFC BANK LTD V/S LUVKESH JAUHRI	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	01.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 290/24	03.04.2024	DCB BANK LTD V/S MD UMAR MIYAN	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	01.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 305/2024	15.04.24	TATA MOTORS FINANCE V/S JSR ROAD LINES	MAYANK MAHAJAN	9873341330		MAYANK_MAJAJAN05YAHOO.COM	11.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 330/2024	19.04.24	HDFC BANK LTD V/S KRISHAN JAI PRAKASH	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	17.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 331/2024	19.04.24	DCB BANK LTD V/S ANKIT GUPTA	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	17.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 345/2024	22.04.24	TATA CAPITAL LTD V/S SATVIR SINGH	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	19.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 357/2024	24.04.24	HDFC BANK LTD V/S KAPIL DEV JOSHI	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	22.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 364/24	25.04.24	HDFC BANK LTD V/S SUMIT KATHURIA	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	23.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 365/2024	25.04.24	HDFC BANK LTD V/S SUHANA AJWANI	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.CO	23.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 263/2024	25.04.24	TATA MOTORS FINANCE V/S ANIL KR YADAV	SH. MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	23.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 397/2024	29.04.2024	ELECTRONICA FINANCE LTD V/S UNIQUE PRINT& BROCESS	JOGINDER SUKHJA	9810315334		JUSJURIS@GMAIL.COM	27.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34	OMP COMM 32/24	30.04.24	PAWAN KUMAR GUPTA V/S MCD	R.B. SINGH	9899736510		RBSINGHANDASSOCIATE	27.04.24
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 433/24	05.04.24	LANDING PAISA V/S SHUBHAM VIJAY THOTE	AMARENDRA KR DUBEY	9599501188		outsmartadvocate@gamil.co	28.03.24

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 434/24	05.04.24	LANDING PAISA V/S SANKET SADANAND GHULE	AMARENDRA KR DUBEY	9599501188		outsmartadvocate@gamil.co	28.03.24
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 128/24	01.04.24	ANITA V/S MCD	SATYENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	28.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 129/24	01.04.24	RAVINDER V/S MCD	SATYENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	28.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 142/24	12.04.24	RAVINDER KUMAR WADHWA V/S MCD	SATYENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	09.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 169/24	26.4.24	PHARMACEUTICALS & MEDICAL DEVICES BUREAU OF INDIA V/S MOOTAN PHARMACEUTICALS	MANJIT KUMAR PATHAK	9968199198		advmanjitpathak@gmail.com	24.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	COUNTER CLAIM	COUNTER CLAIM 14/2024	10.04.24	SANJAY RAJORA V/S NAVKAR FABTEX PVT LTD	NIKITA JAIN	NOT AVAILABLE		NOT AVAILABLE	08.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	REVISION PETITION	RP CIVIL 2/24	20.04.24	CANANRA BANK LTD V/S PREM CHAND	VIPIN VERMA	NOT AVAILABLE		NOT AVAILABLE	18.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 468/24	16.04.24	NALINI GUPTA V/S UGRO CAPITAL LTD	JAYANT PD	9868088968		JAYKANTPRASAD67@GM	12.04.24
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS(COMM)414/2024	01.04.2024	SBI VS. SEPOY RIKHUM YIMCHUNGER	VARUN CHANDLOCK	9818365119		NA	26.03.2024
			304	MISC.	M-EX-300/2024	06.04.2024	VIBHANSHU SHAMI VS. SUNIL SETHI	SH. S.S. CHAUDHARY	9810305439		NA	05.04.2024
			304	EXECUTION	EX (COMM)-136/2024	06.04.2024	M/S R.P. TEXTILE VS. SU DI FASHION	SH. SHWETA GOSHWAMI	8076405974		NA	03.04.2024
			304	EXECUTION	EX (COMM)-134/2024	06.04.2024	M/S R.P. TEXTILE VS. KRISHNA KUMAR TIWARI	SH. SHWETA GOSHWAMI	8076405974		NA	03.04.2024
			304	RECOVERY	CS (COMM)442/2024	08.04.2024	MANI RAM AND SONS VS. SK LAMI TUBES	HRITHIK MANCHANDA	9968113433		HRITHIK.MANCHANDA31	04.04.2024

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			304	RECOVERY	CS (COMM)443/2024	08.04.2024	AMEET SINGH LONGANI VS. SATPAL BHASIN	NEERAJ SHARMA	9911949681	NA		03.04.2024
			304	RECOVERY	CS(COMM)462/2024	15.04.2024	M/S UTSAV VS. SHRI JAY JAISWAL	SANGEETA CHOPRA	9873910829		ADVSANGEETACHOPRA@	26.04.2024
			304	MISC.	M.EX 371/2024	16.04.2024	HANDLOOM FABRICS VS. PAPAYAGIRISIVA KUMAR	SHREYEK GUPTA	9711424345		SHREYEK92@GMAIL.COM	04.04.2024
			304	MISC.	EX 147/2024	16.04.2024	LOKESH KALRA VS. RAJ KUMAR SHARMA	NETRAL PAL SINGH	9868063111		NETRALPALSINGHADVP32	10.04.2024
			304	RECOVERY	CS(COMM)469/2024	18.04.2024	G D ENTERPRISES VS. SHIVA WADHERA	MANISH MIGLANI	9718800440	NA		10.04.2024
			304	EXECUTION	EX (COMM)151/2024	10.04.2024	ANIL KUMAR BANSAL VS. BHAGYA LAKSHMI CONSTRUCTION COMPANY AND ORS	DHEERAJ JAGWANI	9971446999		DHEERAJ.JAGWANI@GM	10.04.2024
			304	ARBITRATION	OMP I (COMM)316/2024	18.04.2024	TATA CAPITAL LIMITED VS. MANOJA MISHRA	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO	10.04.2024
			304	MISC DJ	MISC DJ 3464/2024	20.04.2024	S.K.EDUCATION PVT LTD VS. DEVNAGARI EDUCARE PVT LTD	ATUL PANDEY	8010778268		ATUL.PANDEY@GMAIL.COM	17.04.2024
			304	ARBITRATION	OMP I (COMM)336/2024	20.04.2024	DCB BANK LIMITED VS. MOHD SHAKEEL & ORS	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO	17.04.2024
			304	ARBITRATION	OMP I (COMM)335/2024	20.04.2024	DCB BANK LIMITED VS. AJRUDIN SO ILYAS & ANR	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO	17.04.2024
			304	ARBITRATION	OMP I (COMM)335/2024	20.04.2024	DCB BANK LIMITED VS. ANIRUDH DHAWAN	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO	17.04.2024
			304	EXECUTION	EX (COMM)157/2024	20.04.2024	PLAZA ELECTRICAL PRODUCTS PVT LTD VS. SANJAY DODWANI	SABHAY	9971067110		BCDL969@GMAIL.COM	17.04.2024
			304	EXECUTION	EX (COMM)162/2024	22.04.2024	VIKAS PUBLISHING HOUSE PVT LTD VS. AMIT KUMAR SINGH	RAJESH KUMAR	9810195013		KUMARRAJESHADV@YA	17.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			304	RECOVERY	CS (COMM)498/2024	23.04.2024	ANIL KUMAR VS. MCD AND ANR	SATYENDER KR SINGH	9811161525		SKSINGH16@GMAIL.COM	19.04.2024
			304	ARBITRATION	OMP I (COMM)361/2024	25.04.2024	TATA MOTORS FINANCE LIMITED VS. ANIL KUMAR YADAV	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@	19.04.2024
			304	RECOVERY	CS (COMM)514/2024	26.04.2024	MATHRA DASS AHUJA AND SONS VS. DTTDC	SAK TRIVEDI	9871441764		AKTRIVEDILAWOFFICES	22.04.2024
			304	RECOVERY	CS(COMM)515/2024	26.04.2024	BULGARI SPA VS. ASHOK KUMAR	SK BANSAL	9650682928		UNITEDMARK@UNI	22.04.2024
			304	ARBITRATION	OMP I (COMM)368/2024	26.04.2024	HDFC BANK LIMITED VS. RAHUL SHARMA	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO	21.04.2024
			304	RECOVERY	CS(COMM)519/2024	27.04.2024	NKR TEXTILES VS. SHARMA ENTERPRISES	VIKRANT JAIN	9811377679		ADVOCATEWIDU@	21.04.2024
			304	RECOVERY	CS (COMM)-522/2024	29.04.2024	STATE BANK OF INDIA VS. VIKAS MAHESHWARI	SH. KUNAL MALIK	7503444555		advkunalmalik@gmail	22.04.2024
			304	RECOVERY	CS (COMM)-523/2024	29.04.2024	M/S SHREE SHYAM TRAILORS TRANSPORT VS. SHAPOORJI PALLONJI AND COMPANY PVT. PVT.	SH. NITIN JAIN	9999650755		najandcompany@gma	08.04.2024
			304	U/S 9 ARBITRATION ACT	OMP I (COMM)-409/2023	29.04.2024	TATA MOTORS FINANCE LIMITED VS UP ASSAM CONTAINER SERVICE	SH. MAYANK MAJHAN	9873347330		mayank_mahajan05@	26.04.2024
			304	U/S 9 ARBITRATION ACT	OMP I (COMM)-407/2023	29.04.2024	TATA MOTORS FINANCE LIMITED VS BRIJESH KUMAR	SH. MAYANK MAJHAN	9873347330		mayank_mahajan05@	26.04.2024
			304	EXECUTION	EX.(COMM)-172/2024	29.04.2024	SUBHASH BANSAL VS. SATISH KUMAR	SH. ABHISHEK GUPTA	9718062292		thesuitslawfirm@gma	09.04.2024
			304	EXECUTION	EX(COMM)-174/2024	29.04.2024	SANTOSH PRAMANIK VS. TAPOSH GHOROI	SH. SACHIN VATS	9899357709		sachinadvocatevats@	27.04.2024
			304	RECOVERY	CS (COMM)526/2024	30.04.2024	BHARAT GUPTA VS. ASHOKA TESSILES	AKASH NAVAL	9999424323		CONNECT@NAVALA	26.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	410	OMP (I) (COMM.)	275/2024	01-04-2024	HDFC BANK LTD. VS. ANUJ HARPAL SINGH	SH. ANISH BHOLA	9811452022			13-03-2024
			410	OMP (I) (COMM.)	276/2024	01-04-2024	HDFC BANK LTD. VS. MOHD. JACUM KHAN	SH. ANISH BHOLA	9821344479			01-03-2024
			410	OMP (I) (COMM.)	277/2024	01-04-2024	HDFC BANK LTD. VS. SUNIL HARGYAN SINGH	SH. ANISH BHOLA	9811452022			01-04-2024
			410	CS (COMM)	416/2024	02-04-2024	ASHOK KUMAR VS. MANOJ KUMAR	SH. SATYENDRA KUMAR SINGH	9811161525			22-03-2024
			410	OMP (I) (COMM.)	279/2024	02-04-2024	TATA MOTORS FINANCE LTD. VS. UP ASSAM CONTAINER SERVICE	SH. MAYANK MAHAJAN	9873347330			22-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	OMP (I) (COMM.)	280/2024	02-04-2024	TATA MOTORS FINANCE LTD. VS. RAJKESH MEGH SINGH	SH. MAYANK MAHAJAN	9873347330			22-03-2024
			410	OMP (I) (COMM.)	281/2024	02-04-2024	TATA CAPITALTD. VS. M/S. SILOCHA BUILDCON PVT. LTD.	SH. ANISH BHOLA	9811452022			16-03-2024
			410	MISC. DJ	296/2024	03-04-2024	M/S. MAHAVIRA RICE LAND LLP VS. SACHIN KUMAR GUPTA	SH. GAUTAM BHASIN	9999306881			01-04-2024
			410	CS (COMM)	422/2024	03-04-2024	CENTRAL BANK OF INDIA VS. M/S. AAA INC. & ANR.	SH. S.A. KHAN	9811236411			01-04-2024
			410	CS (COMM)	441/2024	08-04-2024	M/S. VIRAJ ENTERPRISES VS. PNB	SH. K.K. AGGARWAL	9810006579			23-03-2024
			410	CS (COMM)	431/2024	05-04-2024	M/S. R.S. TRADERS VS. RAJAN ARORA	SH. ANMOL KAPUR	9718844007			23-03-2024
			410	OMP (I) (COMM.)	300/2024	12-04-2024	AXIS BANK LTD. VS. RAJIV KUMAR	MS. SUNITA SINGH	9871040589			08-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	EX. (COMM.)	144/2024	15-04-2024	AJAY NAGPAL VS. M/S. SUSHEELA TEXFAB PVT. LTD.	SH. RAHUL CHAUDHARY	9999855579			15-04-2024
			410	CS (COMM)	463/2024	15-04-2024	DHARMEN M. SHAH VS. KRF LTD.	SH. RANJAN DOSHI	7011312145			15-04-2024
			410	OMP (I) (COMM.)	308/2024	15-04-2024	TATA MOTORS FINANCE LTD. VS. JSR ROADLINES	SH. MAYANK MAHAJAN	9873347330			11-04-2024
			410	EX. (COMM.)	152/2024	18-04-2024	ANIL KUMAR BANSAL VS. JYOTI CHANDRA TIWARI					
			410	CS (COMM)	499/2024	23-04-2024	ANIL KUMAR VS. MCD & ANR.	SH. SATENDER KUMAR SINGH	9811161525			19-04-2024
			410	CS (COMM)	509/2024	25-04-2024	MOHD. TARIQ VS. MOHD. FURQUAN	SH. RISHI KUMAR	9990670215			19-04-2024
			410	CS (COMM)	493/2024	22-04-2024	LEVI STRAUSS & CO. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970			19-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	CS (COMM)	494/2024	22-04-2024	LEVI STRAUSS & CO. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970			19-04-2024
			410	EX. (COMM.)	161/2024	22-04-2024	GREENLAND FINANCE & LEASING LTD. VS. AJAY TANEJA	SH. GAGAN JINDAL	9871365547			05-03-2024
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 421/2024	03.04.2024	SHIV SHANKAR GUPTA VS MCD	SATENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	01.04.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 282/2024	03.04.2024	TATA CAPITAL LTD. VS HIMANSHU SINGH	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	27.03.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 299/2024	09.04.2024	DCB BANK LTD. VS MOHD. AHAMAD KHAN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	06.04.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM) 311/2024	12.04.2024	TATA MOTORS FINANCE LTD. VS JSR ROADLINES	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	16.04.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM) 312/2024	12.04.2024	TATA MOTORS FINANCE LTD. VS JSR ROADLINES	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	16.04.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 481/2024	20.04.2024	M/S NSK BEARING INDIA PVT. LTD. VS M/S PLAZA BEARING COMPANY	ATUL KUMAR JAIN	9810040036		NA	19.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT 302	ROOM CIVIL SUIT	OMP(COMM) 29/2024	22.04.2024	SUNIL VS SHRIRAM TRANSPORT FINACE CO. LTD.	LAVIKA GUPTA	9971170800		lavikagupta2009@gmail.com	19.04.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM) 339/2024	22.04.2024	DCB BANK LTD. VS VIJAY PRATAP SINGH	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18.04.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM) 341/2024	22.04.2024	DCB BANK LTD. VS VAISHNAVI CONSTRUCTION	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	20.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 495/2024	23.04.2024	REKHA DEVI VS MCD	SATENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	20.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 496/2024	23.04.2024	SURENDER KUMAR VERMA VS MCD	SATENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	19.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 497/2024	23.04.2024	RAKESH KUMAR GOEL VS MCD	SATENDRA KUMAR SINGH	9811161525		ksingh116@gmail.com	19.04.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I)COMM 350/2024	24.04.2024	M/S CLIX CAPITAL SERVICE PVT. LTD. VS ANURUDH RICHHARIYA	RAVI SHANKAR GARG	9811252038		advocatersgarg@gmail.com	22.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 518/2024	26.04.2024	M/S BLUE DIAMOND VS M/S MANI GIFTS	DHARMENDER AZAD	9811534488		NA	21.03.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 517/2024	26.04.2024	M/S MATHRA DASS AHUJA & SONS VS DELHI TOURISM AND TRANSPORT DEV. CORP.	A.K. TRIVEDI	9871441764		aktrivedilawoffices@gmail.com	24.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 525/2024	29.04.2024	M/S DIGILOGIC DISTRIBUTION SERVICE PVT. LTD. VS M/S AGGARWALKHAN TELECOM	VS MOHD. SULAIMAN	9818416099	NA		26.04.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM398/2024	29.04.2024	IDFC FIRST BANK LTD. VS AMANDEEP SINGH	VS MAYANK MAHAJAN	9873347330		mayan_k_mahajan05@yahoo.com	27.04.2024
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 415/2024	02.04.2024	PUNJAB NATIONAL BANK VS ISHWAR CHAND	VS SANJAY KUMAR	9871980045		SANJAYK1908@GMAIL.COM	30.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (I)(COMM)/289/24	08.04.2024	DCB BANK LTD VS RAKESH KUMAR	VS ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	06.04.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 456/2024	12.04.2024	STATE BANK OF INDIA VS MS REKHA THAKUR	VS MUKESH RANJAN	9811756351		MUKESH RANJAN ADVOCATE	09.04.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS(COMM)/474/2024	19.04.2024	KAMAL GUPTA (PROP) VS MUNICIPAL CORPORATION OF DELHI	VS VINAY KUMAR	8882675545		SAMYAKNYAYA@GMAIL.COM	16.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 317/24	19.04.2024	HDFC BANK LTD VS RASHMI PRABHA	VS ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	17.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 318/24	19.04.2024	DCB BANK LTD VS RAMESH SINGH	VS ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	17.04.2024
			308EXTENSION BLOCK THC	MISC. APPLICATION	MISC.DJ/320/24	22.04.2024	PP JEWELLERS PVT LTD VS PP JEWELLERS PVT LTD RETAILS LTD	VS PNA	NA	NA	NA	NA

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION BLOCK THC	MISC. APPLICATION	MISC. DJ/321/2024	22.04.2024	PP JEWELLERS PVT LTD VS PP JEWELLERS PVT LTD RETAILS LTD	NA	NA	NA	NA	NA
			308EXTENSION BLOCK THC	COPY RIGHT ACT & TRADE MARK ACT	CS (COMM) 502/24	24.04.2024	M/S DEEP CHAND ARYA INDUSTRIES VS KRANTI SOAP	SANJAY AGGARWAL	9810748529		ADMIN@RAGUELLAW.COM	19.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 376/24	27.04.2024	TATA MOTOR FINANCE LTD VS PUSHPEDRA YADAV	MAYANK MAHAJAN	9873347330		MAYANK_mahajan05@yahoo	24.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 377/24	27.04.2024	TATA MOTOR FINANCE LTD VS NANHE RAI	MAYANK MAHAJAN	9873347330		MAYANK_mahajan05@yahoo	24.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 378/24	24.04.2024	TATA MOTOR FINANCE LTD VS AMIT KUMAR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo	24.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 379/24	24.04.2024	KOTAK MAHINDRA BANK LTD VS KATARA TRANSPORT	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo	24.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 393/24	29.04.2024	IDFC BANK LTD VS PREETI BHANDARI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo	26.04.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 391/24	29.04.2024	IDFC BANK LTD VS SHITAL RAMKISHOR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo	26.04.2024
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM)177/24	30.04.2024	ANSHUL PANDAY VS KISHAN KUMAR SHARMA	DARPAN SACHDEVA	8377892021		SACHDEVA.DARPAN@	29.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM)178/24	30.04.2024	ARISTO PAPER MART THROUGH PARTNER VS KAPIL AGENCIES THROU (PROP)	CHANDAN MALIK	9811192159		CHANDANMALIK@GMAIL.C	27.04.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 423/24	03.04.2024	JOIN PACK MACHINES PVT LTD VS M/S BALKRISHNA PAPERS MILLS LTD	JATIN SETHI	8860070760		GS.LAWATTORNEY@GMAIL	01.04.2024
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM)138/24	09.04.2024	STAR BIOMED PVT LTD VS SHRI MOHAN SINGH YADAV	AMIT CHAWLA	9718689708		NA	08.04.2024
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM)154/24	09.04.2024	PLAZA ELELCTRICAL PRODUCTS LTD VS BALJEET SINGH KHUSWAH	ABHAY SAHA	9971067110		BCD1969@GMAIL.COM	15.04.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/418/2024	02-04-2024	Punjab National Bank Vs Anamika Bharti	Sanjay Kumar(P),	9871980045, 9711133597		SANJAYK1908@GMA	01-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/285/2024	03-04-2024	Hdfc Bank Ltd Vs Preeti Datta	ANISH BHOLA(P),	9811452022		Anish_bhola17@yaho	02-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/428/2024	04-04-2024	State Bank Of India Vs Shree Krishna Fashion	Suchita Dixit(P),	9896932838		agnihotrisuchita@gm	03-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/447/2024	09-04-2024	Insignia Lifestyle Spaces Pvt Ltd Vs Nikon Finlease Pvt Ltd	Niyati Patwardhan(P),	9971547353		CHAMBERASHIMSH.COM	08-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/457/2024	12-04-2024	Shri Rajesh Tripathi Vs Ms Jct Limited	Suresh Chand Singhal(P),	9810061558		scsinghal@rediffmail	08-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/306/2024	15-04-2024	Tata Motors Finance Ltd Vs Jsr Roadlines 0719	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@	12-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/143/2024	15-04-2024	M/s Orient Links Pvt Ltd Vs Shmahesh Pradeep Gupta Prop Of M/s Renusharma Enterprises		9810493325		ADVMCSHARMA201	12-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/149/2024	16-04-2024	Anil Kumar Bansal Ftoprietor Of Ms Mayank Enterprises Vs Ms Bharadwaj Construction Through Its Partners	dheeraj jagwani(P),	9971446999		dheeraj.jagwani@gmail	15-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/470/2024	18-04-2024	Bank Of Baroda Vs Shiv Enterprises	Prateek Aggarwal(P),	9958492083		advprateekagg@gmail	16-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/327/2024	19-04-2024	Decb Bank Ltd Vs Mahendra Kumar Lohia	ANISH BHOLA(P),	9811452022		anish_bhola17@yahoo	18-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/159/2024	20-04-2024	Punjab National Bank Vs Deepika Tripathi	NITIN GARG(P),	9958986363		info@knowlex.in	19-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/343/2024	22-04-2024	Tata Capital Ltd Vs Shiv Trading Company	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo	20-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/342/2024	22-04-2024	Tata Capital Ltd Vs Suneel Singh	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo	20-04-2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/487/2024	22-04-2024	Kartikay Impex Private Limited Vs Enkay Foam Private Limited	ANKUR SINGHAL(P),	9811126091		ankursinghaladvocate	20-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRDEXECTION (COMM.)	Execution (Comm)/164/2024	22-04-2024	M/s Jainsons Light Pvt Ltd Vs M/s Chandransh Lights And Power Pvt Ltd	Shailender Negi(P),	9899029218,9999012495		shailnegi1984@gmail	20-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM)	OMP (I) (COMM)/356/2024	24-04-2024	Hdfc Bank Ltd Vs Parmanand Kumar Thakur	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo	23-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM)	OMP (I) (COMM)/374/2024	26-04-2024	Tata Capital Ltd Vs Shree Bhagwati Petrol Pump	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo	25-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDEXECTION (COMM.)	Execution (Comm)/171/2024	27-04-2024	Mayank Singhal Vs Kamal Kishor Jain	Radhey Shyam Sharma(P),	9968237976		rssharmaadvocate5@	26-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM)	OMP (I) (COMM)/408/2024	29-04-2024	Idfc First Bank Vs Renu Dua 4746	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@	27-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM)	OMP (I) (COMM)/406/2024	29-04-2024	Tata Capital Ltd Vs Shri Shyam Construction Company	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo	27-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDEXECTION (COMM.)	Execution (Comm)/130/2024	04-04-2024	M/s Vikas Publishing House Pvt Ltd Vs Calicut University Central Cooperative Stores Ltd	RAJESH KUMAR	9811389028,9810195013			03-04-2024
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM)	OMP (I) (COMM)/301/2024	12-04-2024	Sunil Vs Shriram Transport Finance Co Ltd	LAVIKA GUPTA	99711708800		lavikagupta2009@gm	10-04-2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/419/2024	02-04-2024	PUNJAB NATIONAL BANK Vs M/s Yoginath Packaging Through Proprietor Shri Satish Kumar	Sanjay Kumar	98719980045			30-3-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/426/2024	03-04-2024	Neel Gagan Petro Chem through its Patner Mr Vikas Pandey Vs Ganga Saga Singh Proprietor M/s Ganga Sagar Singh	Satish Bajaj	9953538322		N.A.	01-04-2024
			307	Civil	CS (COMM)/427/2024	03-04-2024	Abhishek Gupta Vs Sh Shanta Bhansali	BRIJESH KR GUPTA	8506092366			02-04-2024
			307	Civil	CS (COMM)/445/2024	08-04-2024	M/s BANARASI SILK Vs M/s SACHDEVA SONS @ SACHDEVA AND SONS	Swadesh Bansal	9899848679			06-04-2024
			307	Civil	OMP (I) (COMM)/294/2024	08-04-2024	DCB BANK LTD Vs RAJ KUMAR	ANISH BHOLA	9811452022			06-04-2024
			307	Civil	Counter Claim/17/2024	18-04-2024	M/s BY ADAB PRIVATE LIMITED Vs GHAN SHYAM GUPTA	Jaspreet Singh	9899641617			04-04-2024
			307	Civil	CS (COMM)/451/2024	10-04-2024	M/s Orange House Private Limited Vs M/s Pathfinder Global School	NAVEEN KUMAR TRIPATHI	9810419936			09-04-2024
			307	Civil	CS (COMM)/459/2024	12-04-2024	Sh SK TANDON Vs M/s MELASTER TOOLS LIMITED	Sanjeev Sharma	9811117362		N.A.	09-04-2024
			307	Civil	OMP (I) (COMM)/303/2024	15-04-2024	Tata Motors Finance Ltd Vs JSR Roadlines 0717	MAYANK MAHAJAN	9873347330			11-04-2024
			307	Civil	OMP (I) (COMM)/304/2024	15-04-2024	Tata Motors Finance Ltd Vs JSR Roadlines 7318	MAYANK MAHAJAN	9873347330			11-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/460/2024	15-04-2024	Abhishek Gupta Vs M/s Shubh Automotive Accessories Pvt Ltd	BRIJESH KR GUPTA	8506092366			12-04-2024
			307	Civil	CS (COMM)/473/2024	18-04-2024	M/s Sadbhavana Chemicals Pvt Ltd Vs Smt RENU NAGAR	Girish Gaur	9811109763			15-04-2024
			307	Civil	OMP (I) (COMM)/332/2024	19-04-2024	DCB BANK LTD Vs ALISHER S/o ABDULSATTAR	ANISH BHOLA	9811452022			17-04-2024
			307	Civil	CS (COMM)/476/2024	19-04-2024	Shikha Gupta Vs M/s Stimulus Research Services Pvt Ltd	Lakshay Dhamija	9873627270			18-04-2024
			307	Civil	CS (COMM)/478/2024	19-04-2024	BHARTI KUKREJA Vs AMIT GUPTA	Vikas Nagwan	9999010507			19-04-2024
			307	Civil	Execution (Comm.)/150/2024	19-04-2024	CANARA BANK Vs PATEL ENTERPRISES THROUGH ITS PROPRIETOR MR. RAVINDER PATEL	Dheeraj Jagwanil	9971446999			10-04-2024
			307	Civil	CS (COMM)/482/2024	20-04-2024	Anil Kumar Vs Municipal Corporation Of Delhi	SATYENDRA KUMAR SINGH	9811161525			19-04-2024
			307	Civil	OMP (I) (COMM)/349/2024	22-04-2024	TATA CAPITAL LTD Vs SANTOSH KUMAR	ANISH BHOLA	9811452022			19-04-2024
			307	Civil	CS (COMM)/492/2024	22-04-2024	Hero InvestCorp Private Limited Vs Ashok Kumar	Aastha Sharma	98104481016		mail@thelegist@gmail.com	19-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/491/2024	22-04-2024	MOHD IQBAL Vs ZAHID @NAADIR	MANISH BANSAL	9811415557			19-04-2024
			307	Civil	OMP (I) (COMM)/360/2024	24-04-2024	HDFC BANK LTD Vs ERA SINGH	ANISH BHOLA	9811452022			22-04-2024
			307	Civil	OMP (I) (COMM)/359/2024	24-04-2024	HDFC BANK LTD Vs ALTAF MOHD SARIF	ANISH BHOLA	9811452022			22-04-2024
			307	Civil	CS (COMM)/512/2024	25-04-2024	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	Shravan Bansal	9650682928			24-04-2024
			307	Civil	OMP (I) (COMM)/367/2024	25-04-2024	HDFC BANK LTD Vs SWEET AND CUTE RETAIL PVT LTD	ANISH BHOLA	9811452022			23-04-2024
			307	Civil	CS (COMM)/521/2024	27-04-2024	M/s ADM TRADING COMPANY Vs VISHAL GUPTA	Neeraj Kr Jha	8825276304			24-04-2024
			307	Civil	OMP (I) (COMM)/404/2024	29-04-2024	TATA CAPITAL LTD Vs Jagga Construction Private Limited	ANISH BHOLA	9811452022			26-04-2024
			307	Civil	OMP (I) (COMM)/402/2024	29-04-2024	IDFC FIRST BANK LTD Vs DILAWAR SINGH 4520	MAYANK MAHAJAN	9873347330			26-04-2024
			307	Civil	OMP (I) (COMM)/403/2024	29-04-2024	IDFC FIRST BANK LTD Vs NALINI GUPTA 4250	MAYANK MAHAJAN	9873347330			26-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/528/2024	30-04-2024	M/s Kanchan Fashion Pvt Ltd Vs Meenu Mahajan	Subhash Chandra	9810459344			29-04-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/446/2024	08-04-2024	M/s Star Almond Company Vs M/s Bee K Bee Prints Pvt Ltd	Md. Suhail	7838924058		suhailladvocate@gmail.com	28-03-2024
COURT ROOM 310			CS (COMM)	CS (COMM)/452/2024	10-04-2024	Standard Chartered Bank Vs Bhupesh Garg	Aditya Kapoor	9582710417		aditya.kapoor@erudite.legal.a	08-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/453/2024	10-04-2024	N T Bloomfield Enterprises Through Its Partner Neeraj Jain Vs Rameshwar Dutt Singh	Aritesh Saxena Vs Megha Sharma	8802101274		ritesh@thelawcare.in	02-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/488/2024	22-04-2024	BANK OF BARODA Vs NEERAJ GOEL	Geetanjali Sharma	8447833470		Advocate.134@gmail.com	19-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/508/2024	24-04-2024	RAJESH BEARING PVT. LTD Vs TRN ENERGY PVT. LTD	Kunal Rawat	9312012009		lokunatravat@gmail.com	09-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	Abhishek Yadav	9560183341		associate@ayassociates.in	04-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/436/2024	05-04-2024	Hindustan Metal Cast House Vs Nagesh kumar Tiwari	SAHIL MAHAJAN	9015668564		Sahil@aspartner.in	02-04-2024	
COURT ROOM 310			CS (COMM)	CS (COMM)/480/2024	19-04-2024	BHARTI KUKREJA Vs MANOJ KUMAR LAMBA	Vikas Nagwan	9999010507		jurislaw@outlook.com	08-12-2023	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/333/2024	19-04-2024	HDFC BANK LTD Vs BIR SINGH	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	22-04-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/337/2024	20-04-2024	DCB BANK LTD Vs NEHPIN THROUGH ITS PROP ADITYA ENTERPRISES	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	26-04-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/348/2024	22-04-2024	TATA CAPITAL LTD. Vs MANVENDRA SINGH	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	17-03-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/358/2024	24-04-2024	HDFC BANK LTD Vs DARSHAN RATHI	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	11-03-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/410/2024	29-04-2024	IDFC FIRST BANK LTD Vs SHWETA GOYAL7876	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	19-03-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/366/2024	25-04-2024	TATA MOTORS FINANCE LTD Vs ANIL KUMAR YADAV 2068	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	23-04-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/375/2024	26-04-2024	HDFC BANK LTD Vs SHADAB MALIK AND ANR	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	23-04-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/298/2024	08-04-2024	Deb Bank Ltd Vs Shoyab Iqbal and Anr	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	06-04-2024
			COURT ROOM 310	Ex (Comm)	Execution (Comm)/139/2024	09-04-2024	Sant Enterprises Vs Neeraj Sharma	Pramod Kumar Sinha	9811594109		P.K.SINHA72@GMAIL.CO	06-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	Ex (Comm)	Execution (Comm)/155/2024	19-04-2024	Tusker Dyechem Private Limited Vs M/S PROMOTIONAL CLUB AND ORS	Abhay Sahai	9971067110		BCD1969@GMAIL.COM	16-04-2024
			COURT ROOM 310	Ex (Comm)	Execution (Comm)/167/2024	23-04-2024	SHIVA TEXTILES Vs SUBANGI SAREE CENTER	Alka Sharma	9319282500		alkasharma8910@gmail.com	18-04-2024
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	Central District	401	CS (COMM)	420/2024	02.04.2024	ANUBHAV WADHWA V/SMUNICIPAL CORPORATION OF DELHI	SATYENDER KUMAR SINGH	9811161525			28.03.2024
			401	OMP (I) COMM	284//2024	03.04.2024	HDFC BANK LTD. V/S ASHA ANIL KUMAR	ANISH BHOLA	9811452022			01.04.2024
			401	CS (COMM)	429/2024	04-04-2024	M/S RBK AND SONS Vs M/S JINESHWAR PLASTICS	VASHISHTHA PARASHAR	9415119500			01.04.2024
			401	CS (COMM)	430/2024	04-04-2024	M/S FABEXPO Vs M/s T T Limited	TAPAN KUMAR JHA(P),	9811778900			27.03.2024
			401	ARB A (COMM)	1/2024	08-04-2024	Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P),				03.04.2024
			401	OMP (I) COMM	293/2024	08-04-2024	DCB BANK LTD Vs RAMESH KUMAR AND ORS	ANISH BHOLA(P),	9811452022			06.04.2024
			401	OMP (I) COMM	292/2024	08-04-2024	DCB BANK LTD Vs RASHID JAKIR	ANISH BHOLA(P),	9811452022			06.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	CS (COMM)	464/2024	15-04-2024	M/S DEEPAK BANSAL HUF Vs M/S GURU NANK ENTERPRISE	Chirag Alagh(P),	9911444100			09.04.2024
			401	OMP (I) COMM	324/2024	19-04-2024	Deb Bank Ltd Vs Mohd Hasan	ANISH BHOLA(P),	9811452022			17.04.2024
			401	OMP (I) COMM	321/2024	19-04-2024	Deb Bank Ltd Vs Jatin Kumar Madaan	ANISH BHOLA(P),	9811452022			17.04.2024
			401	OMP (COMM)	320/2024	19-04-2024	Hdfc Bank Ltd Vs Devender Kumar Sharma	ANISH BHOLA(P),	9811452022			17.04.2024
			401	OMP (I) COMM	338/2024	20-04-2024	ELECTRONICA FINANCE LTD Vs BHAGWATI CREATION	JOGINDER SUKHIJA(P),	9810315334			18.04.2024
			401	CS (COMM)	490/2024	22-04-2024	Surender Verma Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	9811161525			19.04.2024
			401	CS (COMM)	489/2024	22-04-2024	Us Advertising Agency Private Limited Vs Royal Enfield A Unit Of Eicher Motors	Aditya Chopra(P),	8882440743			19.04..2024
			401	OMP (I) COMM	340/20204	22-04-2024	TATA CAPITAL LTD Vs Basant Ballabh Joshi	ANISH BHOLA(P),	9811452022			19.04.2024
			401	OMP (I) COMM	351/2024	24-04-2024	Tata Capital Ltd Vs Bijendra Kumar	ANISH BHOLA(P),	9811452022			19.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	CS (COMM)	507/2024	24-04-2024	State Bank Of India Vs Anil	Suresh Kumar(P),	9810099445			23.04.2024
			401	OMP (I) COMM	355/2024	24-04-2024	Hdfc Bank Ltd Vs Kaushal Kumar Tiwari	ANISH BHOLA(P),	9811452022			22.04.2024
			401	OMP (I) COMM	354/2024	24-04-2024	Hdfc Bank Ltd Vs Arshad Khan	ANISH BHOLA(P),	9811452022			22.04.2024
			401	OMP (I) COMM	372/2024	26-04-2024	HDFC BANK LTD Vs PREM MALHOTRA	ANISH BHOLA(P),	9811452022			23.04.2024
			401	OMP (I) COMM	388/2024	27-04-2024	KOTAK MAHINDRA BANK LTD Vs KISHAN TILE COMPANY	MAYANK MAHAJAN(P),	9873347330			25.04.2024
			401	OMP (I) COMM	401/2024	29-04-2024	TATA CAPITAL TD Vs RAHISA KAMRUDDIN	ANISH BHOLA(P),	9811452022			26.04.2024
			401	EXECUTION (COMM)	179/2024	30.04.2024	M/S ALSTONE INDUSTRIES PVT LTD V/S RUBBER TRADE CENER PTOMAR LTD	MEHUL SINGH	9910972121			25.04.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	EXECUTION	Execution (Comm)/158/2024	20-04-2024	M/s Awals Creations Through Its Partners And Anr Vs Prakash Chand Sharma	Gurmit Singh Hans(P),	9810209575		LEGALSK@GMAIL	02-03-2024
			402	CIVIL	CS (COMM)/424/2024	03-04-2024	B JAIN PUBLISHERS PRIVATE LIMITED Vs Maxwell And Anr	ROHIT SINGH(P),	9810932127		rohit@psklegalass	26-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (COMM)/27/2024	03-04-2024	ARUN KHATTAR Vs KANAD KASHYAP AND ANR	TOM JOSEPH(P),	7798017899		mrityunjai91@gmail.com	01-04-2024
			402	ARBITRATION	OMP (I) (COMM)/286/2024	03-04-2024	Hdfc Bank Ltd Vs Vikas Gupta	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	01-04-2024
			402	ARBITRATION	OMP (I) (COMM)/287/2024	03-04-2024	Hdfc Bank Ltd Vs Waseem Akram	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	01-04-2024
			402	CIVIL	CS (COMM)/432/2024	05-04-2024	M/S JK TYRE AND INDUSTRIES LTD Vs iLOGOIN	pulkit srivastava(P),	9999989029		BBS@BBSLEGAL.IN	03-04-2024
			402	CIVIL	CS (COMM)/444/2024	08-04-2024	M/s Evershine Enterprises Vs Adycon Infrastructures Private Limited	Vinay Pandey(P),	9953631133		MAIL@VINAYPANDAY.COM	02-04-2024
			402	CIVIL	CS (COMM)/439/2024	06-04-2024	Ashok Kanodia Vs Vivek Jain	NITIN KAKKAR(P),	9811890118		advnitinkakkar@gmail.com	04-04-2024
			402	ARBITRATION	OMP (I) (COMM)/291/2024	08-04-2024	Dcb Bank Ltd Vs Mohit Kumar	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	06-04-2024
			402	CIVIL	CS (COMM)/458/2024	12-04-2024	M/s Prado Services Vs Tnsi Retail Pvt Ltd	SARABJOT SINGH(P),	9310905051		sslegalsolutions12@gmail.com	08-04-2024
			402	ARBITRATION	OMP (I) (COMM)/309/2024	15-04-2024	TATA MOTORS FINANCE LTD Vs JSR ROADLINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan@gmail.com	11-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	CIVIL	CS (COMM)/461/2024	15-04-2024	M/s Stepping Stone Vs Tnsi Retail Pvt Ltd	SARABJOT SINGH(P),	9310905051		sslegalsolutions12@gmail.com	10-04-2024
			402	ARBITRATION	OMP (I) (COMM)/310/2024	15-04-2024	TATA MOTORS FINANCE LTD Vs JSR ROADLINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan@gmail.com	11-04-2024
			402	ARBITRATION	OMP (I) (COMM)/315/2024	16-04-2024	Tata Capital Ltd Vs ANSHMAN DURGAPRASAD ANR	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	15-04-2024
			402	CIVIL	CS (COMM)/511/2024	25-04-2024	ACHLA SABHRWAL Vs MH-ONE TV NETWORK (P) LTD	ANSHUJ DHINGRA(P),	9810496660		adlawoffices@gmail.com	16-04-2024
			402	CIVIL	CS (COMM)/486/2024	22-04-2024	NARESH RAI Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	9811161525		sksingh116@gmail.com	19-04-2024
			402	ARBITRATION	OMP (I) (COMM)/347/2024	22-04-2024	Tata Capital Ltd Vs MANOJ KUMAR	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	19-04-2024
			402	ARBITRATION	OMP (I) (COMM)/346/2024	22-04-2024	Tata Capital Ltd Vs DHARAMPAL AND ANR	ANISH BHOLA(P),	9811452022		Anish Bholai17@yahoo.com	19-04-2024
			402	CIVIL	CS (COMM)/503/2024	24-04-2024	M/s Sardari Lal And Company Vs M/s Safety Circle Pvt Ltd	Anil Sethi(P),	9811109342		asethiadvocate@yahoo.com	20-04-2024
			402	ARBITRATION	OMP (I) (COMM)/386/2024	27-04-2024	TATA MOTORS LTD Vs UP ASSAM CONTAINER SERVICE	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan@gmail.com	25-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
			402	ARBITRATION	OMP (I) (COMM)/385/2024	27-04-2024	TATA MOTORS FINANCE LTD Vs CHETAN PRATAP	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan@rediffmail.com	25-04-2024	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Execution	Execution (Comm)/99/2024	02-04-2024	State Bank Of India Vs Kinni Singh	Ranjay Kumar Sinha(P),	9811255673		advocatesinha@rediffmail.com	01-04-2024	
				Execution	Execution (Comm)/100/2024	03-04-2024	UCO BANK Vs Poonam Bhutani	Shashi Kaushik(P),	9811400314		nil		01-04-2024
				Execution	Execution (Comm)/109/2024	18-04-2024	Sarabjit Singh Bedi Vs Jasmine Kaur Bhatia	Praveen Kumar(P),	9999099325		lawsharma@y~hQ9_~~9rn		13-04-2024
				Execution	Execution (Comm)/110/2024	18-04-2024	Sarabjit Singh Bedi Vs Jasmine Kaur Bhatia	Praveen Kumar(P),	9999099325		lawsharma@y~hQ9_~~9rn		13-04-2024
				Execution	Execution (Comm)/112/2024	19-04-2024	Pawan Aggarwal Vs Sandeep Dahiya	Sunil Kumar Gautam(P),	9871349009		sunil.skgautam@gmail.com		16-04-2024
				Execution	Execution (Comm)/119/2024	29-04-2024	Sh Chander Shekhar Takiya Properitor S M Industries Vs Dharuv	SANJAY DEWAN(P),	9811036782		sanjaydewanadv@gmail.com		27-04-2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	299/2024	02.04.2024	STATE BANK OF INDIA VS. MAYANK CHOPRA	R.N. SINGH	9868523230		rn.singh@gmail.com	02.04.2024	
				CS(COMM)	311/2024	06.04.2024	UPCOMET TECHNOLOGIES PVT. LTD VS. NIVEDITA FOODS AND BEVERAGES	VARUN BALA	9999941625		varun.bala@gmail.com	06.04.2024	
				CS(COMM)	312/2024	06.04.2024	ANAGRAM DIGITAL MERADAWAI PVT. LTD VS. PRANAY MOHAN	PRANAY MOHAN	9958860135		pranaymohan@gmail.com	06.04.2024	
				CS(COMM)	317/2024	09.04.2024	PUNJAB NATIONAL BANK VS. NISHA FOOTWEAR	VIKAS KUMAR	9850795147		vikas.kumar@gmail.com	09..04.2024	
				CS(COMM)	318/2024	09.04.2024	ALCOBREW DISTILLERIES INDIA LTD VS. RADIXTHIX THINK KPO PVT LTD	VISHNU PS LAGAWAT	9871152081		vishnu.p.s.lagawat@gmail.com	09.04.2024	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				MISC. DJ	268/2024	10.04.2024	BAJAJ RESOURCES LTD VS. SATISH	GAUTAM BHASIN	9999306881		gautambhasin@gmail.com	10.04.2024
				CS(COMM)	320/2024	10.04.2024	PUNJAB NATIONAL BANK VS. M.K. INDUSTRIES	VIKAS KUMAR	9650795147		vikaskumar@gmail.com	10.04.2024
				CS(COMM)	321/2024	10.04.2024	STATE BANK OF INDIA VS. HARMEET SINGH	VIJAY PRAKASH	9810210892		vijayprakash@gmail.com	10.04.2024
				CS(COMM)	330/2024	12.04.2024	AUTO DIE CART VS. M/S ALTECH	AKASH TIWARI	9318424276		akashtiwari@gmail.com	12.04.2024
				CS(COMM)	343/2024	18.04.2024	SIRCA PAINTS INDIA LTD VS. MONISH SHAIKH	ANAND BAJPAI	7052083906		anandbajpai@gmail.com	18.04.2024
				CS(COMM)	344/2024	19.04.2024	SIRCA PAINTS INDIA LTD. VS. BIHARI LAL GREENWOOD LTD	ANAND BAJPAI	7052083906		anandbajpai@gmail.com	19.04.2024
				MISC. DJ	287/2024	19.04.2024	HOME AND INDUSTRIAL INTERNATIONAL COATINGS VS. SHEARLINGS SKINS PVT LTD	NARENDRA SINGH	8700558338		narendrasingh15@gmail.com	19.04.2024
				MISC. DJ	291/2024	20.04.2024	TRIVEDI ENTERPRISES VS. DRISHTI ENTERPRISES	MAHIPAL SINGH	9213848628		mahipal15@gmail.com	20.04.2024
				CS(COMM)	349/2024	22.04.2024	SCORCHERS SERVICES PVT. LTD VS. SHREE HEMADRI ENTERPRISES	VISHISHT SINGH	7985456927		vishisht20@gmail.com	22.04.2024
				CS(COMM)	354/2024	23.04.2024	HONEY VOHRA AND SONS HUF VS. SADASHIV ELECTRICAL LTD	A.K. TRIPATHI	9311210052		aharsh17@gmail.com	23.04.2024
				CS(COMM)	358/2024	23.04.2024	AMARJEET SINGH VS. VINOD KUMAR BANGA	DEV SHARMA	9811387613		devsharmadev@gmail.com	23.04.2024
				CS(COMM)	363/2024	24.04.2024	BALAJI ACTION BUILDWELL PVT LTD VS. SANDEEP MISHRA	ABHISHEK HARJIKA	9310008854		abhishek12@gmail.com	24.04.2024
				CS(COMM)	364/2024	24.04.2024	SHRESTH JINDAL VS. ELECTRIC FIELD CO.	ANURAG SINGH	8826154154		anurag1@gmail.com	24.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS(COMM)	366/2024	25.04.2024	INTERACTIVE AVENUES PVT. LTD VS. RICHMOND GLOBAL SCHOOL	VINAY SRIVASTAVA	9899628833			25.04.2024
				CS(COMM)	371/2024	27.04.2024	A.M. ASSOCIATES VS. RADHEY SHYAM SHARMA	JAGRITI JAIN	8527506427			27.04.2024
				CS(COMM)	372/2024	27.04.2024	NAVEEN JAIN VS. M/S HARYANA PRECISION COMPONENTS	ASTUTI WASON	9811227766			27.04.2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	RECOVERY	CS (COMM)/297/2024	01-04-2024	M/s Essar Auto Industries Through Proprietor Vs Narbada Impex Pvt Ltd And Ors Throu	SHAILENDRA KUMAR LAL(P),	8510920428		Shailendrakumarlal.advocate@gmail.com	30-03-2024
				RECOVERY	CS (COMM)/309/2024	04-04-2024	Campus Activewear Limited Vs Haroon Rashid Proprietor	Ankit Parashar(P),	8802310640		delhi@alba1awoffices.com,	03-04-2024
				RECOVERY	CS (COMM)/308/2024	04-04-2024	Nainital Bank Limited Vs Virender Singh	Manoj Gupta(P),	NOT MENTIONED		NOT MENTIONED	03-04-2024
				RECOVERY	Misc DJ/259/2024	04-04-2024	Manash Lifestyle Private Limited Vs Sgm Trading Company	NAGESHWAR KUMHAR(P),				03-04-2024
				RECOVERY	CS (COMM)/307/2024	04-04-2024	Campus Activewear Limited Vs Mr Shiv Shanker Proprietor Of Mis Shyam Footwear	Ankit Parashar(P),	8802310640		delhi@alba1awoffices.com,	03-04-2024
				RECOVERY	CS (COMM)/306/2024	04-04-2024	Saraswati Wood Private Limited Vs Om Timber Trader	Randhir kumar(P),	NOT MENTIONED		9899978028	03-04-2024
				RECOVERY	Execution (Comm)/102/2024	06-04-2024	Vision Graphics Vs Cri Events Pvt Ltd	Harshit Aggarwal(P),	NOT MENTIONED		NOT MENTIONED	05-04-2024
				RECOVERY	CS (COMM)/319/2024	09-04-2024	Ambika Steels Vs Concept Mechatronics	KESHAV MUDGIL(P),	9716442809			08-04-2024
				RECOVERY	CS (COMM)/322/2024	10-04-2024	Auto Die Cast India Vs Shiv Shakti Engg And Foundry Solution	AKASH TIWARI(P),	9318424276		NOT MENTIONED	09-04-2024
				RECOVERY	CS (COMM)/327/2024	12-04-2024	Naveen Sabharwal Vs Alok Fashions	RAJESH MAHINDRU(P),	981019413		rniahi@rediffmail.com	10-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				RECOVERY	CS (COMM)/336/2024	15-04-2024	Usha Arora Vs Narender Sharma	Rashmi Bhatti (p)	9871945979		NOT MENTIONED	12-04-2024
				RECOVERY	CS (COMM)/335/2024	15-04-2024	Amit Taneja Vs Luminous Power Technologies Private Limited	ANKIT KASHYAP(P),	9811149439		EMAIL:dcslawfirm@outlook.com	12-04-2024
				RECOVERY	CS (COMM)/347/2024	20-04-2024	Union Bank Of India Vs Anu Bhayana Prop Of dashmesh Enterprises	Sandeep .(P),	8800892099		dhriwalsandeep905	19-04-2024
				RECOVERY	Counter Claim/23/2024	20-04-2024	Ruchi Ahuja Vs Radhika Arora	Ishu Bansal(P),				19-04-2024
				RECOVERY	CS (COMM)/353/2024	22-04-2024	Dileep Sharma Through Its Prop Of M/s Silver Line Incorporation Vs Sandeep Kumar Proprietor Of Mis Dev Enterprises	RAKESH KUMAR SHUKLA(P),	9899454835			20-04-2024
				RECOVERY	Execution (Comm)/117/2024	24-04-2024	Kawaljeet Singh Vs Jonu	RAKESH SHARMA(P),	NOT MENTIONED		NOT MENTIONED	23-04-2024
				RECOVERY	OMP (I) (COMM)/91/2024	24-04-2024	Hdfc Bank Ltd Vs Abhisek Maheswari	ASHIM BHATT(P),	NOT MENTIONED		NOT MENTIONED	23-04-2024
				RECOVERY	OMP (I) (COMM)/90/2024	24-04-2024	Hdfc Bank Ltd Vs Robin Saran Verma	ASHIM BHATT(P),	NOT MENTIONED		NOT MENTIONED	23-04-2024
				RECOVERY	CS (COMM)/367/2024	25-04-2024	Kapil Vohra Vs Fuel Craft Solution Pvt Ltd	Jai Shankar(P),	7838096941			24-04-2024
				RECOVERY	Misc DJ/303/2024	24-04-2024	M/S R G METAL TRADERS Vs M/S SHIV SHAKTI METALS PVT LTD	SNA(P),	NOT MENTIONED		NOT MENTIONED	24-04-2024
				RECOVERY	CS (COMM)/370/2024	26-04-2024	Ms Guru Dutt Kailash Chand Sharma Through Its Prop Mr Kailash Chand Sharma Vs Yashansh Construction Pvt Ltd	PARDEEP KUMAR(P),	9718694481,		NOT MENTIONED	25-04-2024
				RECOVERY	CS (COMM)/374/2024	27-04-2024	State Bank Of India Vs Savleen Kaur And Anr	Ravindra Narayan Singh(P),	9868523230, 8076466594		advrnarayan@gmail.com	26-04-2024
				RECOVERY	CS (COMM)/377/2024	29-04-2024	Smt Sapna Sehgal Prop Of M/s Elegance Asia Vs Mrs Mayuri Mahinderu Prop M/s Radhey Krishna Exclusive	AMIT SISODIA(P),	76786s6s78		EMAIL : amitsisodia@gmail.com	26-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				RECOVERY	CS (COMM)/376/2024	29-04-2024	Shilex Chemicals Pvt Ltd Vs Real Care Lifesciences (partnership Firm)	DEEPAK SAHNI(P),	9899995598		DEEPAK SAHNIADVA@ATE TA,GMAIL. COM	27-04-2024
				RECOVERY	CS (COMM)/382/2024	30-04-2024	M/s Meditech India Proprietor Of Sandeep Bansal Vs M/s Bram Health Care Pvt Ltd	ANKIT SETHI(P),	9899617716,9899939005		NOT MENTIONED	29-04-2024
				RECOVERY	Execution (Comm)/126/2024	30-04-2024	Prithviraj Thareja And Anr Vs M/s Coffee Day Global Ltd	Satyajit Kumar(P),	95552154641		NOT MENTIONED	29-04-2024
				RECOVERY	Execution (Comm)/125/2024	30-04-2024	Ms Kamal Gupta Proprietor Sh Kamal Gupta Vs Municipal Corporation Of Delhi Previously North Delhi Municipal Corporation	Vinay kumar(P),	882675545		samvknYaya@gmail.com	29-04-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	Misc DJ	Misc DJ/251/2024	01-04-2024	CANARA BANK Vs SATISH KUMAR	ADV AMIT GUPTA	9810224624			26-03-2024
				CS (COMM)	CS (COMM)/294/2024	01-04-2024	RAJ KUMAR Vs KRISHAN KUMAR	ADV SATISH SANSI	9810183830			27-03-2024
				CS (COMM)	CS (COMM)/295/2024	01-04-2024	PUNJAB NATIONAL BANK Vs VAIBHAV CHAUDHARY AND ORS	ADV ANUJ KUMAR	8700141454			27-03-2024
				CS (COMM)	CS (COMM)/296/2024	01-04-2024	DHRUV FIRE SAFETY Vs M/S RSR CONSTRUCTION CO	ADV SADDAM HUSSAIN	9650016144			27-03-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/86/2024	02-04-2024	INDUS TOWER LIMITED Vs ANIL RANA	EKNATH LUTHRA	8376841313			30-03-2024
				CS (COMM)	CS (COMM)/301/2024	03-04-2024	CANARA BANK Vs AKASH JAIN	EKNATH LUTHRA	8376841313			02-04-2024
				CS (COMM)	CS (COMM)/302/2024	03-04-2024	COIM INDIA PVT LTD Vs M/S NIKHIL FOOTWEARS AND ORS	DINESH MINOCH	9810089936			02-04-2024
				CS (COMM)	CS (COMM)/315/2024	08-04-2024	ADIDAS AG Vs OWNER/ PROPRIETOR NN CLOTHING	PRAMOD KUMAR SINGH	9810481016			05-04-2024
				CS (COMM)	CS (COMM)/316/2024	09-04-2024	CANARA BANK Vs RAJEEV SHARMA	CHITRA MALHOTRA	9212888057			08-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (COMM)	OMP (COMM.)/4/2024	12-04-2024	VINOD KUMAR Vs SUYOG CO-OPERATIVE T/C SOCIETY LTD.	MANOJ KUMAR	9811133644		manoj.k@gmail.com	09-04-2024
				CS (COMM)	CS (COMM)/328/2024	12-04-2024	EASTERN BEARINGS PVT LTD Vs RAIPUR POWER AND STEEL LTD	GAGAN KUMAR	9654224557		gagan.k@gmail.com	09-04-2024
				CS (COMM)	CS (COMM)/329/2024	12-04-2024	SATGURU BUILDTECH THROUGH ITS PROPRIETOR SANJAY JETHWANI Vs ANIL KUMAR LOHLI	YASHPAL JOLLY	7982066214		satgurubuild@gmail.com	09-04-2024
				Misc DJ	Misc DJ/275/2024	15-04-2024	MEGA SWITCHGEAR Vs LUCKY KINGER	VISHAL	9634355585		vishal.k@gmail.com	10-04-2024
				CS (COMM)	CS (COMM)/334/2024	15-04-2024	SAIRA INFRATECH PVT LTD Vs VIJAY KUMAR JAISWAL	AK TRIPATHI	9311210052		aktripathi@gmail.com	10-04-2024
				CS (COMM)	CS (COMM)/345/2024	19-04-2024	SIRCA PAINTS INDIA LIMITED Vs HARSH PAINTS CORPORATION AND OTHERS	ANAND BAJPAL	7052083906		anandbajpal@gmail.com	12-04-2024
				CS (COMM)	CS (COMM)/346/2024	19-04-2024	SIRCA PAINTS INDIA LIMITED Vs GILL BROTHERS TRADING COMPANY AND OTHERS	ANAND BAJPAL	7052083906		anandbajpal@gmail.com	15-04-2024
				CS (COMM)	CS (COMM)/350/2024	22-04-2024	NAV LABELS PRIVATE LTD Vs SHOPZO BRAND PVT LTD	RAJESH MAHENDRU	9810194135		rajeshmahendru@gmail.com	18-04-2024
				CS (COMM)	CS (COMM)/361/2024	23-04-2024	SARAOGI SUPER SALES PVT LTD Vs SACHINDA PRASAD GUPTA	ARUN BEDI	918285672608		arunbedi1@gmail.com	20-04-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/89/2024	24-04-2024	HDFC BANK LTD Vs SABBY BAWEJA	KUSUM BHATT	9599624216		kusumbhatt1@gmail.com	23-04-2024
				CS (COMM)	CS (COMM)/365/2024	25-04-2024	M/S SCEGGO FOOTCRAFTS Vs CHANDIGARH SHOE PALACE	MUKUL RAWAL	9899000289		mukul_04@yahoo.com	23-04-2024
				CS (COMM)	CS (COMM)/369/2024	26-04-2024	SARAOGI SUPER SALES Vs MR INDIRAJIT KUMAR	VARUN BEDI	8285672608		varunbedi1@gmail.com	23-04-2024
				CS (COMM)	CS (COMM)/378/2024	29-04-2024	GAGANDEEP SINGH KOCHHAR Vs SHREE BALAJI ENGINEERING	VIJAY SEHGAL	9873403435		vijaysehg@gmail.com	27-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	CS (COMM)/379/2024	29-04-2024	PUNJAB NATIONAL BANK Vs MADAN LAL	VIKASH KUMAR	9634078765			27-04-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	Execution (Comm.)/97/2024	97/2024	01-04-2024	Salora International Ltd Vs Kunal Traders	Ajay Malvia	9868112556		Not Provided	29.03.2024
				CS (COMM)/298/2024	298/2024	02-04-2024	Indian Bank Vs Palak Anand	Sushil Kumar Rai	9868422289			29.03.2024
				CS (COMM)/310/2024	310/2024	05-04-2024	Coim India Pvt Ltd Vs Nikhil Footwears, Through Partners	Dinesh Manocha	9810089936			01.04.2024
				Execution (Comm.)/104/2024	104/2024	08-04-2024	Shri Durga Sales Corporation Vs Raju	Sunil dutt	9313345075			06.04.2024
				CS (COMM)/314/2024	314/2024	08-04-2024	Kohinoor Ribbon Factory Private Limited Vs Wear Well India Private Limited	Arvind Gupta	9811317311			05.04.2024
				CS (COMM)/325/2024	325/2024	12-04-2024	Himanshu Bansal Vs Tegsingh Kanhayasingh Manwal	Ssameer Sidharr	9444446565			10.04.2024
				CS (COMM)/326/2024	326/2024	12-04-2024	Rajesh Arora Vs Millenium Marketing	Anirudh	9811287280			08.04.2024
				CS (COMM)/331/2024	331/2024	15-04-2024	M/s Trak Enterprises Vs M/s Delhi Plywood	Prateek Jain	9717521893			10.04.2024
				CS (COMM)/332/2024	332/2024	15-04-2024	Nitish Enterprises Vs Mohit Foot Arts	Ajay Sharma	9050446910		Not Provided	10.04.2024
				CS (COMM)/333/2024	333/2024	15-04-2024	M/s Ajanta Soya Ltd Vs M/s Maa Trading	Jagdish Arora	9711304060			11.04.2024
				Execution (Comm.)/107/2024	107/2024	16-04-2024	United Overseas Vs Jj Prints	Prem garg	8860844670			12.04.2024
				Execution (Comm.)/108/2024	108/2024	16-04-2024	Sundaram Finance Ltd Vs Jasbir L	Nitin Mehra	9773667288			15.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/342/2024	342/2024	18-04-2024	Sandeep Kumar Jain Vs Rajkumar Sharma	Neeraj Gupta	9999976334		neerajg@office.com	12.04.2024
				Execution (Comm.)/111/2024	111/2024	19-04-2024	Moneywise Financial Services Pvt Ltd Vs Nelf Cosmetics India Ltd And Ors	Preeti Kumari	9711615978		preetik@nelf.com	16.04.2024
				CS (COMM)/352/2024	352/2024	22-04-2024	Union Bank Of India Vs Kishori Lal	Deepa Gupta	9312292558		advocate.deepa.gupta.com	18.04.2024
				OMP (I) (COMM.)/88/2024	88/2024	23-04-2024	Hdfc Bank Ltd Vs Narender Singh	Kusum Bhatt	9599624216		www.narender.com	20.04.2024
				CS (COMM)/355/2024	355/2024	23-04-2024	Tushar Suneja Vs Sanjay Kumar	Shashank Sharma	9560417636		www.shashanksharma.com	20.04.2024
				CS (COMM)/356/2024	356/2024	23-04-2024	Dinesh Sharma Prop Of M/s Triumph Incorporation Vs Nancey Manchanda	Rakesh Kumar Shukla	9899454835		www.rakeshshukla.com	20.04.2024
				CS (COMM)/357/2024	357/2024	23-04-2024	Amarjeet Singh Vs M/S BANGA (INDIA) PLASTIC MOULDS LLP AND Ors	Dev Raj Sharma	9821177891		www.devrajsharma.com	21.04.2024
				Execution (Comm.)/116/2024	116/2024	24-04-2024	Satyavir Singh Lakra Vs M/s Alpha Sea And Air Pvt Ltd	Devender Kumar Dhiryani	9811317311		www.devenderkumar.com	22.04.2024
				CS (COMM)/368/2024	368/2024	26-04-2024	Neeraj Mohan Vs Neha Singh	Jitin Mann	9873558888		www.jitinn.com	25.04.2024
				Misc DJ/310/2024	310/2024	27-04-2024	Kawal Ahuja Vs Ravinder Singh	Praveen Southey	9811373310		www.praveensouthey.com	26.04.2024
				CS (COMM)/373/2024	373/2024	27-04-2024	Krishna Plastic Industries Vs Srg Moulding	Sarthak Katyal	9997345670		www.sarthakkatyal.com	25.04.2024
				CS (COMM)/375/2024	375/2024	29-04-2024	M/s Maa Bhawani Enterprises Vs M/s Madhucon Projects Ltd	Karan Bhambri	9997684194		www.karanbhambri.com	26.04.2024
				Execution (Comm.)/121/2024	121/2024	30-04-2024	Dentsply Pvt Ltd Vs Om Ni Distributors	Vishwendra Verma	9871704611		verma.vishwendra@yahoo.com	27.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Execution (Comm.)/124/2024	124/2024	30-04-2024	Indusind Bank Ltd Vs M/s Allfine Industries Pvt Ltd	Pankaj Kumar	9958732424		pankajkumar@gmail.com	27.04.2024
				CS (COMM)/381/2024	381/2024	30-04-2024	Shri Prakash Pritwani Proprietor Of M/s G M Welding And Mill Store Vs M/s Jag Rattan Daan Singh And Co Through Its Partners Mr Davinder	Rahul Ohri	8375834329		rahulohri@gmail.com	27.04.2024
				Misc DJ/262/2024	262/2024	06-04-2024	Kawal Ahuja Vs Ravinder Singh	Amarjeet Rai	9868995997		amarjeetrai@gmail.com	06.04.2024
				Misc DJ/304/2024	304/2024	25-04-2024	Ms Gmp Technical Solutions Pvt Ltd Vs M/s Satish Builders	Harsh Vardhan Sharma	9999897692		harshvardhan12@gmail.com	25.04.2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/300/2024	CS (COMM)/300/2024	02-04-2024	State Bank Of India Vs Pramod Kumar	Sweety Sood	9811786067		sweetysood@gmail.com	22-03-2024
				Misc DJ/257/2024	Misc DJ/257/2024	03-04-2024	Naresh Kumar Sah Vs K P Flexipak Private Limited	Subham Kumar Mandal	7982556247		subhamkumar@gmail.com	02-04-2024
				CS (COMM)/303/2024	CS (COMM)/303/2024	03-04-2024	Ajay Mandal Vs Syed Imran	Subham Kumar Mandal	7982556247		subhamkumar@gmail.com	02-04-2024
				CS (COMM)/304/2024	CS (COMM)/304/2024	03-04-2024	Navigators Visa Global Logistics Limited Vs Rohtak Timber Private Limited	Akansha Kapoor	9810386632		akanshacapoor@gmail.com	30-03-2024
				CS (COMM)/305/2024	CS (COMM)/305/2024	03-04-2024	Union Bank of India Vs Manish Gulati	Vijay Lakshmi Jain	9811373999		vijaylakshmi@gmail.com	05-03-2024
				Execution (Comm.)/101/2024	Execution (Comm.)/101/2024	04-04-2024	NK Sales Corporation Vs M/s KP Flexipak Private Limited	Ankit Kashyap	981149439		ankitkashyap@gmail.com	02-04-2024
				CS (COMM)/313/2024	CS (COMM)/313/2024	06-04-2024	Naveen Sabharwal Vs Saurabh Bajaj	Rajesh Mahindru	9810194135		rajeshmahindru@gmail.com	04-04-2024
				Execution (Comm.)/106/2024	Execution (Comm.)/106/2024	09-04-2024	Renu Sharma Vs Next Generation Deals India Pvt Ltd					
				CS (COMM)/323/2024	CS (COMM)/323/2024	10-04-2024	Girish Singh Bhadauria Vs Surendra Kumar	Lalit Bhati	8851315141		lalitbhati@gmail.com	18-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/324/2024	CS (COMM)/324/2024	10-04-2024	Girish Singh Bhadauria Vs Surendra Kumar	Lalit Bhati	8851315141			18-03-2024
				CS (COMM)/337/2024	CS (COMM)/337/2024	15-04-2024	Oditi Appliances LLP Vs Mahanama Traders	Prakash Jha	9911591774		Not Provided	23-03-2024
				CS (COMM)/338/2024	CS (COMM)/338/2024	15-04-2024	Saraogi Super Sales Pvt Limited Vs Manika Textiles	Varun Bedi	8285672608			10-04-2024
				CS (COMM)/339/2024	CS (COMM)/339/2024	16-04-2024	ASI Sales Pvt Ltd Vs Atma Ram Sharma and Sons and Ors	Ashish Kapoor	9811166800			10-04-2024
				CS (COMM)/340/2024	CS (COMM)/340/2024	16-04-2024	Honey Vohra And Sons, HUF Vs Vijay Kumar Jaiswal	Shalu Kumari	9311210052			12-04-2024
				CS (COMM)/341/2024	CS (COMM)/341/2024	16-04-2024	State Bank Of India Vs Neeraj Sharma Prop Of Ms Tanvi Agencies	Adaita Kumar Rout	9999132159			12-04-2024
				Execution (Comm.)/113/2024	Execution (Comm.)/113/2024	20-04-2024	Sundaram Finance Ltd Vs Suresh Kumar Mishra					12-04-2024
				CS (COMM)/348/2024	CS (COMM)/348/2024	20-04-2024	M/S Swastik Pipe Ltd Vs Singla Pipe Industries	Rinny Abharam	9999442895			12-04-2024
				CS (COMM)/351/2024	CS (COMM)/351/2024	22-04-2024	Auriga Research Private Limited Vs Aishwarya Healthcare	Shitij Saini	9810143569			18-04-2024
				CS (COMM)/359/2024	CS (COMM)/359/2024	23-04-2024	M/s Professional Impex Pvt. Ltd. Vs M/s Asis Industries Ltd	Kavita Kumari	9811129475			08-04-2024
				CS (COMM)/360/2024	CS (COMM)/360/2024	23-04-2024	M/s Professional Impex Pvt. Ltd. Vs Shirdi Industries Ltd	Kavita Kumari	9811129475			08-04-2024
				CS (COMM)/362/2024	CS (COMM)/362/2024	23-04-2024	Canara Bank Vs Gurbachan Singh Bamrah	Nilendu Vatsyayan	9999050853			16-04-2024
				CS (COMM)/380/2024	CS (COMM)/380/2024	29-04-2024	Ankit Singh Vs Rattan Lal	Neeraj Jha	8825276304			14-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Execution (Comm.)/127/2024	Execution (Comm.)/127/2024	30-04-2024	Well Trans Logistics Private Limited Vs Anshu Overseas Impex Private Limited					
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT		OMP(I)COMM	135/2024	02.04.2024	KOTAK MAHINDRA PRIME LIMITED VS. RADHE SHYAM	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	26.03.2024
				OMP(I)COMM	136/2024	02.04.2024	KOTAK MAHINDRA PRIME LIMITED VS. SHYAM SUNDAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	26.03.2024
				OMP(I)COMM	134/2024	02.04.2024	KOTAK MAHINDRA PRIME LIMITED VS. PANKAJ YADAV	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	26.03.2024
				CS(COMM)	308/2024	02.04.2024	INDIAN BANK VS. MR. AJEET SINGH	SUBODH KUMAR SINGH	9811375940		ADV SUBODH KUMAR SINGH@GMAIL.COM	26.03.2024
				CS(COMM)	307/2024	02.04.2024	M/S ECSO GLOBAL PRIVATE LIMITED VS. CAROLYN MIRANDA	SHIKHAR KHARE	7506433495		OFFICE@SHIKHAR KHARE.IN	22.03.2024
				OMP(COMM)	69/2024	04.04.2024	NAFED VS. RAVINDER GOYAL	CHITRANSHUL A. SINHA	9650872772		CHITRANSHUL.SINHA@OUTLOOK.COM	28.03.2021
				CS(COMM)	312/2024	04.04.2024	BANK OF BARODA VS. MR. ARIF KHAN	SUMEET ANAND/PRATYUSH PARIMAL	9953154353, 9971444643		SUMEETANAND.ADV@GMAIL.COM	13.03.2024
				OMP(COMM)	68/2024	04.04.2024	NEW DELHI MUNICIPAL COUNCIL VS. NAVIN KUMAR GUPTA	CHETANYA SINGH	9953865657		MANAVJAINLAW@GMAIL.COM	27.03.2024
				CS(COMM)	311/2024	04.04.2024	HT MEDIA LTD. VS. SOURINDER NATH DUTTA PROPRIETOR MEDIA ONE SOLUTION	MR. MADHUR ADHINGRA	9810640303		MADHUR@AMSASSOCIATES.CO.IN	28.03.2024
				CS(COMM) TRADE MARK	313/2024	05.04.2024	M/S HERO INVESTCORP PVT. LTD. AND ANR. VS. 3DSAHU DISTRIBUTION & ANR.	ANIL KUMAR SAHU	9810134793		ALLIPCARE@MAIL.COM	02.04.2024
				CS(COMM)	314/2024	05.04.2024	FEDERAL-MOGUL (INDIA) LIMITED VS. EMTX ENGINEERING PRIVATE LIMITED	GOETZESH. VINAYSHUKLA	9810624262		VINAYSHUKLA@WHITESPAN.IN	30.03..2024
				OMP(COMM)	74/2024	06.04.2024	UNIO OF INDIA VS. S.S. FOODS INDUSTRIES	TEJASVI GOEL	8826196269, 9911503658		TJSVGOEL@GMAIL.COM	04.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(COMM)	73/2024	06.04.2024	UNIO OF INDIA VS. S.S. FOODS INDUSTRIES	TEJASVI GOEL	8826196269, 9911503658		TJSVGOEL@GMAIL.COM	01.04.2024
			1	OMP(COMM)	72/2024	06.04.2024	UNIO OF INDIA VS. S.S. FOODS INDUSTRIES	TEJASVI GOEL	8826196269, 9911503658		TJSVGOEL@GMAIL.COM	01.04.2024
			1	CS(COMM)	315/2024	06.04.2024	SH. PRABHUWAN PRASAD VS. ADVANCE TECH ENGINEERING PVT. LTD.	CHANDRA BHUSHAN BHATT	9873928163		HEYCHANDRA72@GMAIL.COM	30.03.2024
			1	CS(COMM)	326/2024	08.04.2024	STATE BANK OF INDIA VS. RAHUL KUMAR	SIDDHARTHA	9643524909		ADV.SIDDHARTH31992@GMAIL.COM	01.04.2024
			1	CS(COMM)	325/2024	08.04.2024	M/S TRANS CONTINENTAL FREIGHT SERVICE (I) PVT. LTD. VS. M/S PROMARK TECHNOLOGIES PVT. LTD.	SANDEEP KUMAR KARN	9310934697		ADVSANDEEPKUMARKARN@GMAIL.COM	01.04.2024
			1	CS(COMM)	324/2024	08.04.2024	M/S TRANS CONTINENTAL FREIGHT SERVICE (I) PVT. LTD. VS. M/S SUMERU VERRDHE TECHNOLOGIES	SANDEEP KUMAR KARN	9310934697		ADVSANDEEPKUMARKARN@GMAIL.COM	01.04.2024
			1	EX(COMM)	56/2024	08.04.2024	STATE BANK OF INDIA VS. HARSH LATA	AMIT CHAWLA AND ASSOCIATES	9312965659		CHAWLA8IL@GMAIL.COM	23.03.2024
			1	CS(COMM)	323/2024	08.04.2024	M/S IPL BIOLOGICAL LTD. VS. M/S ZAKWAN BEEJ BHANDAR AND ANR.	UMAKANT KATARIA & RASHMI MUTREJA	991011171		LEXSOLUTION35@GMAIL.COM	28.03.2024
			1	CS(COMM)	331/2024	10.04.2024	UTTARANCHAL CABLE AND CONDUCTOR PVT. TLD VS. BAGLAMUKHI DEVI UDYOG PVT. TLD.	HARSH AGARWAL	8726470000		ADVHARSHAGRAWAL@GMAIL.COM	16.03.2024
			1	OMP(I)COMM	162/2024	12.04.2024	KOTAK MAHINDRA PRIME LIMITED VS. ANKUR S/O MANGRAM	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	02.04.2024
			1	OMP(I)COMM	163/2024	12.04.2024	KMPL VS. CHANHAL	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	02.04.2024
			1	OMP(I)COMM	164/2024	12.04.2024	KMPL VS. AMIT SON OF SURESH & ANR.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	02.04.2024
			1	OMP(I)COMM	165/2024	12.04.2024	KMPL VS. KARAN NAGAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	01.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(COMM)	80/2024	12.04.2024	FAIMID KHAN VS. M/S HERO FINCORP LTD. & ANR.	PRABHASH KUMAR	9968834523		ADV.KPRABHASH@GMAIL.COM	02.04.2024
			1	CS(COMM)	334/2024	12.04.2024	TARUN GUPTA VS. WES ENTERPRISES	SARANSH JAIN	9891116807		JAIN SARANSH19@GMAIL.COM	04.04.2024
			1	CS(COMM)	341/2024	16.04.2024	UCO BANK VS. KAPIL CHAUDHARY	SHIKHAR KUMAR	9818038100		SHIKHARKUMAR73@GMAIL.COM	06.04.2024
			1	CS(COMM)	342/2024	16.04.2024	UCO BANK VS. KAMAL SINGH	SHIKHAR KUMAR	9818038100		SHIKHARKUMAR73@GMAIL.COM	06.04.2024
			1	CS(COMM)	343/2024	16.04.2024	SANDISK LLC VS. M/S CHANNEL MOBILE ACCESSORIES	UNITED & UNITED	26843455, 26936783		UNITEDMARK@UNITEDANDUNITED.COM	15.04.2024
			1	CS(COMM)	345/2024	18.04.2024	SUNIL KUMAR GUPTA VS. M/S SILVERGLADES INFRASTRUCTURE	SK K MISHRA	9654968449		KK.MISHRA@MIDASLEGAL.ORG, SAHIL.NAGPAL@MIDASLEGAL.ORG	06.04.2024
			1	EX(COMM)	61/2024	18.04.2024	SH. ATUL RANA PROP. OF M/S KAIVALYA DIAGNOSTIC SOLUTIONS VS. M/S GENIOSPORUM	SS.P. SINGH & HISHU KUMAR	9818458632, 9582366477		ADVOCATERAJPUTI@GMAIL.COM	03.04.2024
			1	CS(COMM)	349/2024	19.04.2024	M/S JINDAL EXPORT & IMPORT PVT. LTD. VS. M/S TJS JEWELERS	RAJESH KUMAR SHARMA	9811296935, 9811296936		NOT AVAILABLE	08.04.2024
			1	ARB.A.(COMM)	6/2024	19.04.2024	M/S BHORUKA CLASSIC FINANCE VS. M/S MONEYWISE FINANCIAL	TANDON LAW ASSOCIATES	9810565403		KARUNESHTANDON@GMAIL.COM	09.04.2024
			1	EX(COMM)	63/2024	19.04.2024	HFM SOLAR POWER PVT. LTD. VS. VOCATIONAL EDUCATION FOUNDATION	MANOJ ARORA	9811038641		MANOJ.ARORA@AMALEGAL.IN	09.04.2024
			1	OMP(I)COMM	168/2024	19.04.2024	ADITYA BIRLA FINANCE LTD. VS. RAGHAV IMPEX & ORS.	MR. VIDUR SIKKA	9818388241		VIDURSIKKA@RULLEGAL.CO.IN	03.04.2024
			1	CS(COMM)	352/2024	20.04.2024	KRAFT CORPORATION VS. M/S REPS PRINTERS & ANR.	KAILASH PRASHAD PANDEY	9999894307		ADV.KPANDEY78@GMAIL.COM	09.04.2024
			1	OMP(COMM)	83/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(COMM)	84/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	85/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	86/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	87/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	88/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	89/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	OMP(COMM)	90/2024	23.04.2024	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INDIA	VIJAY KASANA	9873416665		VIJAYDKASANA@GMAIL.COM	12.04.2024
			1	CS(COMM)	365/2024	24.04.2024	VIJAY KUMAR SETHI VS. BOXLNG PRIVATE LIMITED	KARAN SETHI	9810110500		KARANSETHIBIZ@GMAIL.COM	12.04.2024
			1	CS(COMM)	364/2024	24.04.2024	HARDIAL KAUR SANDHU VS. SPICEET LTD. * ANR.	ANKAN SURI	9999722788		NOT AVAILABLE	15.04.2024
			1	OMP(I)COMM	172/2024	24.04.2024	SIDDHARTH RAINA VS. M/S TASHEE LAND DEVELOPERS & ANR.	SASHISH CHAUHAN AND KUSHAGRA	9999468603		OFFICE@AKASSOCIATES.ORG.IN	12.04.2024
			1	CS(COMM)	367/2024	25.04.2024	BANK OF INDIA VERSUS SUMAN & OTHERS	SAHIL RALLI & RISHI RAI & KUNAL PATIL	09717838348, 09971618063		SAHILRALLIADVOCATE@GMAIL.COM	09.04.2024
			1	CS(COMM)	368/2024	25.04.2024	STATE BANK OF INDIA VS MR. MUKH RAM PAL PROP. O M/S RAJ PRINTS	A. K. ROUT ASSOCIATES	9999132159, 9015565892		ADROUTADVOCATE@GMAIL.COM	15.04.2024
			1	CS(COMM)	378/2024	26.04.2024	EXCEL PRINTERS (PVT.) LTD. VS. BFIT	AMIT ANAND & BRIJESH KUMAR SINGH	9810410049		AMITANAND5@GMAIL.COM	16.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	377/2024	26.04.2024	MOHD. RASHID VS M/S SHAPOORJI PALLONJI AN CO. PVT. LTD.	SMOHD. YUSUF	9818072530, 8076336862		ADVMOHDYUSUF417GMAIL.COM	15.04.2024
			1	MISC. DJ.	1126/2024	26.04.2024	HDFC BANK LIMITE VS. HIMANSHU	JURISPERIUS LAW OFFICES	9818475518		ASHISHKUMAR@JURISPERIUS.COM	15.04.2024
			1	CS(COMM)	383/2024	27.04.2024	INDIAN BANK VS. GITANSHI GULATI & ANR.	PANKAJ KUMAR SINGH	9811025428		PANKAJSINGHADV34@GMAIL.COM	30.03.2024
			1	CS(COMM)	382/2024	27.04.2024	STATE BANK OF INDIA VS. MR. AKASH BHARDWAJ & ANR.	A. K. ROUT (ADV)	9999132159		AKROUTADVOCATE@GMAIL.COM	08.04.2024
			1	CS(COMM)	381/2024	27.04.2024	MR. PRADEEP KALRA, PROPRIETOR OF M/R WORLD WIDE GRAPHICS VS. SAIVARUN TYAGI CORPORATION & ORS.	BHARAT GUPTA/ SAIVARUN TYAGI	45640851		LEGISTAUXILIARY@GMAIL.COM	19.04.2024
			1	CS(COMM)	385/2024	29.04.2024	STP LIMITED VS. DIA 33 ENTERPRISES INDIA LLP & OTHERS	D & V LEGAL	011-40536595		DANDV@GMAIL.COM	20.04.2024
			1	CS(COMM)	384/2024	29.04.2024	RV SOLUTIONS PVT. LTD. VS. MAHENDERA MEHTA	SH. ANKIT MIGLANI	7276358720		NOT AVAILABLE	15.04.2024
			1	CS(COMM)	388/2024	30.04.2024	SHANE ALI VS. KATHAKAAR FILMS PRODUCTION HOUSE AND ORS	KANGAN RODA	9711922132		INFO@ILLUMINIP.COM	30.04.2024
			1	OMP(COMM)	82/2024	22.04.2024	CENTRAL MEDICAL SERVICES SOCIETY VS. DIAGNOCURES (INDIA)	RISHI KANT SINGH	9810186857		SINGHRISHIKANTDOS@GMAIL.COM	12.04.2024
			1	EX(COMM)	67/2024	22.04.2024	TIMEX GROUP INDIA LIMITE AND ANOTHERS VS. AMBIKAMISHRA	SABYASACHI MISHRA	011-41639147, 9999699147		SUBCOUNCILORS@GMAIL.COM	12.04.2024
			1	EX(COMM)	57/2024	09.04.2024	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. LI TECHNOLOGY PRIVATE LIMITED	ANKUR SOOD	9810088832		ANKURSOODOFFICE@GMAIL.COM	01.04.2024
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	OMP (I)COMM	129/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Sachin T	ajay uppal(P),	9811740125		Virtuous.people@gmail.com	26.03.2024
			25	CS (COMM.)	306/2024	02-04-2024	Mukul Gupta Marketing Pvt Ltd Vs Smt Lalita	Monica Goel(P),	9971853567		advocatemonicagoel@gmail.com	28.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	OMP (I)COMM	130/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Vishwanath Das	ajay uppal(P),	9811740125		Virtuous.people@gmail.com	26.03.2024
			25	OMP (I)COMM	138/2024	04-04-2024	FUSION MICRO FINANCE LIMITED Vs SUMAN ENTERPRISES AND ORS	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	139/2024	04-04-2024	KOTAK MAHINDRA PRIME LTD Vs PRAKASH TIWARI	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	143/2024	05-04-2024	KOTAK MAHINDRA PRIME Vs PUNEET GUPTA	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	142/2024	05-04-2024	KOTAK MAHINDRA PRIME LTD Vs RAVINDER KUMAR	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	144/2024	06-04-2024	KOTAK MAHINDRA PRIME Vs AJIT R	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	145/2024	06-04-2024	KOTAK MAHINDRA PRIME LTD Vs ASK HOME FURNISHING	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (COMM)	75/2024	08-04-2024	Indiabulls Enterprsies Ltd Formerly As Soril Infra Resoruces Ltd Vs Sivagami Ramesh Prop Of Ms Siva Traders	Mr Rishi Agarwala(P),	9811428913		contact@ankitbanati.com	02.04.2024
			25	CS (COMM.)	317/2024	08-04-2024	Union Bank Of India Vs Ajit	Sweety Sood(P),	9811786067		NOT PROVIDED	22.03.2022
			25	CS (COMM.)	318/2024	08-04-2024	Ipl Biologicals Ltd Vs Pandey Krishna Kendra	Umakant Kataria(P),	9910111711		lexsolutio35@gmail.com	28.03.2024
			25	CS (COMM.)	319/2024	08-04-2024	Ipl Biologicals Ltd Vs Malleswara Enterprises	Umakant Kataria(P),	9910111711		lexsolutio35@gmail.com	28.03.2024
			25	CS (COMM.)	321/2024	08-04-2024	Rspl Health Private Limited Vs Rajbirsingh Laharisingh Sandhu	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	03.04.2024
			25	CS (COMM.)	322/2024	08-04-2024	Hahnemann Scientific Laboratory Indi Vs Lord S Homeopathic Laboratory India Private Limited	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	03.04.2024

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			25	OMP (I)COMM	148/2024	08-04-2024	Kotak Mahindra Prime Ltd Vs Heena V	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	03.04.2024
			25	OMP (I)COMM	147/2024	08-04-2024	Bansal Credits Ltd Vs Bal Kishan	SATYADEO KUMAR(P),	9821753626		NOT PROVIDED	05.04.2024
			25	OMP (I)COMM	156/2024	12-04-2024	Kotak Mahindra Prime Limited Vs Gagan Deep Bhatia	ajay uppal(P),	9811740125		Virtuous.people@gmail.com	26.03.2024
			25	CS (COMM.)	336/2024	16-04-2024	HUGGO BOSS AG Vs KAJOL MAHENDRA BAFNA	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	03.04.2024
			25	EX./COMM.	59/2024	16-04-2024	BENJAMIN BENJAMIN AND VATS Vs GOVT OF NCT OF DELHI	RAHUL MALHOTRA(P),	9899218215		rahulssmalhotra@gmail.com	05.04.2024
			25	CS (COMM.)	348/2024	18-04-2024	SKYWAYS AIR SERVICES PVT LTD Vs BOSTON MATRIX LOGISTICS PVT LTD	Abhishek Kumar(P),	9891138990		ADVOCATE.ABHISHEKKUMAR@GMAIL.COM	09.04.2024
			25	CS (COMM.)	347/2024	18-04-2024	BALAR MARKETING PVT LTD Vs KUNDAN EDIFICE PVT LTD	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	09.04.2024
			25	OMP (I)COMM	166/2024	18-04-2024	Kotak Mahindra Prime Ltd Vs Asif Mohd	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	10.04.2024
			25	CS (COMM.)	346/2024	18-04-2024	Nirmal Fibres Pvt Ltd Vs DIVYANSHI ENTERPRISES	ARTI GUPTA(P),A(R),	9999755355		amanasht99@gmail.com	08.04.2024
			25	OMP (I)COMM	167/2024	18-04-2024	DEVIYANI INTERNATIONAL LTD Vs Sanjay Singh	SATISH RAI(P),	9810203412		NOT PROVIDED	08.04.2024
			25	ARB A (COMM)	5/2024	19-04-2024	Promilla Srivastava Vs M/s JAINA PROPERTIES AND FINANCE LTD	HARI KISHAN(P),	9818038911		hka.delhi@gmail.com	06.04.2024
			25	CS (COMM.)	356/2024	22-04-2024	SIGNIFY INNOVATIONS INDIA LTD Vs ACARE LOGISTICS SOLUTIONS PVT LTD	AASHISH VERMA(P),	9871603434		ashish@saarassociates.in	19.04.2024
			25	CS (COMM.)	355/2024	22-04-2024	T V Today Network Limited Vs Basic First Learntng Opc Pvt Ltd	Shahrukh Ejaz(P),	7838390214		shahrukh ejaz@tr'otmail.com	08.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	OMP (COMM)	104/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	102/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	103/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	100/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	99/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	98/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	OMP (COMM)	101/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	12.04.2024
			25	CS (COMM.)	359/2024	24-04-2024	PASHUPATI JEWELLERS Vs BANK OF BARODA	Pallav Saxena(P),	9999481545		NOT PROVIDED	11.04.2024
			25	OMP (I)COMM	171/2024	24-04-2024	Fusion Micro Finance Limited Vs Swati Enterprises	S k mehta(P),	9873254512		NOT PROVIDED	10.04.2024
			25	OMP (I)COMM	170/2024	24-04-2024	Fusion Micro Finance Limited Vs Vkg Generators Engineering Works	S k mehta(P),	9873254512		NOT PROVIDED	10.04.2024
			25	CS (COMM.)	361/2024	24-04-2024	Amber Tour Pvt Ltd Vs United India Insurance Co Ltd	KAPIL KUMAR(P),	9871040215		Kapilkumarlawoffice@gmail.com	10.04.2024
			25	CS (COMM.)	360/2024	24-04-2024	Landschaft Atelier Llp Vs Nkg Infrastructure Ltd	Naveen Bhardwaj(P),	9811899279		nbassociates@gmail.com/	28.02.2024
			25	CS (COMM.)	371/2024	25-04-2024	Rspl Health Private Limited Vs Amit Industries	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	12.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM.)	366/2024	25-04-2024	Prabha Singhvi Vs Johra Batool	Shravan Bansal(P),	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	12.04.2024
			25	CS (COMM.)	373/2024	26-04-2024	Mohd Mohsin Vs M/s Shapoorji Pallonji And Co Pvt Ltd	FARAZ(P),	9818072530		advmohdyusuf417@gmail.com	15.04.2024
			25	CS (COMM.)	372/2024	26-04-2024	Expo Freight Pvt Ltd Vs Ritika Styles Llo	MOHD. ASIF KHAN(P),	9810510565		Khanasifkhan333@gmail.com	18.04.2024
			25	MISC DJ	1118/2024	26-04-2024	Hdfc Bank Vs Vipul Jain	ASHISH KUMAR(P),	9810034298		sushilsingh@jurisperitus.com	15.04.2024
			25	MISC DJ	1119/2024	26-04-2024	Kamal Nain Vs Ongc Petro Additions Ltd And Ors	SANJAY KHANNA	9899305640		ADVKHANNA2002@GMAIL.COM	15.04.2024
			25	CS (COMM.)	380/2024	27-04-2024	State Bank Of India Vs Sunita Gehlot	ADAITA KUMAR ROU(P),	9999132159		akroutadvocate@gmail.com	18.04.2024
			25	OMP (COMM)	106/2024	27-04-2024	Kaveeta Jateen Doshi Vs Iifl Home Fianance Ltd	SAKSHI RAGHAV(P),	9899800244		sakshiraghav.adv@gmail.com	23.04.2024
			25	OMP (I)COMM	175/2024	29-04-2024	Kotak Mahindra Prime Ltd Vs Ashish Kumar Shukla	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	15.04.2024
			25	CS (COMM.)	387/2024	30-04-2024	M/S IRC RUBBER COMPANY Vs M/S QPAVE SOLUTION PVT LTD AND ORS	MAYANK BARUA(P),	NOT PRIVIDED		pravinkumar90@gmail.com	10.04.2024
			25	OMP (COMM)	108/2024	30-04-2024	DLF LIMITED Vs RANUTROL INDUSTIRES PVT LTD	Apoorva Neral(P),	9811030321		simran.brar@karanjawa.in	27.04.2024
			25	OMP (COMM)	107/2024	30-04-2024	Zee Learn Limited Vs Manoj Gulshan	RAJESH JANGRA(P),	NOT PRIVIDED		NOT PROVIDED	28.04.2024
			25	OMP (I)COMM	137/2024	03-04-2024	M/ S Sri GANESH ENGINEERING WORKS Vs NORTHERN RAILWAY	Rahul Shukla(P),	9871735724		rahul.legal@gmail.com	04.04.2024
			25	CS (COMM.)	309/2024	03-04-2024	AKSHITA FOODS Vs ANSAR RETAILS PVT LTD	Yash Chaturvedi(P),	9987566992		Yash chatur@yahoo.co.in,	02.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	EX./COMM.	54/2024	03-04-2024	PRAKASH MASALA CO Vs NANAJI NAMKEEN UDYOG	KUSHAGRA BANSAL(P),	9999448797		NOT PROVIDED	19.03.2024
			25	CS (COMM.)	320/2024	08-04-2024	Bank Of India Vs Ashok Kumar Ravi	Sumit kumar(P),	8826307745		sumitkumar.cnlu271@gmail.com	28.03.2024
			25	OMP (I)COMM	152/2024	08-04-2024	Iffco Kisan Suvidha Limited Vs Department Of Agriculture And Farmers Welfare	MAYANK MEHANDRU(P)	9891949124		mayank@manuvidhisala.in	28.03.2024
			25	OMP (COMM)	79/2024	10-04-2024	VEE KAY ENTERPRISES Vs Union Of India Northern Railway	Ranjay Kumar Dubey(P),	8882166275		ranlavclubevclc@qmail.com	06.04.2024
			25	EX./COMM.	58/2024	10-04-2024	UNION BANK OF INDIA Vs RAJ KUMARI	Deepa Gupta(P),	9312292558		advocate.deepa.gupta@gmail.com	06.04.2024
			25	MISC DJ	1094/2024	23-04-2024	Ashok Bulchand Mulchandani Vs MOON DROPS OVERSEAS SERVICE LLP	GURINDER SINGH(P),	9310086401		gurinder@glen.co.in	15.04.2024
			25	EX./COMM.	71/2024	25-04-2024	Radiance Pro Packaging Private Limited Vs Sheeraz Ahmad Raina	AJAY BANSAL(P),	9891617777		rahulmehta@lawyer.com	20.04.2024
			25	EX./COMM.	70/2024	25-04-2024	Hari Bhoomi Vs Ascent Media Solutions	VIKRANT VASHISHT(P),	9871803433		vikrantvashishth@gmail.com	19.03.2024
			25	OMP (I)COMM	173/2024	26-04-2024	Electronica Finance Limited Vs Onkar Enterprises	S k mehta(P),	9953041454		KMPSPARTNER@GMAIL.COM	26.03.2024
			25	OMP (I)COMM	176/2024	29-04-2024	Kotak Mahindra Prime Ltd Vs Jitendra Singh	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024
			25	OMP (I)COMM	174/2024	29-04-2024	Kotak Mahindra Prime Ltd Vs Abhishek Singh	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024
			25	OMP (I)COMM	179/2024	30-04-2024	Kotak Mahindra Prime Ltd Vs Sadhana R	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024
			25	OMP (I)COMM	177/2024	30-04-2024	Kotak Mahindra Prime Ltd Vs Avalesh Kumar	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	OMP (I)COMM	178/2024	30-04-2024	Kotak Mahindra Prime Ltd Vs Arun Kumar	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024
			25	MISC DJ	1130/2024	30-04-2024	Narender Goel Vs Agtech Industries Pvt Ltd	parminder singh goindi(P),	9811210962		KMPSPARTNER@GMAIt.COM	25.04.2024
			25	OMP (COMM)	104/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	24.04.2024
			25	OMP (COMM)	102/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	24.04.2024
			25	OMP (COMM)	103/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	24.04.2024
			25	OMP (I)COMM	130/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Vishwanath Das	ajay uppal(P),	9811740125		Virtuous.people@gmail.com	25.04.2024
			25	OMP (I)COMM	138/2024	04-04-2024	FUSION MICRO FINANCE LIMITED Vs SUMANS ENTERPRISES AND ORS	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	23.04.2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	APPLICATION U/S 151 CPC	Misc DJ/491/2024	01-04-2024	CHACHA NEHRU BALANKIT CHIKITSALAYA DELHI Vs INDUCTION CORPORATE SOLUTIONS PVT LTD	GUPTA(P),	9891803682		vakilankitgupta@gmail.com	01-04-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/133/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Kapil Kumar	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	21-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/132/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Dinesh Son Of Mahendra	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	21-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/131/2024	02-04-2024	Kotak Mahindra Prime Limited Vs Vinay Nagar	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	21-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR TRADEMARKS	CS (COMM)/310/2024	03-04-2024	The Supreme Industries Limited Vs Shashi Krishanmohan Dhingra	SHRIHAR TRIPATHI(P),	9548888420		advocate.shrihar@gmail.com	22-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/140/2024	04-04-2024	Kotak Mahindra Prime Ltd Vs Pankaj Kumar Singh	AMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	30-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/141/2024	05-04-2024	Kotak Mahindra Prime Ltd Vs Soheil Hakam	AMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	30-03-2024
			24	EXECUTION PETITION	Execution (Comm)/55/2024	05-04-2024	SAJJAN GUPTA Vs MS PREETI ALIAWADI @ PREETI GUPTA	ARYENDER SINGH(P),	NOT AVAILABLE		NOT AVAILABLE	05-04-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/146/2024	06-04-2024	Kotak Mahindra Prime Ltd Vs Alok Pandey	AMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	30-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/316/2024	06-04-2024	State Bank Of India Vs Ms Indira	Mukesh Ranjan(P),	9811756351		NOT AVAILABLE	26-03-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/78/2024	08-04-2024	Tota Ram Vs Iifl Home Finance Limited	Vishal Yadav(P),	9716211867		advocatevishalyadav@gmail.com	16-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/328/2024	08-04-2024	Ch Robinson Worldwide Freight India Pvt Ltd Vs Zak Rugs Private Limited	ABHISHEK KUMAR SINGH(P),	9910720812		abhinik125@gmail.com	30-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
24				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/77/2024	08-04-2024	Indiabull Enterprsies Formaly Knwon Soril Infra Resoruces Ltd Vs Sivagami Ramesh Prop Siva Traders	Mr Rishi Agarwala(P),	9910483627		chauhanrajes@gmail.com	16-03-2024
24				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/150/2024	08-04-2024	Kotak Mahindra Prime Ltd Vs Minakshi B	SAMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	30-03-2024
24				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/151/2024	08-04-2024	Kotak Mahindra Prime Ltd Vs Fardeen Naim	SAMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	03-04-2024
24				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/149/2024	08-04-2024	Kotak Mahindra Prime Ltd Vs Vijendra S/o Sitaram	SAMIT KUMAR SINHA(P),	9999814620		NOT AVAILABLE	30-03-2024
24				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/76/2024	08-04-2024	Dsiidc Vs Vikas Verma	Rohit Lochav(P),	8191863360		rohitlochav96@gmail.com	16-03-2024
24				SUIT FOR TRADEMARKS	CS (COMM)/327/2024	08-04-2024	M/s Rajshahi Food And Ors Vs Sanjay Chhorwani	Shailen Bhatia(P),	9818558690		advocate.shailenbhatia89@gmail.com	27-03-2024
24				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/153/2024	09-04-2024	Iffco Kisan Suvidha Limited Vs Dept Of Agriculture And Farmers Welfare	MAYANK MEHANDRU(P)	9891949124		mayankmehandru@gmail.com	03-04-2024
24				SUIT FOR RECOVERY	CS (COMM)/329/2024	09-04-2024	Bank Of India Vs Himanshi Kumar	sandeep singh(P),	8920646070		sandeepanshlaw@gmail.com	25-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR TRADEMARKS	CS (COMM)/330/2024	09-04-2024	Mis Neelkantham Systems Private Limited Vs Ms Petronet Lng Limited Others	Sakshi Kumari(P),	9990790230		NOT AVAILABLE	05-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/332/2024	10-04-2024	Kama Ayurveda Pvt Ltd Vs Central Cottage Industries Corporation Of India Through Its Managing Director/ Chief General Manage	Vinay Jaiswal(P),	NOT AVAILABLE		NOT AVAILABLE	30-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/157/2024	12-04-2024	Devyani International Ltd Vs Madhu Devi	SATISH RAI(P),	8368148214		NOT AVAILABLE	03-04-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/158/2024	12-04-2024	Kotak Mahindra Prime Limited Vs Jai Kishan	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	30-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/159/2024	12-04-2024	Kotak Mahindra Prime Limited Vs Himanshu Shiv Kumar	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	30-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/160/2024	12-04-2024	Kotak Mahindra Prime Limited Vs Sachin S/o Uttam Singh	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	30-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/161/2024	12-04-2024	Kotak Mahindra Prime Limited Vs Kapil So Rampal Singh	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	30-03-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/935/2024	12-04-2024	Uco Bank Vs Kapil Gupta	Shikhar Kumar(P),	9818038100		shikharkumar73@gmail.com	28-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/333/2024	12-04-2024	Avinash Goyal Huf Through Its Karta Manish Goyal Vs Sohail Akhtar	Dhruv sachdeva(P),	NOT AVAILABLE	NOT AVAILABLE		30-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/335/2024	15-04-2024	HDFC LTD Vs KAMAL JOSHI	ARJUN JAIN(P),	9711404505		arj.jain@gmail.com	21-10-2023
			24	EXECUTION PETITION	M-Ex/1/2024	15-04-2024	ALLIED AVIATION PVT LTD Vs PEGASUS EXPRESS SERVICES PVT LTD	SHIVAM SHARMA(P),	9654545855		advocate.shivamsharma@gmail.com	01-04-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/939/2024	15-04-2024	Cifco Limited Vs Rani Charnalia	Akshat Gupta(P),	9899917111		akshatgupta.ag@gmail.com	30-03-2024
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/4/2024	15-04-2024	Parul Bansal Vs R G Residency	Rameezuddin Raja(P),	9899347995		rameez3591@gmail.com	02-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/338/2024	16-04-2024	Edge Marketing Pvt Ltd Vs vinay mani tripathi	preetpal singh(P),	NOT AVAILABLE	NOT AVAILABLE		27-03-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/339/2024	16-04-2024	Rspl Health Private Limited Vs Suman Kumar	Shravan Bansal(P),	9810017859		skbansalipr@gmail.com	05-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/340/2024	16-04-2024	Spize Hospitality Vs Startrek Holdings Pvt Ltd	RAHUL GARG(P),	9999350250		rahulgargadvocate@outlook.com	27-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	EXECUTION PETITION	Execution (Comm)/60/2024	16-04-2024	Suresh Kumar Security Agency Vs BHARAT SANCHAR NIGAM LIMITED	Aditi Rajendra Desai(P),	NOT AVAILABLE	NOT AVAILABLE		22-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/337/2024	16-04-2024	Uco Bank Vs Mukhmeet Singh	Shikhar Kumar(P),	9818038100		shikharkumar73@gmail.com	06-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/344/2024	18-04-2024	Neha Jain Vs Hindustan Construction Company Limited	ranbir singh(P),	9873815455		ranbirsingh.dahiya@gmail.com	05-04-2024
			24	EXECUTION PETITION	Execution (Comm)/62/2024	18-04-2024	ZAHID HUSSAIN Vs UNION OF INDIA	POONAM PRASAD(P),	9910249938		NOT AVAILABLE	02-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/350/2024	19-04-2024	Shri Dayaldas Israni Vs Shri Narayan Lal	Shailen Bhatia(P),	9818558690		advocate.shailenbhatia89@gmail.com	13-04-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/351/2024	19-04-2024	Parle Agro Private Limited Vs Foodsant Private Limited	manav kumar(P),	NOT AVAILABLE	NOT AVAILABLE		04-04-2024
			24	EXECUTION PETITION	Execution (Comm)/64/2024	19-04-2024	VIA LOGISTICS PVT LTD Vs CKS CABLE SOLUTIONS PVT LTD	SHIVAM SHARMA(P),	9654545855		advocate.shivamsharma@gmail.com	05-04-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/169/2024	20-04-2024	Axis Bank Ltd Vs Kishan Enterprises	Rahul Chauhan(P),	8750883003		info.sovereignlaw@gmail.com	01-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/353/2024	20-04-2024	Yug Bite And Vittles Pvt Ltd Vs Rolls Ville And Ors	Aryan Arora(P),	8800994493		aryan@legallally.in	04-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/354/2024	20-04-2024	Brij Industries Vs S S Mart	JYOTI VERMA(P),	9873237772		vjyoti0009@gmail.com	23-03-2024
			24	EXECUTION PETITION	Execution (Comm)/65/2024	20-04-2024	Anil Kumar Luthra Vs Alok Kumar Goel	ANUJ KUMAR(P),	9654315397		NOT AVAILABLE	02-04-2024
			24	EXECUTION PETITION	Execution (Comm)/69/2024	22-04-2024	RCA TECHMART PVT LTD Vs AVA MERCHANDISING SOLUTIONS PVT LTD	Arvind Gupta(P),	9811317311		advocatearvindgupta@gmail.com	05-04-2024
			24	EXECUTION PETITION	Execution (Comm)/68/2024	22-04-2024	ARCHIES LTD Vs Parshwa Traders	Gaurav Kumar(P),	9818332148		NOT AVAILABLE	05-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/357/2024	22-04-2024	Sunrise Freight Forwarders Private Limited Vs Prominent Forgings Private Limited And Others	Manish Kohli(P),	9810005591		manishkohliandcompany@gmail.com	05-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/96/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/93/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/95/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/94/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/97/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/92/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/91/2024	23-04-2024	M/s Indian Agro Marketing Coop Ltd Vs Union Of India	Vijay Kasana(P),	9873416665		vijaydkasana@gmail.com	10-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/358/2024	23-04-2024	Shray Enterprises Vs Buddy Retail Pvt Ltd	Akshay Kumar(P),	8130776225		hayjazzy8867@gmail.com	12-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/363/2024	24-04-2024	Aishwarya Kakkar Vs Spicejet Ltd	Ankan Suri(P),	9999722788		ankansri@gmail.com	10-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/362/2024	24-04-2024	Anwar Z Shirpurwala Vs Confederation Of Hospitality Of Technology And Tourism Industry	Manish Kumar(P),	9310003050		manishsharma5473@gmail.com	10-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/369/2024	25-04-2024	Kunal Singhal Vs M/s Square Ess Fresh India Pvt Ltd M/s Mnss Fresh Type Retail Pvt Ltd	RAHUL DEV TYAGI(P),	9312276235		tyagi.rahuldev@gmail.com	15-04-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/370/2024	25-04-2024	Krbl Limited Vs Sri Krishna Agenices	Shravan Bansal(P),	9810017859		skbansalpr@gmail.com	20-04-2024
			24	EXECUTION PETITION	Execution (Comm)/72/2024	26-04-2024	IDBI BANK LTD Vs LOKESH SINGH	Saksham Mittal(P),	NOT AVAILABLE		NOT AVAILABLE	10-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/105/2024	26-04-2024	Vishal Chaudhary Vs Dabur India Limited	Utkarsh Bhatt(P),	NOT AVAILABLE		NOT AVAILABLE	05-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/374/2024	26-04-2024	Bank Of Baroda Vs Krishan Kumar Arya	Geetanjali Sharma(P),	8447833470		advocate.134@gmail.com	15-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/375/2024	26-04-2024	Mohd Gulnawaz Vs M/s Shapoorji Pallonji	FARAZ(P),	NOT AVAILABLE		NOT AVAILABLE	10-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/376/2024	26-04-2024	State Bank Of India Vs Akash Lingwal	Gopal Chand Sharma(P),	7838929829		Sharma9683@gmail.com	03-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/379/2024	27-04-2024	M/s Indian Geotechnical Services Now Known As M/s Igs Geotechnical Services Llp Vs M/s Kmc Construction Limited	SUDHINDRA TRIPATHI(P),	9540787097		sudhindratripathi@gmail.com	12-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
			24	EXECUTION PETITION	Execution (Comm)/73/2024	27-04-2024	MYSTIQUE LOGISTICS PVT LTD Vs SCUTCHEO LOGISTICS PVT LTD	kamil khan(P),	9899218810		kamil.1990@yahoo.co.in	10-04-2024	
			24	SUIT FOR RECOVERY	CS (COMM)/386/2024	30-04-2024	Canara Bank Vs Mohd Arzoo	ARUN DUGGAL(P),	9811024490		arunduggal@yahoo.in	24-04-2024	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/636/2024	03-04-2024	Toyota Financial Services India Ltd Vs Richa Singh	RAJESH JANGRA(P),	9958726491			02.04.2024	
			12, New Court Block-I	Civil Suit	CS (COMM)/164/2024	06-04-2024	State Bank Of India Vs Bijender Singh	NAZIA PARVEEN(P),	9810021846				05.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/656/2024	09-04-2024	Toyota Financial Services India Ltd Vs Lalita Rajendra Wakhare	RAJESH JANGRA(P),	9958726491				08.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/655/2024	09-04-2024	Toyota Financial Services India Ltd Vs Khunt Paresh Jentibhai	RAJESH JANGRA(P),	9958726491				08.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/654/2024	09-04-2024	Toyota Financial Services India Ltd Vs Twinkal P Patel	RAJESH JANGRA(P),	9958726491				08.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/653/2024	09-04-2024	Toyota Financial Services India Limited Vs Prakash Govinda Sananse	RAJESH JANGRA(P),	9958726491				08.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/177/2024	10-04-2024	M/s Buniyad Realty Ltd Vs M/s Shree Krishna Exports Pvt Ltd	Ishaan Chawla(P),	9910264203				09.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/669/2024	10-04-2024	Toyota Financial Services India Ltd Vs Mahesh Mahadev Kalbhor	RAJESH JANGRA(P),	9958726491				09.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/668/2024	10-04-2024	Toyota Financial Services India Ltd Vs Saber Saiyyadamatn Qazi	RAJESH JANGRA(P),	9958726491				09.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/181/2024	12-04-2024	Akg Shuttering Vs Sahaj Construction	GURSAT SINGH VACHHER(P),	9811105891				10.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	Civil Suit	CS (COMM)/180/2024	12-04-2024	Union Bank Of India Vs Ashok Jain	AMBUJ TIWARI(P),	9968076150, 9582682581			10.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/179/2024	12-04-2024	Union Bank Of India Vs Nidhi Sharma	AMBUJ TIWARI(P),	9968076150, 9582682581			10.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/678/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Abdul Qadir	RAJESH JANGRA(P),	9958726491			10.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/677/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Shivam Mahendra	RAJESH JANGRA(P),	9958726491			10.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/676/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Sumit K	RAJESH JANGRA(P),	9958726491			10.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/675/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Anil Kumar	RAJESH JANGRA(P),	9958726491			10.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/686/2024	15-04-2024	Selfx Innovations Inc Vs Liza Clothing And Apparels Pvt Ltd	Lakshay Kumar(P),	7985456927			12.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/685/2024	15-04-2024	Idfc First Bank Ltd Vs Shresth Siddarth	SANJEEV PATHAK(P),	8285002845			12.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/684/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Jagriti Singh	RAJESH JANGRA(P),	9958726491			12.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/683/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Deepak Mishra	RAJESH JANGRA(P),	9958726491			12.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/188/2024	16-04-2024	Siemens Industry Software Inc Vs Prasad P Gulavani	Aarshia Behl(P),	9818061242			15.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/696/2024	16-04-2024	Toyota Financial Services India Limited Vs Shakti Pratap Yadav	DINESH JAIN(P),	8376049807			15.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/191/2024	18-04-2024	Jitendra Kumar Vs Saurabh Sharma	TARUN GULIA(P),	9971450568			16.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/705/2024	19-04-2024	IDFC First Bank Ltd Vs Garima Goyal	SANJEEV PATHAK(P),	8285002845			18.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/198/2024	20-04-2024	M/s Candid Ventures Pvt Ltd Vs Ms Aryan Infra Heights Pvt Ltd	Sonu Vivek(P),	9810729489, 9650741528			19.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/711/2024	22-04-2024	CNH Industrial Capital India Private Limited Vs Bhagwan Dass	RAJESH JANGRA(P),	9958726491			20.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/710/2024	22-04-2024	CNH Industrial Capital India Private Limited Vs Meena Parveen	RAJESH JANGRA(P),	9958726491			20.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/709/2024	22-04-2024	CNH Industrial Capital India Private Limited Vs Palthya Kalya	RAJESH JANGRA(P),	9958726491			20.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/708/2024	22-04-2024	Cnh Industrial Capital India Private Limited Vs Swarnalata Baral	RAJESH JANGRA(P),	9958726491			20.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/202/2024	23-04-2024	Kanta Deshwal Vs Ajay Kumar Yadav	Shikha goyal(P),	9868188196			22.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/205/2024	24-04-2024	Consolidated Carpet Industries Ltd Vs Soumya Poorv Nirman Pvt Ltd	Gurmeet Narula(P),	9811067017			23.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/209/2024	26-04-2024	State Bank Of India Vs Shanti Kudada	RANI BHARDWAJ(P),	9643680913, 8010410831			24.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/212/2024	27-04-2024	Kamlesh Aggarwal Vs Sureka Public Charity Trust	Surender Gupta(P),	9811196644			26.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/730/2024	27-04-2024	Toyota Financial Services India Limited Vs Anil Singh	DINESH JAIN(P),	8376049807			26.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/727/2024	27-04-2024	Toyota Financial Services India Limited Vs Radhacharan R	DINESH JAIN(P),	8376049807			26.04.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/729/2024	27-04-2024	Toyota Financial Services India Limited Vs Meve Khan	DINESH JAIN(P),	8376049807			26.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	COMP (I) (COMM)/728/2024	27-04-2024	Toyota Financial Services India Limited Vs Kapil Kumar Jangid	DINESH JAIN(P),	8376049807			26.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/213/2024	29-04-2024	M/s Prive Luxury Limited Vs Growth Spurts And Beyond Pvt Ltd	SUNIL SINGH(P),	96544224557			27.07.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/215/2024	30-04-2024	AMIT KUMAR SINGH Vs K V R Rail Infra Consultancy Services	D Rajeshwar Rao(P),	9811013123			29.04.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/215/2024	30-04-2024	Geeta Passi Through Her Spa Holder Sh Sanjeev Kumar Bedi Vs Amulya Homes	ANSH SINGH LUTHRA(P),	9999068681			29.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6	Commercial	CS (COMM)/151/2024	02.04.2024	PUNJAB NATIONAL BANK VS KUSHWANT KAUR	SUNAV RASTOGI	7838389845		SUNAVRUSTGI@GMAIL.COM	21.03.2024
			6	Commercial	CS (COMM)/154/2024	02.04.2024	T P BUILDTECH PVT LTD VS CAPACITE INFRAPROJECTS	RACHNA MAHESHWARI	9711005868		RACHNAMAHESHWARI74@GMAIL.COM	01.04.2024
			6	Commercial	CS (COMM)/157/2024	03.04.2024	STATE BANK OF INDIA VS CHANDER SHEKHER	RAJEEV SAGAR	9810021846		SAGARANDSAGAR@LIVE.COM	17.02.2024
			6	Commercial	CS (COMM)/158/2024	03.04.2024	STATE BANK OF INDIA VS RAVINDER KUMAR VERMA	RAJEEV SAGAR	9810021846		SAGARANDSAGAR@LIVE.COM	17.02.2024
			6	Commercial	OMP(I)(COMM) 649/2024	03.04.2024	KOTAK MAHINDRA BANK VS VIPIN KUMAR	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	30.03.2024
			6	Commercial	CS (COMM)/161/2024	04.04.2024	FIRST FIDDLE F & B PVT LTD VS BIG FISH VENTURES	RITESH SAXENA	8802101274		RITESH@THELAWCARE.IN	22.03.2024
			6	Commercial	EX(COMM)36/2024	09.04.2024	RAVI PRINT PACK CRAFTSMITH PVT LTD	VAIBHAV JAIN	9810729192		VAIBHAV986@GMAIL.COM	30.03.2024
			6	Commercial	OMP(I)(COMM) 687/2024	15.04.2024	TOYOTA FINANCIAL VS BHARTI LAKHMANI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	02.04.2024
			6	Commercial	OMP(I)(COMM) 688/2024	15.04.2024	IDFC FIRST BANK VS CHANDER MADAN	SANJEEV PATHAK	8285002845		LITIGATION@SRCSLEGAL.COM	09.04.2024
			6	Commercial	OMP(I)(COMM) 689/2024	15.04.2024	IDFC FIRST BANK VS POONAM VERMA	SANJEEV PATHAK	8285002845		LITIGATION@SRCSLEGAL.COM	08.04.2024
			6	Commercial	CS (COMM)/185/2024	15.04.2024	PUNJAB NATIONAL BANK VS SHIV ENTERPRISES	ANKIT RAJ	9968368407		ADV.ANKIT.MAIL@GMAIL.COM	30.03.2024
			6	Commercial	OMP(I)(COMM) 695/2024	15.04.2024	TOYOTA FINANCIAL VS PANKAJ DAJI MORE	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	08.04.2024
			6	Commercial	CS (COMM)/189/2024	16.04.2024	Rategain Travel Technologies Limited Vs Casa2 Stays Private Limited	ANIRUDDHA CHAUDHARY	9350188355		ANIRUDDHAC_2004@YAHOO.CO.IN	10.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6	Commercial	CS (COMM)/192/2024	18.04.2024	STATE BANK OF INDIA VS KISHAN SINGH	K.K.SINGH	9810343732		KSINGH1123@REDDIFFMAIL.COM	10.04.2024
			6	Commercial	OMP(E)COMM 02/2024	19.04.2024	Vivek Phanswal Vs Nayati Healthcare And Research Ncr Pvt Ltd	RISHAB DHEER	8280079686		RISHABHDHEER@GMAIL.COM	10.04.2024
			6	Commercial	CS (COMM)/193/2024	19.04.2024	Webkul Software Pvt Ltd Vs Abaris Softech Pvt Ltd	PRASHANT MISHRA	8840503361		ADVOCATEPRASHANTMISHRAHC@GMAIL.COM	09.04.2024
			6	Commercial	MISC DJ 125/2024	19.04.2024	IDBI BANK LTD Vs Naseem Ahmad	CHANDER PRABHA	9818808559		PRABHA.ADV@GMAIL.COM	16.03.2024
			6	Commercial	OMP(I)(COMM) 716/2024	22.04.2024	IDFC FIRST BANK VS SANJEEV KUMAR SACHDEVA	SANJEEV PATHAK	8285002845		LITIGATION@SRCSLEGAL.COM	15.04.2024
			6	Commercial	OMP(I)(COMM) 717/2024	22.04.2024	KOTAK MAHINDRA BANK VS MEERA MISHRA	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	10.04.2024
			6	Commercial	OMP(I)(COMM) 718/2024	22.04.2024	KOTAK MAHINDRA BANK VS KAMLA PATI TRIPATHI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	10.04.2024
			6	Commercial	OMP(I)(COMM) 719/2024	22.04.2024	TOYOTA FINANCIAL VS KISAN MAHADEV GEJAGE	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	10.04.2024
			6	Commercial	OMP(I)(COMM) 720/2024	22.04.2024	TOYOTA FINANCIAL VS YASHVANT B GAYAKAVAD	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	10.04.2024
			6	Commercial	CS (COMM)/203/2024	23.04.2024	ASHWANI KUMAR VS NINTH DIMENSION HOTELS AND RESORTS PVT LTD	PRANNOY DEY	9873673124		PRANNOYDEY@GMAIL.COM	05.04.2024
			6	Commercial	OMP(I)(COMM) 725/2024	25.04.2024	MYTHRA ENERGY V/S SOLAR ENERGY	SHRI VENKATESH	47099999		LAWYERS@SKVLAWOFFICES.COM	24.04.2024
			6	Commercial	OMP(I)(COMM) 731/2024	27.04.2024	IDFC BANK LTD VS MANISH SHARMA	SANJEEV PATHAK	8285002845		LITIGATION@SRCSLEGAL.COM	12.04.2024
			6	Commercial	EX(COMM)38/2024	29.04.2024	Sunder Developers Llp Vs Nitin Kumar And Anr	AMIET ANDLAY	9811151686		AMIETANDLAY@HOTMAIL.COM	05.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6	Commercial	CS (COMM)/214/2024	29.04.2024	Indian Bank Vs Vinod Kumar	NIRDESH BIDHURI	9999880051		ADVNIIRDESH@GM AIL.COM	27.04.2024
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	CS (COMM)/152/2024	02-04-2024	M/s Sahara Traders Vs Tejaswani P3 Development Pvt Ltd	SHAHID AHMAD(P),	9910536696		shahidahmedadvocat e@gmail.com	07-02-2024
			17, New Court Block-I	Commercial	CS (COMM)/162/2024	04-04-2024	K S Agencies Vs Nayati Healthcare And Research Ncr Pvt Ltd	ANUBHAV TYAGI(P),	9818257310		anubhav1603@gmail. com	09-02-2024
			17, New Court Block-I	Commercial	CS (COMM)/178/2024	10-04-2024	M/s Premier Roadlines Limited Vs Himska Systems Private Limited	Rehana Ahmed(P),	9971617786		inayat513@gmail.co m	28-02-2024
			17, New Court Block-I	Commercial	CS (COMM)/175/2024	09-04-2024	State Bank Of India Vs Punit Tirkey	NAZIA PARVEEN(P),	11-22377840		sagarandsagar@live.c om	09-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/176/2024	09-04-2024	State Bank Of India Vs Atul Kumar	NAZIA PARVEEN(P),	11-22377840		sagarandsagar@live.c om	09-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/156/2024	03-04-2024	Loreal Sa Vs Jaydip Dineshbhai Babariya	Shravan Bansal(P),	011-26843455		unitedmark@uni tedandunited.com	03-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/634/2024	02-04-2024	Hdfc Bank Ltd Vs Ankit Bansal	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.c om	18-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/635/2024	02-04-2024	Hdfc Bank Ltd Vs Rahul Kohar	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.c om	18-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/645/2024	03-04-2024	Toyota Financial Services India Limited Vs Jagdish H	DINESH JAIN(P),	8376049807		advocateashok.1@gm ail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/646/2024	03-04-2024	Toyota Financial Services India Limited Vs Anurag Gupta	DINESH JAIN(P),	8376049807		advocateashok.1@gm ail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/647/2024	03-04-2024	Toyota Financial Services India Limited Vs Golden Travels	DINESH JAIN(P),	8376049807		advocateashok.1@gm ail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/643/2024	03-04-2024	Toyota Financial Services India Limited Vs Gurbeer Singh	DINESH JAIN(P),	8376049807		advocateashok.1@gm ail.com	20-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/644/2024	03-04-2024	Toyota Financial Services India Limited Vs Mahesh N	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/642/2024	03-04-2024	Toyota Financial Services India Limited Vs Nimbus Realty Solutions Pvt Ltd	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/641/2024	03-04-2024	Toyota Financial Services India Limited Vs Javed Khan	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	20-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/632/2024	02-04-2024	Kotak Mahindra Prime Ltd Vs Rishabh Aggarwal	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	22-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/633/2024	02-04-2024	Kotak Mahindra Prime Ltd Vs Munesh Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	22-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/640/2024	03-04-2024	Toyota Financial Services India Limited Vs Manjeet Logistic	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	22-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/639/2024	03-04-2024	Toyota Financial Services India Limited Vs Aqeel Hasan Shamsi	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	22-03-2024
			17, New Court Block-I	Commercial	Execution (Comm)/31/2024	01-04-2024	Stable Packaging Pvt Ltd Vs Al Noor Exports And Ors	PANKAJ SINGH(P),	8743904246		ch,aakash86@gmail.com	23-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/207/2024	25-04-2024	Integrated Allied Services Pvt Ltd Vs Avj Dreams Constructions Pvt Ltd	Akshay Goel(P),	9811783019		akshay.goel10@agandassociates.in.	28-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/631/2024	02-04-2024	Kotak Mahindra Prime Ltd Vs Yagyesh Tiwari	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	30-03-2024
			17, New Court Block-I	Commercial	Execution (Comm)/33/2024	03-04-2024	G Lal Vs Bishan Singh	Pradeep Kumar Pathak(P),	7503669226		pathak6pathak@gmail.com	30-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/638/2024	03-04-2024	Kotak Mahindra Prime Ltd Vs Sujeet Kumar Yadav	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/184/2024	12-04-2024	Dheeraj Nathani Vs Avantika Didwania	MANISH DEWAN(P),	9811898399		manish@klfindia.com	04-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	CS (COMM)/163/2024	05-04-2024	R H Agro Overseas Pvt Ltd Vs Sunil Kumar Pansari	Bindra Rana(P),	9818202368		litigation.ip@ssrana.com	26-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/168/2024	08-04-2024	Nishit Goel Prop Raj Automobiles Vs Mahendra Singh Prop M/s Shyam Earth Movers	Vibhor Garg(P),	9811352998		vibhor@bavlegal.in	06-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/682/2024	12-04-2024	Idfc First Bank Ltd Vs Kishan Maini	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	08-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/667/2024	09-04-2024	Toyota Financial Services India Ltd Vs Priyanka Navan Kavade	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	08-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/666/2024	09-04-2024	Toyota Financial Services India Ltd Vs Ramkishan Yashwant Kumar Kiri	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	08-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/665/2024	09-04-2024	Toyota Financial Services India Ltd Vs Faizalam S Siddiqui	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	08-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/681/2024	12-04-2024	Idfc First Bank Ltd Vs Baislainfradeveloperspvtltd	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	09-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/701/2024	16-04-2024	Toyota Finance Services India Ltd Vs Sai Pooja Hotels Pvt Ltd	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/183/2024	12-04-2024	Zetwerk Manufacturing Business Private Limited Vs Bholasingh Jaiprakash Construction Limited	Purushottam Jha(P),	9971291939		mail@agneylegal.in	10-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/196/2024	19-04-2024	State Bank Of India Vs Asha Devi	KAMLESH KUMAR SINGH(P),	9810343732		ksingh1123@rediffmail.com	10-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/197/2024	19-04-2024	State Bank Of India Vs Prem Chand	KAMLESH KUMAR SINGH(P),	9810343732		ksingh1123@rediffmail.com	10-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/195/2024	19-04-2024	State Bank Of India Vs Mithlesh	KAMLESH KUMAR SINGH(P),	9810343732		ksingh1123@rediffmail.com	10-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/699/2024	16-04-2024	Kotak Mahindra Prime Ltd Vs Dev Prakash	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	10-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/700/2024	16-04-2024	Kotak Mahindra Prime Ltd Vs Sanjeev Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	10-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/704/2024	18-04-2024	Kotak Mahindra Prime Ltd Vs Bhagauti Prasad	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	10-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/703/2024	18-04-2024	Kotak Mahindra Prime Ltd Vs Amar Singh Patel	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	10-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/702/2024	18-04-2024	Godrej Finance Limited Vs Ummed Singh Rathore	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	10-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/698/2024	16-04-2024	Kotak Mahindra Prime Ltd Vs Gaurav Avasthi	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	12-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/724/2024	24-04-2024	Axis Bank Limited Vs Shyokaran	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	19-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/206/2024	25-04-2024	Kcubes Vs Ajmani International School And Anr	Zahid Ansari(P),	9555026238		Not Provided	24-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/734/2024	29-04-2024	Idfc First Bank Ltd Vs Abdul Gaffar	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	26-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/733/2024	29-04-2024	Idfc First Bank Ltd Vs Ashutosh Rana	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	26-04-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/732/2024	29-04-2024	Idfc First Bank Ltd Vs Technocare Solutions Private Limited	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	26-04-2024
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	OMP (I) (COMM)/629/2024	01-04-2024	Kotak Mahindra Prime Ltd Vs Mudit Dubey	RAJESH JANGRA(P),	9958726491			28.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/630/2024	01-04-2024	Toyota Financial Services India Ltd Vs Juned Sultan Mansuri	RAJESH JANGRA(P),	9958726491			29.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/628/2024	01-04-2024	Quantum Estates Private Limited Vs Aco Developers Private Limited	Arpit Singh Arora(P),	9982610044			29.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	CS (COMM)/155/2024	02-04-2024	Entero Healthcare Solutions Ltd Vs All India Mediacal Sciences	Rohit Kumar(P),	9643713189			30.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/650/2024	04-04-2024	Toyota Financial Services India Ltd Vs Amar Jayram Darwatkar	RAJESH JANGRA(P),	9958726491			02.04.2024
			29, New Court Block-II	Commercial	Execution (Comm)/34/2024	04-04-2024	R B Mittal Vs M/s Fasense Lifestyle Pvt Ltd	VINEET KAUSHIK(P),	8588957065			02.04.2024
			29, New Court Block-II	Commercial	Execution (Comm)/35/2024	04-04-2024	Promax Power Ltd Vs Acme Solar Holdings Pvt Ltd	Aditya Trehan(P),	8588074107			02.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/160/2024	04-04-2024	Manash Lifestyle Private Limited Vs Faces Canada Beauty Salon	NAGESHWAR KUMHAR(P),	9818823289			02.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/159/2024	04-04-2024	Millennium Copthorne International Limited Vs Aftab Nasir Chakra	Abhineet Kalia(P),	26920500			03.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/167/2024	06-04-2024	Modak Priya Vs Ajay Kumar Vaishkiyar	NIRMAL KISHORE(P),	9910762137			04.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/169/2024	08-04-2024	Kitco Ltd Vs Kishan Chand Sharma And Sons Huf	PARVEEN KUMAR MEHDIRATTA(P),	9810042189			05.04.2023
			29, New Court Block-II	Commercial	OMP (I) (COMM)/652/2024	08-04-2024	Idfc First Bank Ltd Vs Harminder Singh	SANJEEV PATHAK(P),	8285002852			05.04.2023
			29, New Court Block-II	Commercial	OMP (I) (COMM)/663/2024	09-04-2024	Idfc First Bank Ltd Vs Kapoor Singh	SANJEEV PATHAK(P),	8285002852			06.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/662/2024	09-04-2024	Toyota Financial Services India Ltd Vs Undhad Sanjay Dhanabhai	RAJESH JANGRA(P),	9958726491			06.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/664/2024	09-04-2024	Toyota Financial Services India Ltd Vs Chavan Unmesh Dayanand	RAJESH JANGRA(P),	9958726491			06.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/174/2024	09-04-2024	Canara Bank Vs Chaudhary Dev	Sanjeev Chopra(P),	9711142200			06.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/661/2024	09-04-2024	Toyota Financial Services India Ltd Vs Mewawala Rehan Mohammed Yakubhai	RAJESH JANGRA(P),	9958726491			06.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/173/2024	09-04-2024	M/s Adhunik Automation India Vs M/s Airtech Air Conditioners And Anr	Subhash Chandra Lochakia(P),	9312217105			08.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/172/2024	09-04-2024	Siemens Industry Software Vs Girish V Vaze	Aarshia Behl(P),	9818061242	Not Provided		08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/660/2024	09-04-2024	Toyota Financial Services India Ltd Vs Santoshi Amol Aware	RAJESH JANGRA(P),	9958726491			08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/659/2024	09-04-2024	Toyota Financial Services India Ltd Vs Gujjar Anil Bhai Prabhudasbhai	RAJESH JANGRA(P),	9958726491			08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/670/2024	10-04-2024	Toyota Finance Service India Ltd Vs Shital Shivaji Mundhe	RAJESH JANGRA(P),	9958726491			08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/672/2024	10-04-2024	Toyota Finance Service India Ltd Vs Sonali Shahapurkar	RAJESH JANGRA(P),	9958726491			08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/671/2024	10-04-2024	Toyota Financial Service India Ltd Vs Vijay Sambhaji Wable	RAJESH JANGRA(P),	9958726491			08.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/673/2024	10-04-2024	Toyota Financial Service India Ltd Vs Mandarr Devsthali	RAJESH JANGRA(P),	9958726491			10.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/674/2024	10-04-2024	Idfc First Bank Ltd Vs Devendra Dharmbir	SANJEEV PATHAK(P),	8285002852			10.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/182/2024	12-04-2024	AKG Shuttering Vs Denasa Buildcon Private Limited	GURSAT SINGH VACHHER(P),	9811105891			09.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/679/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Sanjay Tiwari	RAJESH JANGRA(P),	9958726491			10.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/680/2024	12-04-2024	Kotak Mahindra Prime Ltd Vs Ajad Baijnath	RAJESH JANGRA(P),	9958726491			10.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/690/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Priyanka Singh	RAJESH JANGRA(P),	9958726491			10.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/691/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Sundarm K	RAJESH JANGRA(P),	9958726491			10.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/186/2024	15-04-2024	India Sothebys International Realty Vs Sudha Chadha And Anr	Aakanksha Kaul(P),	9818131566			10.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/201/2024	22-04-2024	Manash Lifestyle Private Limited Vs Maliao Professional Makeup	NAGESHWAR KUMHAR(P),	9818823289			19.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/715/2024	22-04-2024	Toyota Financial Services India Ltd Vs Dodiya Anila K	RAJESH JANGRA(P),	9958726491			19.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/714/2024	22-04-2024	Cnh Industrial Capital India Private Limited Vs Gurjant Singh	RAJESH JANGRA(P),	9958726491			19.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/713/2024	22-04-2024	Idfe First Bank Ltd Vs Mark Anthony Joseph	SANJEEV PATHAK(P),	8285002852			19.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/200/2024	22-04-2024	National Clothiers Vs Knewton Academy Softech Solutions Pvt Ltd	Adv Tanya Goyal(P),	9911616758		Not Provided	19.04.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/712/2024	22-04-2024	Ckers Finance Pvt Ltd Vs Katyal And Sons	RAJESH JANGRA(P),	9958726491			20.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/199/2024	22-04-2024	Aman Travels Ltd Vs Puneesh Nanda	Vikrant Hudda(P),	9990969164		Not Provided	20.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/204/2024	23-04-2024	Gold Plus Glass Industry Limited Vs Akanksha Contracts (P) Ltd	Naveen Chauhan	9910411577			20.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/211/2024	26-04-2024	Gram Supply Chain Solution Pvt Ltd Vs Pharox Global Private Limited	ALOK SINHA	9811969215			24.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/210/2024	26-04-2024	State Bank Of India Vs Joginder	RANI BHARDWAJ	9643680913			25.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	OMP (I) (COMM)/627/2024	01-04-2024	Kotak Mahindra Prime Ltd Vs Khateeb Ahmed	RAJESH JANGRA(P),	9958726491			01-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/626/2024	01-04-2024	Kotak Mahindra Prime Ltd Vs Yogesh Chandra Rai	RAJESH JANGRA(P),	9958726491			01-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/651/2024	05-04-2024	Toyota Financial Services India Ltd Vs Warlisab Chandsab Attar	RAJESH JANGRA(P),	9958726491			05-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/165/2024	06-04-2024	Punjab National Bank Vs Simran Arora And Anr	Ankit Raj(P),	9968368407			06-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/166/2024	06-04-2024	Logi Transindia Through Its Ar Shambhu Nath Singh Vs Convercis India Through Its Proprietor Mamta Mongia	Shambhu nath kumar(P),	9811656902			06-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/658/2024	09-04-2024	Toyota Financial Services India Ltd Vs Rohidas Shankar Shedge	RAJESH JANGRA(P),	9958726491			09-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/171/2024	09-04-2024	LOREAL SA Vs Vekariya Nikunj Arvindbhai	Shravan Bansal(P),	26843455			09-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/170/2024	09-04-2024	LOREAL SA Vs Katson International	Shravan Bansal(P),	26843455			09-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/657/2024	09-04-2024	Toyota Financial Services India Ltd Vs Tejas Suresh Bhai Sonani	RAJESH JANGRA(P),	9958726491			09-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/692/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Taruna Singh	RAJESH JANGRA(P),	9958726491			15-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/694/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Shashikant Shukla	RAJESH JANGRA(P),	9958726491			15-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/693/2024	15-04-2024	Kotak Mahindra Prime Ltd Vs Shahzad Ahmad Siddiqui	RAJESH JANGRA(P),	9958726491			15-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/187/2024	15-04-2024	PUNJAB NATIONAL BANK Vs Vr Food Services	INITISH KUMAR(P),	9873103893			15-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/190/2024	18-04-2024	Loreal Sa Vs Katson International	Shravan Bansal(P),	26843455			18-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/194/2024	19-04-2024	Max Healthcare Institute Limited Vs Max Neuro Hospital Private Limited	Kruttika Lakshmi(P),	9818570649			19-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/706/2024	19-04-2024	Idfc First Bank Ltd Vs Mohd Mehboob Hussain	SANJEEV PATHAK(P),	8285002845			19-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/707/2024	19-04-2024	Idfc First Bank Ltd Vs Mamta Satish	SANJEEV PATHAK(P),	8285002845			19-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/721/2024	23-04-2024	Cnh Industrial Capital India Private Limited Vs Dev Chauhan Earth Moners	RAJESH JANGRA(P),	9958726491			23-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/722/2024	23-04-2024	Cnh Industrial Capital India Private Limited Vs Fazal Hussain Giee	RAJESH JANGRA(P),	9958726491			23-04-2024
			40, New Court Block-II	Commercial	CS (COMM)/208/2024	25-04-2024	Punjab National Bank Vs Envirotech	Sarjeet Yadav(P),	9711785812			25-04-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/697/2024	16-04-2024	Toyota Financial Sersvice India Ltd Vs Chetak Kanaiyalal Rajput	RAJESH JANGRA(P),	9958726491			16-04-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EXECUTION	93/2024	01-04-2024	AU SMALL FINANCE BANK LIMITED Vs SATISH	NITIN MEHTA	8802218291			12-03-2024
				CS(COMM)	265/2024	08-04-2024	NAIPAL SINGH VS GSBABUILDERS PVT LTD	B.K. PANDEY	9811576230			05-04-2024
				CS(COMM)	268/2024	09-04-2024	PETRA GLOBAL LOGISTICS Vs FINE PHARMA PACK LLP	LALIT SHARMA	9810299997			07-04-2024
				CS(COMM)	274/2024	10-04-2024	MS MEGHA OHRI VS WTCAMIT NOIDA DEVELOPMENT COMPANY PVT LTD	AMIT BHAGAT	9899791770			08-04-2024
				CS(COMM)	275/2024	10-04-2024	M/S INDRAPRASHTHA SERVICES Vs THE UNION OF INDIA	M.L. CHAUDHARY	9312027351			08-04-2024
				EXECUTION	102/2024	10-04-2024	LAKSHMI ANAND PRAKASH Vs MOREVISAS IMMIGRATION SERVICES PVT LTD	UTSAV JAIN	9811170117			21-03-2024
				Misc DJ	273/2024	05-04-2024	Shri Chakra Medical Agency Vs Alchemist Limited Pharma Division And Ors	SUBHASH KR.	9467001972			02-04-2024
				EXECUTION	105/2024	18-04-2024	State Bank Of India Vs Archana Rajbhar	RANI BHARDWAJ	9643680913	--		13-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				EXECUTION	108/2024	22-04-2024	RK CONSTRUCTIONS Vs ASHIANA DWELLING PVT. LTD.	SAHIL SHARMA	8860372317			04-04-2024
				CS(COMM)	306/2024	24-04-2024	HCS POWER VENTURES PRIVATE LIMITED Vs HANSAFLON BUILDCON PRIVATE LIMITED AND ANR.	Tarun Khanna	9650446866			05-04-2024
				CS(COMM)	316/2024	25-04-2024	BANK OF BARODA Vs POOJA DEVI PROPRIETOR OF M/S ANSIKA ENTERPRISES	AVP Singh	8700308803			24-04-2024
				CS(COMM)	317/2024	25-04-2024	ZAGSON ENGINEERING LTD Vs WESTERN INDIA ERECTORS LLP	Raghavendra Mohan Bajaj	9810048083			23-04-2024
				CS(COMM)	318/2024	25-04-2024	PROMOSHIRT SM SA ANR Vs TORERO CORPORATION LIMITED AND ORS	ESSENESE TORERO OBHAN	9711077485			24-04-2024
29	MS. SINGH, JUDGE	NEELAM DISDISTRICT EAST	14	Recovery	CS/COMM/240/2024	4/2/24	CENTRAL BANK OF INDIA VS. VISHAL SHARMA & ORS.	S.A. KHAN	9811236411			4/1/24
				Recovery	CS/COMM/248/2024	4/3/24	M/S CONVERGIA DIGITAL EDUCATION VS. HANSKUMAR INTERNATIONAL SCHOOL	RAJESH KUMAR	9810195013			4/2/24
				Recovery	CS/COMM/251/2024	4/4/24	M/S CONVERGIA DIGITAL EDUCATION VS. RAMESH BABU SINGAM	RAJESH KUMAR	9810195013			4/2/24
				Recovery	CS/COMM/281/2024	4/9/24	ANILA JAIN VS. AMIT JAIN	O.P. AGGARWAL	9899695533	N/A		4/8/24
				Recovery	CS/COMM/271/2024	4/9/24	BHUSHAN DEALMARK VS. KANHAIYA LAL SINGH	SHAKEEL SARWARWANI	8750618722			4/8/24
				Recovery	CS/COMM/273/2024	4/9/24	STAR COATINGS & MEMBERS VS. NEPTUNE BUILD	MANOJ KUMAR BHAGAT	9868726388			4/8/24
				Recovery	CS/COMM/282/2024	4/9/24	STATE BANK OF INDIA VS. LAXMAN	AMIT CHAWLA	9312965659			4/9/24
				Recovery	CS/COMM/278/2024	4/12/24	M/S INTONE INERIORS PVT. LTD. VS. SHASHIL KAPPOR	MANOJ SINGH	9910427899	N/A		4/9/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Recovery	CS/COMM/291/2024	4/18/24	CANARA BANK VS. KISHAN GADRI	SANJEEV CHORA	9711142200			4/16/24
				Recovery	CS/COMM/300/2024	4/22/24	STATE BANK OF INDIA VS. GHANSHYAM YADAV	SUCHITA DIXIT	8896932838			4/21/24
				Recovery	CS/COMM/304/2024	4/23/24	OMJEE KUMAR VS. SKYWIZZ EVENTS @ ADVERTISING INDIA	SHIVA JEE SHUKLA	9311118861			4/22/24
				Recovery	CS/COMM/307/2024	4/24/24	ALPNA KUMARI SADH VS. RAVI KUMAR SHARMA	VIKAS BHATIA	9811379676			4/23/24
				Recovery	CS/COMM/322/2024	4/26/24	ABS TOURS @ TRAVELS VS. SNV ANIMATION PVT. LTD.	DEEKSHA	9899272882			4/25/24
				Recovery	CS/COMM/323/2024	4/27/24	BERRY TEX PVT. LTD. VS. DBRW TRADERS	VARUN TANDON	9891787719			4/26/24
				Recovery	CS/COMM/325/2024	4/29/24	UCO BANK VS. M/S ONKAR L. GADGETS & ANR.	L.S. CHAUHAN	9811008367			4/28/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/170/2024	14-03-2024	INDIAN OVERSEAS BANK Vs VINEET DWIVEDI	NEERAJ SOODH(P),	9999397965		s.n.legallawfirm.com	12.03.2024
				Commercial Suit	CS (COMM)/172/2024	15-03-2024	M/S INDIA SOTHEBYS INTERNATIONAL REALTY Vs BHANU CHOPRA	BHARAT GARG(P),	9711979113, 991077807		CHAMBER.SINGH4VI@GMAIL.COM BHARATGARG93@	08.03.2024
				Commercial Suit	CS (COMM)/186/2024	16-03-2024	AYODHYA SINGH Vs M/S DINESH AND ASSOCIATES	Bharti Bhatt(P),	8291260270		rudghosh@gmail.com	15.03.2024
				Commercial Suit	CS (COMM)/185/2024	16-03-2024	CHAND MEHRA Vs BRITISH AIRWAYS PLC	Shaini Bhardwaj(P),	7895664246		Shinegst@gmail.com	13.03.2024
				Commercial Suit	CS (COMM)/189/2024	18-03-2024	M/S AVANTOR PERFORMANCE MATERIALS INDIA PRIVATE LIMITED Vs M/S CREMICA FOOD	Vidur Sikka(P),	9818388241			15.03.2024
				Commercial Suit	CS (COMM)/204/2024	20-03-2024	STATE BANK OF INDIA Vs ASHOK KUMAR	JAWAHAR CHAWLA(P),	9312965659		chawla8jl@gmail.com	12.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/211/2024	22-03-2024	M/S INVESTAHOLIC LLP Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/209/2024	22-03-2024	JATIN CHAWLA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/210/2024	22-03-2024	GOMATI DEVI RITOLIA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/222/2024	28-03-2024	PUNJAB NATIONAL BANK Vs M/S SIGMA ENGINEERING WORKS	Sheepali Patial(P),	97173879798		advsheepali@gmail.com	11.03.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/232/2024	01-04-2024	M/s Grafix Solutions Vs M/s Praava Graphics	RAKESH SHARMA(P),	9911125245			01.04.2024
				Commercial Suit	CS (COMM)/237/2024	02-04-2024	M/S AKG PLASTIC PVT LTD Vs ABHAY TRADING CO (GHAZIABAD)	Rahul Kumar(P),	9310972268			01.04.2024
				Commercial Suit	CS (COMM)/241/2024	03-04-2024	M/s Tandj Through Its Partner Tanya Jain Miglani and ors Vs Dipti Goel	Aayushmaan Gauba(P),	9717008833			02.04.2024
				Commercial Suit	EXECUTION (COMM.)/95/2024	03-04-2024	Fast Forward Logistics India Pvt Ltd Vs Hindustan Cargo Systems Pvt Ltd	Shivam Sharma	9654545855			03.04.2024
				Commercial Suit	CS (COMM)/243/2024	03-04-2024	M/s Gomo Agro Private Limited Vs Soumya Singh	Rajiv Ranjan Shukla	9355033033			02.04.2024
				Commercial Suit	CS (COMM)/242/2024	03-04-2024	M/s Convergia Digital Education Pvt Ltd Vs Hans International School and Anr	RAJESH KUMAR(P),	9811389028			02.04.2024
				Commercial Suit	CS (COMM)/250/2024	04-04-2024	Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR	RUPAM KUMARI(P),	9910721966		Not Mentioned	03.04.2024
				Commercial Suit	MISC. DJ/273/2024	05-04-2024	Shri Chakra Medical Agency Vs Alchemist Limited Pharma Division And Ors	Subhash Kumar	9899913653			05.04.2024
				Commercial Suit	CS (COMM)/255/2024	05-04-2024	M/S J N Arora Trading Company Vs Ms Durga Print Scan Through Its Partners	Rajender Singh	9891923201			04.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				EXECUTION COMM	CS (COMM)/260/2024	06-04-2024	M/S Telexcel Information Systems Ltd Vs Bharat Sanchar Nigam Limited	NITESH KUMAR(P),	9643777131			05.04.2024
				Commercial Suit	CS (COMM)/270/2024	09-04-2024	Red Tape Limited Vs MEHRUDDIN	Saket Singh(P),	9311261186			08.04.2024
				Commercial Suit	CS (COMM)/285/2024	15-04-2024	Indiannica Learning Private Limited Vs Anant Student Gallery	SANDEEP CHATTERJEE(P),	9911558224			15.04.2024
				Commercial Suit	OMP (COMM)/10/2024 (I)	23-04-2024	Indusind Bank Ltd Vs Mohan Bros Nizamuddin	Amitabh Singh(P),	9971177170			22.04.2024
				Commercial Suit	CS (COMM)/309/2024	24-04-2024	Sharad Bhargava AND ANR Vs MS Meagan Ollari Khurana and ors	SHIVANSHU BHARDWAJ(P),	9958864562			24.04.2024
				Commercial Suit	EXECUTION (COMM)/111/2024	25-04-2024	Surender Singh Vs Ram Pal Singh Adhana	deep kishore dass(P),	9891798915			25.04.2024
				Commercial Suit	EXECUTION (COMM)/113/2024	26-04-2024	CASA 2 STAYS PVT LTD Vs Rooms World Wide Pvt Ltd	KUSHAL BHATTACHARJEE(P),	8448119498			26.04.2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/228/2024	01-04-2024	STATE BANK OF INDIA Vs RAJENDRA PRASAD	JAWAHAR CHAWLA	9312965659			29-03-2024
				Commercial Suit	CS (COMM)/326/2024	30-04-2024	ADOBE INCORPORATED AND ANR Vs MR NITIN SHARMA AND ORS	Aarshia Behl(P),	9810621272	aarshia@saikrishnaassociates.com		27-04-2024
				Commercial Suit	CS (COMM)/319/2024	26-04-2024	STATE BANK OF INDIA Vs PARDEEP (DECEASED) THROUGH HIS LEGAL REPRESENTATIVES	Shiv Tyagi(P),	9811059032			24-04-2024
				Commercial Suit	CS (COMM)/311/2024	25-04-2024	STATE BANK OF INDIA Vs SHRI CHANDER PRAKASH	Suchita Dixit(P),	8896932838			23-04-2024
				Commercial Suit	CS (COMM)/310/2024	25-04-2024	BANK OF BARODA Vs SHVP Singh(P), NIKHIL VASTAVA		8700308803	info@thechamberz.com		24-04-2024
				Commercial Suit	CS (COMM)/312/2024	25-04-2024	SANIYA MUSHARRAF SAJID KHAN AND ANR Vs HEINRICH CORPORATION INDIA PVT LTD AND ANR	Firoz Alam(P),	9891453875			23-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/299/2024	22-04-2024	STATE BANK OF INDIA Vs SHRI JASPREET SINGH	Suchita Dixit(P),	8896932838			19-04-2024
				Execution Petition	EXECUTION (COMM)/107/2024	22-04-2024	KARON HOTELS PVT LTD Vs RHS TRAVEL INDIA OPC PVT LTD	Yash Tewari(P),	971090069		chambersofsuhailemalik@gmail.com	19-04-2024
				Commercial Suit	CS (COMM)/286/2024	16-04-2024	CANARA BANK Vs M/S GXRAHUL PRINTERS AND STATIONERS	RAHUL KHANNA(P),	9868213110			12-04-2024
				Petition	OMP (COMM)/39/2024	15-04-2024	GEETANJALI HOTELS AND RESORTS PVT LTD Vs OYO HOTELS AND HOMES PVT LTD	Saksham Garg(P),	8826977998			12-04-2024
				Commercial Suit	CS (COMM)/256/2024	06-04-2024	CHEMI TECH ENGINEERS PVT LTD Vs RALLY CHEM AND ANR	Akshit Navaney(P),	999927666		akshit@reignlegal.in	04-04-2024
				Execution Petition	EXECUTION (COMM)/98/2024	06-04-2024	National Skill Development Corporation Vs Vag Infotech Private Limited	amit mahaliyan(P),	9899491980		amitmahaliyan@gmail.com	05-04-2024
				Commercial Suit	CS (COMM)/257/2024	06-04-2024	M/S FASTSURANCE CONSULTANTS PVT LTD Vs MR VIRENDER BAHRI	Kunal Tyagi(P),	9818930209		stellarlegalservices@gmail.com	03-04-2024
				Commercial Suit	CS (COMM)/252/2024	05-04-2024	M/S FASTSURANCE CONSULTANTS PVT LTD Vs MR PRANAB KUMAR RAY	Kunal Tyagi(P),	9818930209		stellarlegalservices@gmail.com	01-04-2024
				Commercial Suit	CS (COMM)/238/2024	03-04-2024	AXIS BANK LTD Vs M/S HOLIDAY INDIA	Dharam Dev(P),	9810072439		dladevlawassociates@gmail.com	01-04-2024
				Commercial Suit	CS (COMM)/234/2024	02-04-2024	PROFESSIONAL MANAGEMENT SERVICES (PMFS) Vs PUNJAB NATIONAL BANK	NITESH KUMAR(P),	9682632288			01-04-2024
				Commercial Suit	CS (COMM)/233/2024	02-04-2024	STAR COATINGS AND MEMBRANES PVT LTD Vs U S WATERSEAL CO	Manoj Kumar Bhagat(P),	9868726388		manojlegal12@gmail.com	31-03-2024
33	MS NIRJA BHATIA	SOUTH-EAST	NIL	CS (COMM.)	CS (COMM.)	25/2024	05.04.2024	Zelotic Technologies Pvt Ltd Vs Applied	Mr. K.K.Sharma	9711103007		
				CS (COMM.)	EX (COMM.)	97/2024	05.04.2024	M/S Budhiraja Electricals Vs M/S Delhi	Sh.Vivek Singh	8368378728		

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM.)	CS (COMM.)	261/2024	06.04.2024	M/S Vyom Ganga Engineers & Consultants	Sh. A.K.Pandey	9312982075		
				CS (COMM.)	CS (COMM.)	264/2024	08.04.2024	State Bank of India Vs Dilip Singh	Mr. Jawahar Chawla	9312965659		
				CS (COMM.)	CS (COMM.)	269/2024	09.04.2024	Raj Ratan Jewellers Vs Janak Dhawan & Ors	Sh. Sanjeev Kumar	9718483330		
				CS (COMM.)	CS (COMM.)	272/2024	10.04.2024	M/S Narula Paner Store Vs M/S Flags Hospitality	Sh. Anil K. Gujral	9999439869		
				CS (COMM.)	CS (COMM.)	284/2024	15.04.2024	MVS Engineering Pvt Ltd Vs M/S Yazdani	Mr. Munish Chhoker	9873340929		
				CS (COMM.)	CS (COMM.)	283/2024	15.04.2024	Akshita IT Solution Pvt Ltd Vs JNS System Pvt	Ms. Namrata Malik	99810865249		
				CS (COMM.)	CS (COMM.)	289/2024	16.04.2024	State Bank of India Vs Krishan Kumar	Ms. Suchita Dixit	8896932838		
				CS (COMM.)	CS (COMM.)	293/2024	19.04.2024	Zakir Ali Vs White Fox Design and Ors	Mr. Ekram Ali Ansari	9810448186		
				CS(COMM)	CS (COMM.)	295/2024	20.04.2024	B K Traders Vs The New India Assurance	Mr. Manoj Kumar	9810675719		
				CS(COMM)	CS(COMM)	227/2024	23.04.2024	Cozy Touch Poly foam Vs Harsh International	Sh. Ankur Singal	9811126091	ankur@gmail.com	
				CS(COMM)	CS(COMM)	308/2024	23.04.2024	Cozy Touch Poly foam Vs Harsh International	Sh. Ankur Singal	9811126091	ankur@gmail.com	
				OMP (COMM)	Ex(COMM)	94/2024	1.4.2024	S K Ghosh Vs Hindon Chemicals	Sh. Utkarsh Kumar	9818296378		
				OMPI(COMM)	OMP (COMM)	40/2024	15.4.2024	Dinsh Kumar Vs Yes Bank	Sh. Shaurya Chaurasia	7748283037		

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	Commercial Suit	EXECUTION (COMM.)/112/2024	26-04-2024	S R Constructions Vs The Ardee School	Iram Peerzada	9871144284		swaroopggorge@outlook.com	24-04-2024
					CS (COMM)/313/2024	25-04-2024	JYOTI EQUIPMENTS PVT. LTD. Vs MS. MALA	B.K. Pandey	98L1576230	bashishthapandev@gmail.com	23-04-2024	
					CS (COMM)/314/2024	25-04-2024	M/S NOVANATIVE PLASTIX SOLUTIONS PVT. LTD. Vs M/S MOGLI LABS INDIA PVT. LTD. AND ORS.	RAJESH SAGGARWAL	9871344440		23-04-2024	
					EXECUTION (COMM.)/109/2024	22-04-2024	Gujarmal Modi Hospital And Research Centre For Medical Sciences Vs Medical Superintendent Employees	Rohit Puri	9810026912	office@lexpro.co.in	19-04-2024	
					CS (COMM)/296/2024	20-04-2024	RENU GUPTA AND ANR. Vs M/S BREW WORKS PVT. LTD. AND ANR.	Ayush Gupta	9818402326	ayush@guptalegal.in	16-04-2024	
					CS (COMM)/294/2024	19-04-2024	M/S GREENPLY INDUSTRIES LTD. Vs M/S SNG ECO INDIA	Tanupriya	9810322985		18-04-2024	
					CS (COMM)/287/2024	16-04-2024	STATE BANK OF INDIA Vs SHRI RAJ KUMAR CHAUHAN	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	13-04-2024	
					CS (COMM)/280/2024	15-04-2024	MR. SUNIL KUMAR GUPTA Vs MS. MAMTA CHAUDHARY	Kislaya Mishra	9654968449	kk.misbra(iilmidas legal.org)	11-04-2024	
					Misc DJ/296/2024	15-04-2024	Bhushan Dealmark Pvt Ltd Vs Hind Enterprises	Kiranpal Singh	9312725447		10-04-2024	
					OMP (COMM.)/38/2024	12-04-2024	SHRI HARI GROUP Vs TATA CAPITAL HOUSING FINANCE LTD.	DEEP SONI	9529204978	adv.deepsoni20@gmail.com	10-04-2024	
					CS (COMM)/276/2024	12-04-2024	M/S HARI CHAND ANAND AND CO. Vs M/S ORBIT CLOTHING	Gursimar Singh	85869-25160	advocateiqbal93@gmail.com	10-04-2024	
					CS (COMM)/277/2024	12-04-2024	M/S DEVYANI FOOD INDUSTRIES LTD. Vs M/S ENSURE INNOVATIONS PVT. LTD. AND ORS.	puneet bajaj	98117 0097 8	advocate.puneet31@gmail.com	09-04-2024	
CS (COMM)/258/2024	06-04-2024	LALIT GUPTA Vs M/S SHUBAN PRINTS AND ORS.	rajendra yadav	9312046733		04-04-2024						

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/259/2024	06-04-2024	M/S FASTSURANCE CONSULTANTS PVT. LTD. Vs MS. URMILA	Kunal Tyagi	9818930209		stellarlegalservice@gmail.	03-04-2024
					CS (COMM)/245/2024	04-04-2024	M/S SMARTCHAIN INNOVATION PVT. LTD. Vs M/S I KNOW CLOTHING PVT. LTD. AND ORS.	Lakshay Kumar	798545692		Vishisht.singh@villp.co.in	27-03-2024
					CS (COMM)/235/2024	02-04-2024	M/S AKG PLASTICS PVT. LTD. Vs SHREE ELECTRICALS AND HARDWARE	Rahul Kumar	9310972268		rahulcklaw@gmail.com	28-03-2024
					CS (COMM)/230/2024	01-04-2024	CENTRAL BANK OF INDIA Vs M/S SURYA ENTERPRISES	ANJALI NEHRA	9999699489			29-03-2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Block Ii	CS (COMM)	229/2024	01-04-2024	P N B VS RASHMI PROPRIOR	S.K SHAKYA	9810362626		akshakya01@gmail. Com	@21.03.2024
				CS (COMM)	231/2024	01-04-2024	P N B VS TECHNODYNE THROUGH ITS PROPRIETOR	SHEEPALI PATIAL	9717387978		Advsheepali@gmail.com	@26.03.2024
				CS (COMM)	236/2024	02-04-2024	VINAY BIST VS VIPUL BIST	RAKESH	9810103772			29.03.2024
				CS (COMM)	244/2024	04.04.2024	MR ROHIT KAPPOR VS PATHKIND DIAGONISTRCE	DUSHYANT K MAHANT	1123267017			13.03.2024
				CS (COMM)	247/2024	04.04.2024	KARNATAKA BANK LIMITED VS ANIL KU GOYAL	GAUTAM SINGHAL	9811898418			21.03.2024
				CS (COMM)	249/2024	04.04.2024	CENTRAL BANK OF INDIA VS SANTOSH KU CHOUDHARY	S A KHAN	9999699489		akhanchdabadvoca@gmail.com	30.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				MISS DJ	266/2024	04.04.2024	FAST FORWARD LOGISTIC VS TANUJ KUMAR	SHIVAM SHARMA	9654545855			30.03.2024
				CS(COMM)	253/2024	05.04.2024	RAKESH ARORA VS GLOBUS JTRANSITOS PVT	MANAN BATRA	9999133644			29.03.2024
				CS (COMM)	263/2024	08.04.2024	S BI VS MD ERAM ALAM	SUCHIRA DIXIT	8896932838			07.04.2024
				CS (COMM)	266/2024	08.04.2024	SAGARIVA EXIM VS GOLOXY CLOUD KITCHEN	SIDHANT MALLIK	9310914012			22.03.2024
				EX.COMM	103/24	04/12/24	SHARIG KHAN VS MS PG ENTERPRISES	VIKRANT CHAODARY	9990260002			09.04.2024
				CS (COMM)	288/2024	16.04.2024	S B I VS DOMODOR BHATI	SUCHIRA DIXIT	8896932838			16.03.2024
				CS (COMM)	290/2024	16.04.2024	NISHU GHEI VS MS PB INDIA PVT	SHIVANSHU BHARDWAJ	99588645562			15.03.2024
				OMP/ COMM	43/2024	22.04.24	GS CHAKRABORTHY AND ANR. V/S TATA CAPITAL HOUSING	RAJIV KUMAR KHARE	9354499848			16.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	302/2024	23.04.2024	RRB ENERGY VS LAPLIFE ELECTRONICS PVT	GAURV CHAUHAN	9999900789			16.03.2024
				CS (COMM)	304/2024	24.04.24	ECOTONE SYSTEMS PVT VS PREKSHA INTERIORS PVT	GRAVITAS LEGAL	9953030485			16.04.2024
				CS (COMM)	315/2024	25.04.2024	SAPPHIRE FOOD INDIA V/ASHISH KAPUR	JURISTRUST LAW OFFICES	9999002412			23.04.2024
				CS (COMM)	320/2024	26.04.2024	MASTERS LOGISTICS V/MR.MUNISH SAMGAR	SIDDHARTH A YADAV	9811087543			16.04.2024
				Misc	01/2024	30.04.2024	GNV COMMODITIES V/TYKEKART	SHARISH KUMAR	8285202359			29.04.2024
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	12	CS COMM 74	822/2024	01-04-2024	RAKESH KUMAR VS RAJESH GARG	PADAM KHANNA	9818539988			01.04.24
			12	CS COMM 74	825/2024	01-04-2024	INVENTION INDIA EXPORT PVT. LTD. VS SS OVERSEAS	SHASHI KAUSHIK	9990708680			01.04.24
			12	CS COMM 74	871/2024	06-04-2024	SHREE MARKETING VS KHUSHAL ENTERPRISES	PUNEET TANDON	9818144262			06.04.24
			12	CS COMM 74	873/2024	06-04-2024	RICHA PRINTER VS ARVIND IMPEX INDIA PVT. LTD.	RAKESH KUMAR	9582959560			06.04.24
			12	CS COMM 74	962/2024	15-04-2024	SERVOSTAR INDIA PVT. LTD. VS TAHIR CONSTRUCTION	SAMRESH SINGH	9999678571			15.04.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12	CS COMM 74	969/2024	16-04-2024	SURESH APPARELS VS SONALI JOSHI	BHARAT GUPTA	9268300000			16.04.24
			12	CS COMM 74	995/2024	19-04-2024	RAJ KUMAR KAPIL VS ANTRAM FISHERIES PVT. LTD.	PRADEEP ASWAL	7838348011			18.04.24
			12	CS COMM 74	1012/2024	20-04-2024	GOPAL VS AXIS INNOVATIONS PVT. LTD.	SS L SAGAR	9958874062			19.04.24
			12	CS COMM 74	1018/2024	20-04-2024	SANGI HEALTHCARE OPC PVT. LTD. VS GUPTA MULTISPECIALITY HOSPITAL	SARVJEET KUMAR	8800844502			20.04.24
			12	CS COMM 74	1020/2024	20-04-2024	BANK OF BARODA VS KANTA NEGI	SHAILENDER SINGH SISODIA	9350347942			20.04.24
			12	OMP COMM 73	1030/2024	23-04-2024	BABUL AND GOLDEN AUTO DEALS VS RAJPAL	VIJAY SEHGAL	9873403435			23.04.24
			12	CS COMM 74	1048/2024	25-04-2024	PROELECTRIC PROJECTS PVT. LTD. VS PRASAD PSYCHO PVT. LTD.	KETAN MADAN	9873140021			25.04.24
			12	CS COMM 74	1063/2024	27-04-2024	KIPS LEARNING PVT. LTD. VS AMIT KUMAR SINGH	SHRESHTH JAIN	9871206484			27.04.24
			12	CS COMM 74	1066/2024	27-04-2024	SANDHU MOTOR FINANCE PVT. LTD. VS BHARTI	SUDHIR GUPTA	9313885241			27.04.24
			12	CS COMM 74	1085/2024	01-05-2024	STATE BANK OF INDIA VS MUKESH KUMAR	SURESH KUMAR SHARMA	9810099445			30.04.24
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	CS COMM 74	821/2024	08-04-2024	PUNJAB NATIONAL BANK VS MEENA	NITIN GARG	9958986363			01.04.24
			101	CS COMM 74	837/2024	04-04-2024	STATE BANK OF INDIA VS DHARA SINGH	SHALINI UPADHYAY	9899408618			03.04.24
			101	CS COMM 74	850/2024	09-04-2024	LINKEXPRESS LOGISTICS PVT. LTD. VS VELOCE LOGISTICS PVT. LTD.	SEEMA GUPTA	9212412289			04.04.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			101	CS COMM 74	852/2024	18-04-2024	CRAFTECH INFRA PROJECTS LLP VS STUDIOXP	AYUSHI AGGARWAL	8630164988			04.04.24
			101	CS COMM 74	869/2024	06-04-2024	RIDGEWAY ENERGY PVT. LTD. VS ERNST AND YOUNG LLP	PRASHAN PATHAK	8375991818			05.04.24
			101	CS COMM 74	909/2024	10-04-2024	BIFCO LEASING AND FINANCE VS V K STORE	SANJU KUMAR	9560815888			09.04.24
			101	CS COMM 74	910/2024	10-04-2024	AMIT KUMAR GOYAL VS FIRST CRUSH CAFE	VIPIN DILAWARI	9312203957			09.04.24
			101	CS COMM 74	950/2024	HARD COPY NOT RECEIVED	SHREE ANK FINHOLD PVT. LTD. VS POOJA YADAV	B. B. SHARMA	9891887145			15.04.24
			101	CS COMM 74	956/2024	15-04-2024	VIVEK CONTRACTS PVT. LTD. VS WELCOME INFRASTRUCTURE PVT. LTD.	SPARVEZ BASHISTA	9643655565			15.04.24
			101	CS COMM 74	971/2024	16-04-2024	BANK OF BARODA VS AMIT SUKHLJA	TUMESH JOSHI	9910568669			16.04.24
			101	CS COMM 74	983/2024	18-04-2024	PUNJAB NATIONAL BANK VS SUSHMA DEVI	MOHIT RAJ	8800792205			18.04.24
			101	CS COMM 74	986/2024	HARD COPY NOT RECEIVED	SHIVA ASPHALTIC PRODUCTS VS DAVENDER KUMAR GOEL	KARAN ARORA	9711615956			18.04.24
			101	CS COMM 74	990/2024	23-04-2024	PUNJAB NATIONAL BANK VS SAFEX	SUNAV RASTOGI	7838389845			18.04.24
			101	CS COMM 74	992/2024	19-04-2024	SUDHANSHU MAHESHWARI VS TOP TUTIONS AND COMPUTER CENTRE	RAJESH MAHINDRU	9810194135			18.04.24
			101	CS COMM 74	1005/2024	20-04-2024	RSH SHARDA NIWAS PVT. LTD. VS SAURABH DAGA	PANKKAJ WALIA	9910706496			19.04.24
			101	OMP COMM 73	1015/2024	HARD COPY NOT RECEIVED	SHINKOLITE FINANCE LTD. VS HEERA LAL	B. B. SHARMA	9891887145			20.04.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			101	OMP COMM 73	1031/2024		HARD COPY NOT RECEIVED SHREE ANK FINHOLD PVT. LTD. VS MANISH YADAV	B. B. SHARMA	9891887145			23.04.24
			101	CS COMM 74	1032/2024	23-04-2024	MEENU MAHESHWARI AND ORS VS DEEPAK MAHESHWARI	RAJESH MAHINDRU	9810194135			23.04.24
			101	CS COMM 74	1040/2024	27-04-2024	TATVA VS NEW GROWTH WINES	PRANAV KANTI	9891026402			24.04.24
			101	OMP COMM 73	1051/2024		HARD COPY NOT RECEIVED ROHIT KAUSHAL VS SUPERCITY DEVELOPERS PVT. LTD.	DASHISH CHAUHAN	9999968603			25.04.24
			101	CS COMM 74	1067/2024		HARD COPY NOT RECEIVED NAVITECH ENGINEERS VS SERVOKON LTD.	PANKAJ SHARMA	9999604797			27.04.24
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	CS(COMM)	36/2024	01.04.2024	RAHUL JAIN VS M/S VISHAL TRADING COMPANY	PIYUSH JAIN	9810421559			28.03.2024
			---do--	EX(COMM)	18/2024	01.04.2024	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS ARVIND KUMAR	RAJIV KUMAR	9811540237			27.03.2024
			---do--	MISC DJ	123/2024	02.04.2024	VIPIN KUMAR AGGARWAL VS MOHD. AJMAL	R.K. MISHRA	9999802592			02.04.2024
			---do--	CS(COMM)	37/2024	03.04.2024	U TOURIZMO PRIVATE LIMITED VS TRAVEL HEALERS	SNEHA BAUL	4311019			03.04.2024
			---do--	CS(COMM)	38/2024	09.04.2024	GAURAV RAWAT VS. SAI BEVERAGES	MITHLESH JHA	7303064587			02.04.2024
			---do--	EX(COMM)	19/2024	09.04.2024	BHAGWAT SWAROOP VS SHIV KUMAR	PANKAJ ARYA	9711016110			04.04.2024
			---do--	CS(COMM)	39/2024	12.04.2024	BANK OF BARODA VS BILAL SAIFI	UMESH JOSHI	9910568669			10.04.2024
			---do--	CS(COMM)	40/2024	12.04.2024	ICICI BANK LTD VS LALIT KUMAR YADAV	VIKAS CHHABRA	9818198899	marwah.advocate@gmail.com		11.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			---do--	CS(COMM)	41/2024	12.04.2024	N D DISTRIBUTOR MAHADEV HP GAS AGENCY VS KUBE AUTOTECH PRIVATE LIMITED	GURPREET KAUR	9871203770			11.04.2024
			---do--	EX(COMM)	20/2024	12.04.2024	VIKAS GOEL VS MUNICIPAL CORPORATION OF DELHI	SIDHARTH JOSHI	8287138358			12.04.2024
			---do--	EX(COMM)	21/2024	12.04.2024	RAGHUBIR SINGH VS. PREM LATA	ASHISH SHARMA	9810217001			09.04.2024
			---do--	CS(COMM)	42/2024	16.04.2024	M/S MEGH MEDITECH PVT. LTD. VS M/S VIRK HOSPITAL PVT. LTD.	COUNSEL	8896932838			16.04.2024
			---do--	CS(COMM)	43/2024	19-04-2024	STATE BANK OF INDIA Vs Babita	Suchita Dixit	8896932838			19.04.2024
			---do--	C.S. (COMM)	44/2024	20-04-2024	HINDUJA HOUSING FINANCE LTD Vs Amit Kumar	Vishal Khattar	7210304500			19.04.2024
			---do--	C.S. (COMM)	45/2024	20-04-2024	Ms Darpan Glass Vs Ms The Tilt Wholesaler	GULSHANGAR G	9873798366			19.04.2024
			---do--	C.S. (COMM)	46/2024	20-04-2024	ICICI BANK LTD Vs Mohd Nadeem	MANISHDEWAN	9811898399			15.04.2024
			---do--	C.S. (COMM)	47/2024	22-04-2024	Kiran Gupta Vs Ekansh Jain @ AGAM JAIN	Suraj Gupta	9540421497			17.04.2024
			---do--	MISC DJ	160/2024	23-04-2024	RAVI CHOUDHARY Vs GAJENDER SINGH	COUNSEL	9818911976			23.04.2024
			---do--	C.S. (COMM)	48/2024	23-04-2024	Sonakshi Kumari Vs Ramesh Kumar	Vipin Arora	9313626324			21.04.2024
			---do--	MISC DJ	163/2024	25-04-2024	M/S AAR KAY FIN LEASE PVT. LTD. Vs EKRAM UDDEEN AND OTHERS	VIKAS DEEP	9910568669			25.04.2024
			---do--	MISC DJ	164/2024	30-04-2024	SURESH BALAVS MEENA SHARMA	COUNSEL	9910568669			30.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			---do--	OMP (I)(COMM)	4/2024	30-04-2024	Art Housing Finance IndiaLtdVsKali Charan	AMIT KUMARSINHA	9990659331		kmpspartner@gmail.com	25.04.2024
			---do--	C.S. (COMM)	49/2024	30-04-2024	Sr EngineersVsM/s Texol Engineers	ASHISH GOSWAMI	9873027870			29.04.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	301, New Court Building	CS (COMMERCIAL)	02-04-2024	Execution (Comm)/66/2024	Narendra Kumar Vs Vinod Kumar Bindal	Ashok Nigam(P),	7840057521			01-04-2024
			301, New Court Building	CS (COMMERCIAL)	05-04-2024	CS (COMM)/217/2024	Jammu And Kashmir Bank Ltd Vs Atul Sharma	JITIN SINGH(P),	9953459952		rauzitega@gmail.com	01-04-2024
			301, New Court Building	CS (COMMERCIAL)	05-04-2024	CS (COMM)/218/2024	Rama Nand Yadav Vs M/s Angel Promoters Pvt Ltd	VINOD BHARDWAJ(P),	9810088012			04-04-2024
			301, New Court Building	CS/COMMERCIAL	06-04-2024	CS (COMM)/223/2024	Punjab And Sind Bank Vs Smt Deepali Malik	SHADAB KHAN(P),	9999699489		khanshadabadvocate@gmail.com	03-04-2024
			301, New Court Building	CS (COMMERCIAL)	09-04-2024	CS (COMM)/228/2024	Jai Jinendra Fabrics Vs SM Enterprises	Abdul Wahid(P),	8383953944			30-03-2024
			301, New Court Building	CS (COMMERCIAL)	10-04-2024	CS (COMM)/232/2024	M/s Candour Pharmaceuticals Vs Nivia Life Science Pvt Limited	MEGHA BATRA(P),	9990027799			09-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	12.4.2024	OMP(E) (COMM)	SANDHU MOTORS FINANCE PVT.LTD VS HARISH VERMA AND ORS	SUDHIR GUPTA	9313885241			10-04-2024
			301, New Court Building	CS (COMMERCIAL)	15-04-2024	Execution (Comm)/73/2024	Kishan Gopal Rathi Vs Harish Mittal	BHUPENDER SHARMA(P),	9810821148			11-04-2024
			301, New Court Building	CS/COMMERCIAL	15-04-2024	CS (COMM)/234/2024	Vishal Sharma Vs Mubarak Hussain	SAMRIDHI SAMRIDHI(P),	9654713565		yakalatindia@gmail.com	12-04-2024
			301, New Court Building	CS (COMMERCIAL)	15-04-2024	CS (COMM)/238/2024	Punjab National Bank Vs Alpi Sadh	Sudhir Kumar Singh(P),	9868927179		singhadvdelhi@gmail.com	10-04-2024
			301, New Court Building	CS (COMMERCIAL)	15-04-2024	CS (COMM)/239/2024	Punjab National Bank Vs Vikas Chandra Sadh	Sudhir Kumar Singh(P),	9868927179		singhadvdelhi@gmail.com	10-04-2024
			301, New Court Building	CS (COMMERCIAL)	15-04-2024	MISC DJ/309/2024	Jai Durga Traders Pvt Ltd Vs Sapphira Retail Pvt Ltd	AMAR KUMAR(P),	9717101829		ADVOCATEAMAR1977@GMAIL.COM	10-04-2024
			301, New Court Building	CS/COMMERCIAL	16-04-2024	CS (COMM)/242/2024	Hemant Sharma Vs Sanjay Aggarwal and Ors	Sarita Gupta(P),	9582077116			14-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Advocate Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	23-04-2024	CS (COMM)/251/2024	Rahul Gupta Vs Vinod Kumar Sharma	SANJEEV NARANG(P),	9810064624		narangadvocate@gmail.com	18-04-2024
			301, New Court Building	CS (COMMERCIAL)	24-04-2024	Execution (Comm)/77/2024	Ravita Panwar Vs Ritu	ABHISHEK 317473(P),	9711349502			23-04-2024
			301, New Court Building	CS (COMMERCIAL)	24-04-2024	CS (COMM)/253/2024	Ms Pilot Industries Ltd Through Ar Vs Ms Power Liv Pvt Ltd Through Director	VISHAL CHOUDHARY (P),	9811414440		aroralawoffice@alo.net.in	23-04-2024
			301, New Court Building	CS/COMMERCIAL	24-04-2024	MISC DJ/318/2024	Rajesh Kumar Vs Dinesh Gupta	AKSHAY SAXENA(P),	9953606885			12-04-2024
			301, New Court Building	CS (COMMERCIAL)	26-04-2024	CS (COMM)/258/2024	Union Bank Of India Vs Kanan Enterprises	Sandeep Soni(P),	9999114922		samarendrakradv@yahoo.com	23-04-2024
			301, New Court Building	CS (COMMERCIAL)	26-04-2024	CS (COMM)/257/2024	Vee Pee Fabric Pvt Ltd Vs Yogender R Singh	SAMRIDHI SAMRIDHI(P),	9654763565			20-04-2024
			301, New Court Building	CS (COMMERCIAL)	29-04-2024	MISC DJ/333/2024	M/S SUPREMO INDIA PVT LTD Vs PARRYCON INDUSTRIES AND ANR	VIBHOR SETHI	9953606885			29-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	MS KIRAN BANSAL, DJ CC-02 ROOM NO- 57	COMMERCIAL	05-04-2024	CS (COMM)/221/2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khera	Bharat Prakash(P),	9868300000			05-04-2024
			ROOM NO- 57	COMMERCIAL	02-04-2024	CS (COMM)/208/2024	Rohit Dua Vs Deepak Parwal	Abdul Wahid(P),	8383959444			02-04-2024
			ROOM NO- 57	COMMERCIAL	08-04-2024	CS (COMM)/226/2024	Standard Chartered Bank Vs Nalin Industries Private Limited	ADDTYA KAPOOR(P),	9044888880			08-04-2024
			ROOM NO- 57	COMMERCIAL	09-04-2024	CS (COMM)/229/2024	Praveen Kumar Jain Vs Abhishek Navalkha	Piyush Katyal(P),	8700925528			09-04-2024
			ROOM NO- 57	COMMERCIAL	12-04-2024	CS (COMM)/233/2024	Punjab National Bank Vs Harpreet Singh	Sudhir Kumar Singh(P),	9868927179			12-04-2024
			ROOM NO- 57	COMMERCIAL	16-04-2024	CS (COMM)/240/2024	M/s Suresh Apparels Vs Shekhar Sharma	Bharat Prakash(P),	9868300000			16-04-2024
			ROOM NO- 57	COMMERCIAL	19-04-2024	CS (COMM)/243/2024	S K Engineering Works Vs Nipun Appliances	Ankur Singhal(P),	9811179209			19-04-2024
			ROOM NO- 57	COMMERCIAL	25-04-2024	CS (COMM)/256/2024	Union Bank Of India Vs Hitesh Dua	Sandeep Soni(P),	9999114922			25-04-2024
			ROOM NO- 57	COMMERCIAL	25-04-2024	CS (COMM)/255/2024	Rakesh Vs Municipal Corporation Of Delhi Mcd	Deepak GAUR(P),	9868493672			25-04-2024
			ROOM NO- 57	COMMERCIAL	29-04-2024	CS (COMM)/259/2024	Bank Of Baroda Vs Jatin Goswami	Geetanjali Sharma(P),	9717616702			29-04-2024
			ROOM NO- 57	COMMERCIAL	08-04-2024	CS (COMM)/225/2024	jitendra kumar jagdish prasad singh v/s shree ram productions	KumarPranuk	8076265459			08-04-2024
			ROOM NO- 57	COMMERCIAL	02-04-2024	Execution (Comm)/65/2024	Srilalit Ambik Vs	Rajat Tyagi(P),	9582864499			02-04-2024
			ROOM NO- 57	COMMERCIAL	08-04-2024	Execution (Comm)/70/2024	Kanchan Fashion Private Limited Vs Vishu Chopra	Subhash Chandra(P),	9810459344			08-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			ROOM NO- 57	COMMERCIAL	24-04-2024	Execution (Comm)/78/2024	Sarvesh Security Services Pvt Ltd Vs The Principal Industrial Training Institute For Women	SNEHA SINGH(P),	9911725430			24-04-2024
			ROOM NO- 57	COMMERCIAL	02-04-2024	MISC DJ/286/2024	Pradeep Kumar Seghal Vs MAYASHEEL RETAIL INDIA LIMITED	NISHANT SHOKEEN(P),	9999966646			02-04-2024
			ROOM NO- 57	COMMERCIAL	20-04-2024	MISC DJ/313/2024	M/S ROOTS MULTICLEAN LTD Vs M/S VISHAKHA FACILITY MANagements PVT LTD	Rajeev kaushik	9212690469			20-04-2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		01-04-2024	CS (COMM)/207/2024	M/S PARIVAHAN ROAD CARRIERS Vs APL APPOLLO TUBES LIMITED	Vikas Garg(P),	9999689033	NA		01-04-2024
			303, New Court Building		04-04-2024	CS (COMM)/215/2024	PUNJAB NATIONAL BANK Vs kamakshi mahajan	Sayak Bandyopadhyay (P),	Not legible	NA		04-04-2024
			303, New Court Building		04-04-2024	CS (COMM)/214/2024	BANK OF INDIA Vs ADISH KUMAR	Vishwanath prasad Tiwari(P),	9990182901	vptiwari advocate@gmail.com		04-04-2024
			303, New Court Building		05-04-2024	CS (COMM)/216/2024	SUMIT KAUSHIK Vs PRIYA SINGH	Krishan Kumar Sharma(P),	9811514149	vinodsharma.d721gmail.com		05-04-2024
			303, New Court Building		05-04-2024	Execution (Comm)/69/2024	M/S LION JEANS Vs PARMOD KUMAR	Sidhant Dhingra(P),				05-04-2024
			303, New Court Building		06-04-2024	CS (COMM)/222/2024	Mukul Gupta Marketing Pvt Ltd Vs Mr Amit Malhotra	Monica Goel(P),	9971853567	advocalemonicagoel@gmail.com		06-04-2024
			303, New Court Building		08-04-2024	CS (COMM)/224/2024	BAJRANG LAL GUPTA Vs M/S JP AVIATION SERVICES PVT LTD	Subhash Chandra Lochakia(P),	Not legible	NA		08-04-2024
			303, New Court Building		09-04-2024	Execution (Comm)/71/2024	SPP FOOD PRODUCTS PRIVATE LIMITED Vs DEVENDER TOMAR	Bharat Arora(P),				09-04-2024
			303, New Court Building		12-04-2024	Execution (Comm)/72/2024	Ankur Kumar Prop M/s Kumar Auto Vs Rajiv Tyagi Prop M/s Rajiv Automobiles	Amit Kumar Amit Kumar(P),				12-04-2024
			303, New Court Building		19-04-2024	CS (COMM)/245/2024	M/S BIO CAB MARKETING Vs ELEGANT INFRACON PVT LTD	Sarita Gupta(P),	NA	NA		19-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			303, New Court Building		19-04-2024	CS (COMM)/244/2024	BHARAT JAIN Vs MAHESH GUPTA	Bharat Prakash(P),	9268300000		bharat.guptarka@gmail.com	19-04-2024
			303, New Court Building		20-04-2024	CS (COMM)/247/2024	M/S JAIN DIAGNOSTIC PRIVATE LIMITED Vs VELMED HOSPITAL	Maya Rani(P),	9354531496		advocategeetasingal@gmail . co	20-04-2024
			303, New Court Building		20-04-2024	CS (COMM)/246/2024	UNION BANK OF INDIA Vs DHANANJAY SHARMA	ALOK KUMAR(P),				20-04-2024
			303, New Court Building		22-04-2024	CS (COMM)/250/2024	RAJIV JAIN Vs SHAHVEZ ANSARI	UJJWAL JAIN(P),	9910301562		jainujjWa1271@gmail .com	22-04-2024
			303, New Court Building		22-04-2024	CS (COMM)/249/2024	GURU NANAK TEXTILES Vs M/S SHAKUNTALA SHOWROOM	SAREERAGHAV(P),	9818126565		advocate,ivraghav@gmail.com	22-04-2024
			303, New Court Building		23-04-2024	Execution (Comm)/76/2024	ABHISHEK KUMAR AGGARWAL Vs METRO INTERIO PRIVATE LIMITED	Dalvinder Singh(P),				23-04-2024
			303, New Court Building		24-04-2024	CS (COMM)/252/2024	ALUCOPANEL INDUSTRIES Vs M/S ADWAY DESIGNS	SANJAY KUMAR(P),	9968010672			24-04-2024
			303, New Court Building		25-04-2024	CS (COMM)/254/2024	Punjab National Bank Vs Parul	Mahee Arora(P),	7669913334		maheearora.adv@gmail.com	25-04-2024
			303, New Court Building		26-04-2024	Execution (Comm)/79/2024	Poonam Arora Vs Spice N Grilled Food Pvt Ltd	Arun Sharma(P),				26-04-2024
			303, New Court Building		26-04-2024	Execution (Comm)/80/2024	Suresh Apparels through Sh Bharat Jain partner Vs Siddhant Kumar Sadh	Vikas Bhatia(P),				26-04-2024
			303, New Court Building		29-04-2024	Execution (Comm)/82/2024	RAKESH KUMAR Vs TALE SINGH	Saurabh Tyagi(P),				29-04-2024
			303, New Court Building		30-04-2024	Execution (Comm)/81/2024	M/S RATNA TEXTILES Vs M/S ENGLISH PREMIUM	SANAND PRAKASH(P),				30-04-2024
			303, New Court Building		03-04-2024	Execution (Comm)/68/2024	AYUSH AGGARWAL Vs HARMESH KUMAR GOEL					03-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			303, New Court Building		03-04-2024	Execution (Comm)/67/2024	M/S SUPER SALES CORPORATION Vs M/S SARVANA STORES GOLD PALACE					03-04-2024
42	SH. SINGH	REETESH	Shahdara	C. No. 304	CS (COMM)/209/2024	JYOTI SURANA VS BAPAN DAS	PRATHA ATRAY	9582931401			02-04-2024	28-03-2024
				C. No. 304	CS (COMM)/210/2024	SUMIT JAIN VS HADRON SYSTEM PVT. LTD.	PRATHA ATRAY	9582931401			02-04-2024	28-03-2024
				C. No. 304	CS (COMM)/211/2024	PITTI COAL INDIA PVT. LTD. VS RIZVI ZISHAN	ASHISH CHAUHAN	9999448797			03-04-2024	19-03-2024
				C. No. 304	CS (COMM)/212/2024	PITTI COAL INDIA PVT. LTD. VS RIZVI ZISHAN	ASHISH CHAUHAN	9999448797			03-04-2024	19-03-2024
				C. No. 304	CS (COMM)/213/2024	VLK ASSOCAITES PVT. LTD. VS MUKESH KUMAR	MANISH KUMAR	9968466963			03-04-2024	29-03-2024
				C. No. 304	CS (COMM)/219/2024	BANK OF INDIA VS SARVESH VERMA	GARIMA GUPTA	9990118333			05-04-2024	01-04-2024
				C. No. 304	CS (COMM)/220/2024	ICICI BANKS LIMITED VS KRISH KASHISH GANDOTRA	SATISH KUMAR	9213905829			05-04-2024	22-03-2024
				C. No. 304	CS (COMM)/227/2024	DHEERAJ KUMAR VS DINESH TIWARI	GAURAV SHARMA	9811695953			08-04-2024	01-04-2024
				C. No. 304	CS (COMM)/230/2024	J.D.FASHION WEAR VS PRABHAT KUMAR RANJAN	MANOJ KUMAR	9899813888			10-04-2024	05-04-2024
				C. No. 304	CS (COMM)/231/2024	BO-BEE HOSIERY PVT. LTD. VS SHRI KHATU SHYAM	MANOJ KUMAR	9899813888			10-04-2024	05-04-2024
				C. No. 304	CS (COMM)/235/2024	ICICI BANK LTD. VS NITIN KUMAR	SUMIT AGGARWAL	9818198899			15-04-2024	27-03-2024
				C. No. 304	CS (COMM)/236/2024	ICICI BANK LTD. VS NITIN KUMAR	SUMIT AGGARWAL	9818198899			15-04-2024	27-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			C. No. 304		CS (COMM)/237/2024		RAKESH VS MCDANIL KUMAR TOMAR	9868493672			15-04-2024	11-04-2024
			C. No. 304		CS (COMM)/241/2024		PUNJAB NATIONAL BANK VS DEEPAK	9810415531			16-04-2024	10-04-2024
			C. No. 304		EX(COMM)/68/2024		LUCKY JACKET CLUB VS MUFADDAL DAWOODBHAI	8826692102	jaiswal1512@gmail.com		16-04-2024	18-11-2023
			C. No. 304		CS (COMM)/248/2024		SURESH APPARELS VS RITIKA JAIN	9268300000			20-04-2024	13-04-2024
			C. No. 304		EX(COMM)/74/2024		KOMT SOLUTIONS PVT. LTD. VS BALAJI TRADERS	9871214093			20-04-2024	18-04-2024
			C. No. 304		EX(COMM)/75/2024		ENVIRO ROOTS DEVICES PVT. LTD. VS PAN REALITY LTD.	9289000013	apnagaradvocate@gmail.com		20-04-2024	13-04-2024
			C. No. 304		MISC DJ/325/2024		STATE BANK OF INDIA VS ARGHA CHATTERJEE	9313521036			26-04-2024	24-04-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	406	Civil	CS (COMM)-202/2024	01-04-2024	CANARA BANK VS SARANJEET SINGH	RAJIV SAMIYAR	9811343911		rbsamaiyaradv@gmail.com	01-04-2024
					CS (COMM)-203/2024	01-04-2024	LAXMI NARAYAN SAHU VS ARUN GOEL	SATYVINDER SINGH	9310905051			01-04-2024
					CS (COMM)-207/2024	02.04.2024	M/S KAMAL POLYMERS VS M/SR. BHARAT FOOT WEAR & ANR	SR. ASSOCIATES	9910250215		rgassociates1012@gmail.com	02-04-2024
					omp (COMM)-83/2024	03-04-2024	BMW INDIA FINANCE SERVICE VS FLASH CLOUDS CONSULTING	ASHOK	8376049807		advocateashok01@gmail.com	03.04.2024
					Omp (I)COMM 84/2024	03-04-2024	KOTAK MAHINDRA VS JAGDISH SINGH	AMIT KUMAR	8860939556		amitkumar294@rediffmail.com	03-04-2024
					Omp (I)COMM 85/2024	03.04.24	BMW INDIA FINANCE SERVICE VS ASHISH CHANG	AMIT KUMAR	8860939556		amitkumar294@rediffmail.com	03-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					Omp (I)COMM 89/2024	04.04.24	KOTAK MAHINDRA BUILDERS VS APEX	AMIT KUMAR	8860939556		amitkumar294@red	04-04-2024
					CS (COMM)-212/2024	04-04-2024	RAJESH GOYAL VS BABITA SHARMA	AMIT GARG	9350018343		advocateamitgarg10	04-04-2024
					CS (COMM)-213/2024	05-04-2024	M/S SHAMBHU DAYAL VS LAD KUMAR	O.P. GUPTA	9868005927			05-04-2024
					CS (COMM)-214/2024	05-04-2024	BHUPINDER SINGH MULTANI VS IFFCO TOKIO GENERAL INSURANCE	SARVJEET KUMAR THAKUR	9555700013		sarvjeet@sktchamb	05-04-2024
					OMP (COMM)-90/2024	05-04-2024	KOTAK MAHINDRA VS J TRANSPORT	KAMIT KUMAR	8860939556		amitkumar294@red	05-04-2024
					CS (COMM)-215/2024	08.04.2024	manish mittal vs usha goyal & ors	SAMRIDHI	9654713565		advcate.samidhi99@	08.04.2024
					CS (COMM)-216/2024	08.04.2024	mohammad harish vs shakti prabha mehtani & ors	ASHISH CHAUHAN	9999468603		Madhursaprahotmai	08.04.2024
					CS (COMM)-222/2024	15.04.2024	M/S VIJENDER PLASTIC HUSSAIN MORAL PROP. OF GALAXY FOOTWEAR	SRISHABH SINGHAL	7503414900		rsinghal3062@gmai	15.04.2024
					CS (COMM)-223/2024	15.04.2024	BANK OF MAHARASHTRA VS RUPA KUMARI	KADAMBINI KUMAR MUDGIL	9871226784		kkmudgil29@gmail	15.04.2024
					CS (COMM)-224/2024	15.04.2024	M/S AJANTA SOYA LTD. VS M/S R TRADERS AND ANR.	SANJALI NEHRA	9711304060			15.04.2024
					OMP(I)(COMM) 92/2024	15.04.2024	HDFC BANK LTD VS SARBINDER MEHAR	NAVEEN SHARMA	8800880919		Naveenk101@gmai	15.04.2024
					omp (COMM)-93/2024	15.04.2024	TATA CAPITAL LTD VS PURSHOTAM RAMKUMAR	NAVEEN SHARMA	8800880919		Naveenk101@gmai	15.04.2024
					MISC. DJ 388/2024	18.04.2024	ANAND GOEL VS AMINUDDIN	POOJA GOYAL	9250924093		advocatevishalbans	18.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					cs (COMM)-229/2024	18.04.2024	STANDARD CHARTERED BANK VS RAVI GUPTA	ADDITYA KAPOOR			addtyakapoor@erud	18.04.2024
					CS (COMM)-230/2024	18.04.2024	UNION BANK OF INDIA VS BALJEET SINGH AND ANR	SUMAN MANDAL	9811413039		adkc-6j@yahoo.com	18.04.2024
					CS (COMM)-231/2024	18.04.2024	M/S NEELKANTH CONSTRUCTION PVT LTD VS M/S SHAPOORJI AND PALLONKI COMPANY PVT LTD	HIMANSHU SKHETWANI	9999837434			18.04.2024
					CS (COMM)-232/2024	18.04.2024	M/S SHANRO AGRITECH VS SUMAN BALA	DEEPAK YADAV	9999980081		DeepakyadavAdvoc	18.04.2024
					OMP (COMM)-98/2024	18.04.2024	AXIS BANK LTD VS SHIV KUMAR	MAYANK MAHAJAN	98733447330		mayank-mahajan05	18.04.2024
					CS (COMM)-235/2024	19.04.2024	SEEMA GOYAL ALIAS SEEMA VS GLOBAL INTERIORS AND CONSTRUCTION PVT LTD	SUMIT GARG	9999110716		sumitgarg1346@gm	19.4.2024
					CS (COMM)-236/2024	19.04.2024	EUPHORIA WORLD TRAVELS PVT LTD VS M/S RSPL HOSPITALITY AND TRAVEL SERVICES AND ORS	DEEPAK KUMAR	9873677851		advdeepk@gmail.c	19.4.2024
					omp (COMM)-99/2024	19.04.2024	INDOSTAR CAPITAL FINANCE LTD VS ANIL KUMAR TRANSPORT SERVICE	ANURAG MISHARA	7054095253			19.4.2024
					CS (COMM)-238/2024	20.04.2024	M/S AJANTA SOYA LTD. VS M/MAA TRADING AND ANR..	SANJALI NEHRA	9711304060		jagdisharora703@g	20.04.2024
					OMP(I)(COMM) 112/2024	20.04.2024	TOYOTA FINANCIAL SERVICES INDIA LTD. VS JEEVANJOT SINGH	DINESH JAIN	8376049807		advocateashok.@gma	20.04.2024
					OMP(I)(COMM)113/2024	20.04.2024	TOYOTA FINANCIAL SERVICES INDIA LTD. VS DHEERAJ SINGH	DINESH JAIN	8376049807		advocateashok.@gmail	20.04.2024
					OMP(I)(COMM)113/2024	20.04.2024	TOYOTA FINANCIAL SERVICES INDIA LTD. VS MAYA TIWAR	DINESH JAIN	8376049807		advocateashok.@gmail	20.04.2024
					OMP(I)(COMM)115/2024	20.04.2024	TOYOTA FINANCIAL SERVICES INDIA LTD. VS VISHAL RAKESH	DINESH JAIN	8376049807		advocateashok.@gmail	20.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					OMP(I)(COMM)116/2024	20.04.2024	TOYOTA FINANCIAL SERVICES INDIA LTD. VS MITHUN KAYAT	DINESH JAIN	8376049807		advocateashok@gmail.com	20.04.2024
					omp (COMM)-117/2024	20.04.2024	HDFC BANK LTD VS SANJEEV SHARMA	NAVEEN SHARMA	88008800919		Naveenk101@gmail.com	20.04.2024
					OMP (COMM)-118/2024	20.04.2024	HDFC BANK LTD VS RENU GUPTA	NAVEEN SHARMA	88008800919		Naveenk101@gmail.com	20.04.2024
					Omp (COMM)-119/2024	20.04.2024	HDFC BANK LTD VS PRANSHU DUTTA	NAVEEN SHARMA	88008800919		Naveenk101@gmail.com	20.04.2024
					CS (COMM)-240/2024	22.04.2024	HEMANT SHARMA	PRATEEK MITTAL	9910292928		advnuttakprateek@gmail.com	22.04.2024
					CS (COMM)-241/2024	22.04.2024	AJIT INDUSTRIES P. LTD	KARTIK DABAS	9868414528		advocatekartikdabas@gmail.com	22.04.2024
					CS (COMM)-245/2024	22.04.2024	RAJESH GOYAL VS NARESH KUMAR SHARMA	HAMIT GARG	9350018343		advamitgarg10502@gmail.com	22.04.2024
					CS (COMM)-249/2024	24.04.2024	BINDAL COIR PRIVATE LTD VS MAMTA	TAKSH SURI	8588800181			24.04.2024
					CS (COMM)-250/2024	24.04.2024	MATBAR SINGH CHAUHAN SOLE PROP. OF INDIWAYS LOGISTICS VS NITIN INTERPRISES	YOGRAJ GULLAIYA	9811132049			24.04.2024
					OMP (COMM)-121/2024	24.04.2024	KOTAK MAHINDRA VS WARIS	AMIT KUMAR			amitkumar294@rediffmail.com	24.04.2024
					OMP (COMM)-122/2024	24.04.2024	KOTAK MAHINDRA VS KAPOOR TRADERS	AMIT KUMAR	8860939556		amitkumar294@rediffmail.com	24.04.2024
					CS (COMM)-253/2024	25.04.2024	SB INTERNATIONAL VS ABHINAV ADVERTISING	SIDDHARTHA VERMA	7011684029		Verma.siddhartha1@gmail.com	25.04.2024
					CS (COMM)-254/2024	25.04.2024	SB INTERNATIONAL VS ABHINAV ADS	SIDDHARTHA VERMA	7011684029		Verma.siddhartha1@gmail.com	25.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-256/2024	26.04.2024	POOJA VS VIVEK KUMAR DUBEY	SURESH SINGH	9958399658		adv.sureshkr.singh@	26.04.2024
					CS (COMM)-257/2024	26.04.2024	POSITEX PVT LTD VS KNITWELL APPARELS PVT LTD	VIKASH SHARMA	9999010507		jurislaw@out.look.c	26.04.2024
					OMP (COMM)-123/2024	26.04.2024	KOTAK MAHINDRA VS MADAN LAL GOTHYAN	AMIT KUMAR	8860939556		amitkumar294@red	26.04.2024
					CS (COMM)-258/2024	27.04.2024	MURTI UDYOG LTD VS PRAVEEN RAJGRHIA	AKSHAY MITTAL	9811030258			27.04.2024
					CS (COMM)-259/2024	27.04.2024	JAISHREE GOYAL VS DELHI LAND AND CONSTRUCTIONS					27.04.2024
					OMP (COMM)-124/2024	27.04.2024	KOTAK MAHINDRA VS SATISH	AMIT KUMAR	8860939556		amitkumar294@red	27.04.2024
					OMP (COMM)-125/2024		KOTAK MAHINDRA VS BHANDARI TRAVELZ PVT LTD	AMIT KUMAR	8860939556		amitkumar294@red	27.04.2024
					miSC. DJ 441/2024	29.04.2024	puma se vs suresh chand & ors	GAUTAM BHASIN	9999093893			29.04.2024
					CS (COMM)-264/2024	29.04.2024	R.V. SOLUTIONS P LTD VS ANINASH KUMAR	SANKIT MIGLANI	7276358720			29.04.2024
					CS (COMM)-202/2024	29.04.2024	M/S KESHO RAM INDUSTRIES VS BLOCK DEVELOPMENT AND PANCHAYAT OFFICIAER	SIDHANT MALIK				29.04.2024
44	SH.VINOD YADAV	North-West	316	Civil	CS(Comm.)/197/24	01.04.2024	Renu Singhal Vs. Kartik	Santosh Singh	989970232321		adv.santoshsingh.s@	27.03.24
					CS(Comm.)/198/24	01.04.2024	Mahesh Kr. Vs. Amit Alias Amit Singh	Maninderjeet Singh	9899989911		maninderjeet65@gr	27.03.24
					CS(Comm.)/199/24	01.04.2024	Union Bank of India Vs. PurnimaSwain	Deepa Gupta & Co.	9312292558		advocate.deepa.gup	30.03.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/200/24	01.04.2024	Union Bank of India Vs. Sandeep Gupta	Deepa Gupta & Co.	9312292558		advocate.deepa.gup	29.03.24
					CS(Comm.)/201/24	01.04.2024	Union Bank of India Vs. PH Plus Pharmaceuticals (P). Ltd.	Deepa Gupta & Co.	9312292558		advocate.deepa.gup	28.03.24
					CS(Comm.)/204/24	02.04.24	RSPL Ltd. Vs. Reeshikesh Singh	Anil Kr. Sahu	9810134793		allipcare@gamil.co	29.03.24
					CS(Comm.)/205/24	02.04.24	Nicholas Health Care Ltd. Vs. Ayursundra Hospitals (P) Ltd.	Arvind Jha	9910210149		adv.arvindjha@gma	30.03.24
					CS(Comm.)/206/24	02.04.24	Nicholas Health Care Ltd. Vs. Zoda Health Care & Ors.	Arvind Jha	9910210149		adv.arvindjha@gma	30.03.24
					CS(Comm.)/208/24	03.04.24	M/s PMT Steel Industries (P) Ltd. Vs. M/s Hobart Steel (P) Ltd.	Sanjay Garg	9212193450		advsanjaygarg@gm	29.03.24
					CS(Comm.)/209/24	04.04.24	Shashi Johar Vs. Sanjay Kr. Johar	Ashok Kr.	9312908832		ayequity@gmail.co	30.03.24
					CS(Comm.)/210/24	04.04.24	Anal Gupta Vs. Buyant Retail India (P) Ltd. & Ors.	Nazma Hasan	9810283029		Deepakkyagi@redi	02.04.24
					CS(Comm.)/211/24	04.04.24	Manasvi Enterprises Vs. D. B Brij Mohan Garg Enterprises	Brij Mohan Garg	9811135592		bmgjuris@gmail.co	02.04.24
					CS(Comm.)/217/24	09.04.24	KBS Travels Vs. KBS Travels (Tamilnadu)	Kartik Jain	8368060074		advocatekartik98@	06.04.24
					CS(Comm.)/218/24	15.04.24	Anchal Bathla Vs. Anuj Sharma	Bhavya Sethi	9811389644		sethibhavya@gmail	08.04.24
					CS(Comm.)/219/24	15.04.24	Deepti Goyal Vs. Sonu Sharma	Mohd. Ikram	9810482807		adv.md.ikram@gma	08.04.24
					CS(Comm.)/220/24	15.04.24	M.K Industries Vs. Hindon Forge P. Ltd.	Veneet Chadha	9958000855		vclegal007@gmail.	09.04.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/221/24	15.04.24	Rakesh Seth Vs. Nirsu Sah Dwarka	Brijesh	9818078977		Brijeshthiwari@gmail.com	06.04.24
					CS(Comm.)/225/24	18.04.24	Shiv Naresh Sports Vs. Yes Bank Ltd.	Shafiq Khan	9910000574		adv.shafiqkhan@gmail.com	11.04.24
					CS(Comm.)/226/24	18.04.24	M/s Ganpati Steel Vs. Bharat Industries	Ajay Tyagi	9992408045		adv.ajaytyagi@gmail.com	06.04.24
					CS(Comm.)/227/24	18.04.24	Keshav Gupta Vs. M/s Saya Automobiles	Anuj Jain	9910062060		advocateanujain@gmail.com	13.04.24
					CS(Comm.)/228/24	18.04.24	M/s Gorismo infra (P) Ltd. Vs. M/s Ensure Innovations (P) Ltd.	Anil Kr. Sahu	9810134793		allipcare@gmail.com	12.04.24
					CS(Comm.)/233/24	19.04.24	M/s Design & Decor Vs. Shiv Kr. Rana	Jitender Kr.	9910848793		jnklegal2021@gmail.com	09.04.24
					CS(Comm.)/234/24	19.04.24	Ashok Kr. Gupta Vs. B R Foot Wear	Bharat Gupta	45640851		legistauxiliary@gmail.com	13.04.24
					CS(Comm.)/237/24	20.04.24	M/s Campus Activewear Ltd. Vs. Mrs. Rajina Khatoun	Zeeshan Hashmi	8802310640		delhi@albalawoffice.com	16.04.24
					CS(Comm.)/239/24	22.04.24	Aman Garg Vs. Dextrous Designers & Associates (P) Ltd.	Mehak Gupta	9990358009		mehakgupta009@gmail.com	16.04.24
					CS(Comm.)/242/24	23.04.24	Sunrise Foam Products (P) Ltd. Vs. Vicky Bansal	R.K Tripathi	8588800181		rktripathi@gmail.com	20.04.24
					CS(Comm.)/243/24	23.04.24	Jagdish Bhimraj Solanki Vs. M/s JP Products	Ankit Tuli	9873511618		adv.ankittuli@gmail.com	18.04.24
					CS(Comm.)/244/24	23.04.24	Meenu Nindawat Vs. Praveen Mittal	Subhash Chugh	8595005005		manthanlawfirm@gmail.com	23.04.24
					CS(Comm.)/246/24	24.04.24	SBI Vs Vimal Kumar	Kunal Malik	7503444555		ADVKUNALMALIK@gmail.com	22.04.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/247/24	24.04.24	Sunrise Foam Products Ltd. Vs. Surinder Kr.	R.K Tripathi	8588800181		rktripathi@gmail.co	20.04.24
					CS(Comm.)/248/24	24.04.24	Sunrise Foam Products Ltd. Vs. Mamta Agarwal	R.K Tripathi	8588800181		rktripathi@gmail.co	20.04.24
					CS(Comm.)/251/24	25.04.24	Mohit Kansal Vs. Abhinav Pandey	Prateek Mittal	9910292928		advmittalprateek@g	11.04.24
					CS(Comm.)/252/24	25.04.24	Seeta Marble And Granite Vs. Aadhyaa Travels (P) Ltd.	Puneesh Grover	8470977717		puneeshgrover@gm	25.04.24
					CS(Comm.)/255/24	26.04.24	Mohd. Nasir Trading Vs. Pooja Ramakant	Dharmender K Yadav	9650508945		advdkyadav79@gm	23.04.24
					CS(Comm.)/260/24	27.04.24	MTI Industries (P) Ltd. Vs. Era Engineering Works	Ankur Chawla	9891467200		casadv2000@gmail	20.04.24
					CS(Comm.)/261/24	27.04.24	Ramakrishna Electro Components (P) Ltd. Vs. Syska Led Lights (P) Ltd.	Kunal Malik	7503444555		advkunalmalik@gm	21.04.24
					CS(Comm.)/262/24	29.04.24	Safe Finlease (P) Ltd. Vs. Smt. Meenakshi	Sanjay Kr. Tyagi	9868379840		sktyagi@gmail.com	19.04.24
					CS(Comm.)/263/24	29.04.24	PNB Vs. Neel Kamal	Ajay Sharma	9891399593		AJAYSHARMA26	19.04.24
					CS(Comm.)/266/24	30.04.24	Dharambir Rana Vs. Anil Dahiya	Sangram Singh	9990785147		advsangramsingh25	24.04.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil	-	-	-	-	s	-	-	-

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/190/2024	03-04-2024	Poonam Maggo Vs Bhaktamar India Marketing Pvt	SACHIN BANSAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/54/2024	03-04-2024	Nitesh Saraf Proprietor Ms Santosh Plasti Vs Bheru Ram Chaudhary Proprietor Ms Dag	NASIR AZIZ(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/189/2024	03-04-2024	Kishore Kumar Vs Bharat Saini	Deepak Dhyani(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/191/2024	03-04-2024	Shubham Chemicals Solvents Ltd Vs Shirdi Industrdies Limite	ANSHU MAHAJAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/192/2024	04-04-2024	Chirag Alludin Vs The Commissioner Of Med And Ors	Vivek Ranjan(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/196/2024	04-04-2024	Ashok Kumar Gupta Vs Jaswinder Kaur	Bharat Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/195/2024	04-04-2024	Icici Bank Limited Vs Om Prakash	MANISH DEWAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/194/2024	04-04-2024	Shellz India Private Limited Vs Agarwal Traders And Others	Shellz India Pvt Ltd.(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/193/2024	04-04-2024	Axis Bank Ltd Vs Santosh Kumar Panda	Dharam Dev(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/55/2024	04-04-2024	M/s Sr Industries Vs M/sgujrat Pesticides Company	amarendra kumar dubey(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/20/2024	04-04-2024	Ms Delhi Up Madhya Pardesh Transport Company And Ors Vs SUMAN AGGARWAL	Harsimran Kaur Rai(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/198/2024	05-04-2024	Vinod Sharma Proprietor Vinson Home Ap Vs SHABHNAM UROOJ	MD NAUSHAD ALAM(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/21/2024	05-04-2024	Suresh Jha Vs Shriram Finance Limited	Sunder.(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/197/2024	05-04-2024	Siddharth Mehta Vs Anita Devi	Deepak Yadav(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Advocate Mobile	Advocate email id	Date of e-filing
					OMP (COMM)/22/2024	06-04-2024	Abbasia Roobi Vs Sbi Cards And Payment Services Limited	SUNIL MOHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/201/2024	06-04-2024	Nike Innovate C V Vs Ashok Kumar	aastha sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/200/2024	06-04-2024	Adidas Ag Vs Ashok Kumar Unknown	aastha sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/199/2024	06-04-2024	Zorata Batteries Pvt Ltd Through Director Mr Nikhil Jain Vs Ashok Kumar Proprietor M/s Ashok Electronics	MAYANK GUPTA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/202/2024	08-04-2024	Safe Funlease Pvt Ltd Vs Rekha	Sanjay kumar tyagi(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/56/2024	08-04-2024	Punjab Kashmir Finance Vs neeraj kumar	MOHAN SHYAM(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/203/2024	08-04-2024	M/s Sephan Lubricants Pvt Ltd Vs Rakesh Prop Of M/s Milan Enterprises	Ashok Jain(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/205/2024	10-04-2024	Ramesh Kumar Vs United India Insurance Company Limited	Munesh Chauhan(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/206/2024	10-04-2024	M/s Herbs India Through Its Proprietor Vishal Agarwal Vs The Body Care And Cure Clinic Through Its Proprietor Rajender Singh Bhatia	PUNEET AHUJA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/204/2024	10-04-2024	State Bank Of India Vs Indrawati	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/208/2024	12-04-2024	Ashish Garg Proprietor Garg Plastic Industries Vs Harshit Suri Proprietor Shri Ganesh Enterprises	Chakit Singhal(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/59/2024	12-04-2024	Suvi International Private Limited Vs Radhe Shyam Agarwal	ANKUR SINGHAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/58/2024	12-04-2024	Punjab National Bank Vs Ajay Khatri	Subhash Chandra Lochakia(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/57/2024	12-04-2024	Madhav Vs Tanu	Gaurav sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/207/2024	12-04-2024	Suman Garg Through Spa Udit Garg Vs Bharat Kumar	Sheetal jakhar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/209/2024	12-04-2024	Suntek Chlorides Private Limited Vs Vikas Electrical Company	Rahul Kumar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/210/2024	12-04-2024	State Bank Of India Vs Laxmi	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/211/2024	12-04-2024	vSTAT BANK OF INDIA Vs Geeta	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/212/2024	12-04-2024	State Bank Of India Vs Dinesh	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/213/2024	12-04-2024	State Bank Of India Vs Santosh	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/214/2024	12-04-2024	State Bank Of India Vs Vinod Kumar	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/215/2024	12-04-2024	State Bank Of India Vs Sunita	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/216/2024	15-04-2024	Standard Chartered Bank Vs Jyoti Gupta	ADDTYA KAPOOR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/60/2024	15-04-2024	Uco Bank Vs Akshay Kumar Bhardwaj	Gaurav Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/218/2024	15-04-2024	Jayanti Raghunath Mal Jain Vs M/s Jayati Tools	Mukesh AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/217/2024	15-04-2024	Standard Chartered Bank Vs Raghav Petrochem Private Limited	ADDTYA KAPOOR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/220/2024	18-04-2024	Ajay Bansal Vs Mohit Jaiswal	Rajesh Bhatia(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/219/2024	18-04-2024	Crn Polymers Through Its Partner Sh Rohit Katyal Vs Kb Lrs Jv	RAJESH SINGLA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/62/2024	18-04-2024	Amrit Humifresh Preservation Pvt Ltd Through Its Director And Authorised Representative Vs Parvesh Tiwari	PANKAJ GUPTA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/223/2024	18-04-2024	M/s Times Logistics Limited Vs Iken Automations Private Limited	Rehana Ahmed(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/222/2024	18-04-2024	Akram Yamin Vs Ifl Housing Finance Limited	SAGIR KHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/221/2024	18-04-2024	M/s Shyam Pharma Vs M/s Shree Shyam Pharma	SHIVAM BANSAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/61/2024	18-04-2024	Amrit Humifresh Preservation Pvt Ltd Vs Ms Traders	PANKAJ GUPTA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/225/2024	19-04-2024	Neeraj Mohan Vs Rajender Kumar	KESHAV KUMAR VERMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/226/2024	19-04-2024	Dishant Goel Proprietor Blisterbox Pakaging Vs Puneet Jain Proprietor Vedansh Impex	Lokesh Kumar Pathak(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/224/2024	19-04-2024	Broad Injectables Vs Royal Drug Distributors	ankit narwal(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/28/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited	Shivansh Srivastava(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/227/2024	20-04-2024	Gujarat Petrochemicals Limited Vs Spectrogen International Private Limited	DEEPAK SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/228/2024	20-04-2024	Dr Morepen Limited Vs Sree Seetharama Medical Agencies	SRIJAN TIWARI(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/229/2024	20-04-2024	Alufine International Vs Shivin Gupta	RAJ KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/230/2024	20-04-2024	Shemford Schools Private Limited Vs Shemford Chidambaram	ABHIRAJ JAYANT(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/231/2024	20-04-2024	Union Bank Of India Vs M/s Navika Textiles	Deepa Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/232/2024	20-04-2024	Coast To Coast Designs Pvt Ltd Vs Vensenal Enterprises Pvt Ltd	KUSHAGRA BANSAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/233/2024	20-04-2024	Pankaj Kohli Vs Subhash Chand	Shekhar Bhambri(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/23/2024	20-04-2024	Gaurav Sapra Vs Bhajanpura Co Operrative Urban T/C Society Ltd	RAM KISHOR SINGH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/24/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited	Shivansh Srivastava(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/236/2024	22-04-2024	M/s Imperia Decor Industries Vs M/s Pahwa Brothers	Nancy Jain(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/235/2024	22-04-2024	Arvind Kumar Gupta Vs Sandeep Malik	ANIL PRUTHI(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/25/2024	22-04-2024	Lalit Jain Vs Hdb Financial Services Ltd	Anshul Garg(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/63/2024	22-04-2024	Rajesh Kumar Gupta Proprietor Vs Kapil Kumar Gupta	MUKESH KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/64/2024	22-04-2024	Niraj Jain Vs Deepak Sabarwal	Harmesh Kumar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/234/2024	22-04-2024	Sangita Saini Vs Vishal Singh	TOM JOSEPH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/237/2024	22-04-2024	Seema Gupta Vs Deogun Industries	Seema Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/238/2024	23-04-2024	State Bank Of India Vs Maya Medal	Kunal Malik(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/597/2024	23-04-2024	Sunil Kumar Tripathi Vs Atul Gupta	PIYUSH TIWARI(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/598/2024	23-04-2024	Bank Of Baroda Vs Poonam Devi	rakesh garg(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/239/2024	23-04-2024	State Bank Of India Vs Aadarsh Enterprises	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/66/2024	24-04-2024	Ms Niranknari Gems Jewels Pvt Ltd Vs Anand Mohan Mishra	SUMEET(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/67/2024	24-04-2024	Dc Enterprises And Anr Vs Bb Enterprises	DD Pandey(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/620/2024	24-04-2024	Vasu Polymer India Pvt Ltd Vs Reliable Industrial Corporation	BANKE BIHARI SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/65/2024	24-04-2024	Sagar Nainwani Vs Grid India Power Cables Private Ltd	Rahul Kumar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/240/2024	25-04-2024	Maa Jalpa Bhawani Enterprises Vs Shri Parshvnath Plastic	varun jain(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/241/2024	25-04-2024	Raj Technopack Pvt Ltd Vs Raman Khatkar Proprietor Of Natures Phytopharmaceuticals	BRIJENDRA PRATAP SINGH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/242/2024	26-04-2024	Canara Bank Vs M/s Mrc Fruit Co	Varun Mittal(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/243/2024	26-04-2024	Vikas Sehgal Vs Trimedix Pharma Private Limited	Seema Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/244/2024	26-04-2024	Atul Gupta Prop Krishna Trading Co Vs Lalita	SUNIL MITTAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/245/2024	27-04-2024	Seema Gupta Vs Jagannath Polymers Limited	Seema Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/68/2024	27-04-2024	Bhawna Lamination Vs Nexgen Footwears	BHANU MOHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/635/2024	27-04-2024	Icici Bank Ltd Vs Sunil Kumar	Chetna Bhalla(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/646/2024	29-04-2024	Nirmal Arora Vs M/s Real Growth Commercial Enterprises Ltd	Ajit Kumar Bhardwaj(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/247/2024	29-04-2024	Cj Darcl Logistics Ltd Vs Artisans Management	Karan Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/246/2024	29-04-2024	Monsoon Agro Chemicals Pvt Ltd Vs Kohinoor Crop Science Ors Through Its Partners	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/544/2024	12-04-2024	Lokesh Gupta Prop Of V K Papers Vs Amit Packaging Industries	DEVENDER KUMAR JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. PANKAJ GUPTA DISTRICT JUDGE (COMMERCIAL COURT-01	South-West	603	Commercial Suit	COUNTER CLAIM 10/2024	01.04.2024	VISHAL PREMCHAND VS ASHOK KUMAR	CHIRAG JAIN	9971625140		actioneslegal1@gmail.com	28.03.2024
			603	Commercial Suit	CS COMM. 181/2024	01.04.2024	PUNJAB NATIONAL BANK VS RITIKA PRIYA	SAURAV BHASIN	9899331166		sauravbhasin10@gmail.com	29.03.2024
			603	Commercial Suit	CS COMM. 182/2024	01.04.2024	PUMA SE VS BUNTY JEUMAL	GAUTAM BHASIN	9999093893		eludication.legal@outlook.com	29.03.2024
			603	Commercial Suit	CS COMM. 183/2024	01.04.2024	CENTRAL BANK OF INDIA VS VINOD	SUBODH KR. SINGH	9811375940		advsubodhkumarsingh@gmail.com	30.03.2024
			603	Commercial Suit	CS COMM. 189/2024	02.04.2024	S.K. PLYWOOD VS MD. ARIF	M.R.JANGID	9810828193		ADVOCATEMRJ@GMAIL.COM	01.04.2024
			603	Commercial Suit	CS COMM. 190/2024	02.04.2024	M/S MARAL TRADERS VS M/S B. SHIVANSH	PRINCE KUMAR	9582800140		lextridevam@gmail.com	31.03.2024
			603	Commercial Suit	CS COMM. 191/2024	02.04.2024	STATE BANK OF INDIA VS ANURAG DUBEY	VAIBHAV YADAV	9971336611		VAIBHAV.YADAV@HOTMAIL.COM	30.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	Commercial Suit	CS COMM. 192/2024	03.04.2024	SANJAY KUMAR VS AAKASH MISHRA	K.B.RAO	9811832421		kbrao.advocate@gmail.com	02.04.2024
			603	Commercial Suit	CS COMM. 197/2024	05.04.2024	PUNJAB NATIONAL BANK VS MARUTI ELECTRONICS	NITISH KUMAR	8800920426		lawspective.juj@gmail.com	04.04.2024
			603	Commercial Suit	CS COMM. 198/2024	05.04.2024	HARSH DAULTANI VS M/S TELECARE INDIA	C.P.SHARMA	9560403947		ADV-DELHI@YAHOO.IN	04.04.2024
			603	Commercial Suit	CS COMM. 201/2024	08.04.2024	PUMA SE VS ASHOK KUMAR	NAVLIN SWAIN	9999306881		eludication.legal@outlook.com	06.04.2024
			603	Commercial Suit	CS COMM. 205/2024	12.04.2024	UNDER ARMOUR INC VS ASHOK KUMAR	NAVLIN SWAIN	9999306881		eludication.legal@outlook.com	11.04.2024
			603	Commercial Suit	CS COMM. 206/2024	12.04.2024	ICICI BANK VS ANIL KUMAR	KUMAR LAW FIRM	9811898399		manish@kifindia.com	11.04.2024
			603	Commercial Suit	CS COMM. 219/2024	19.04.2024	M/S RAVI AND SINGH COMMUNICATION VS M/S SHRI BALAJI ELECTRICALS	AMARENDRA KUMAR DUBEY	9599801188		NOT GIVEN	18.04.2024
			603	Commercial Suit	CS COMM. 220/2024	19.04.2024	RAJNI DABHAL VS MEENAKSHI PANT	SIMOD KUMAR	9350328112		bansalsimod@gmail.com	19.04.2024
			603	Commercial Suit	CS COMM. 230/2024	23.04.2024	PANGEA ENTERPRISES PRIVATE LIMITED VS PUNJAB PHARMACEUTICALS	B.S.SHARMA	9899129933		advbijendra1667@gmail.com	22.04.2024
			603	Commercial Suit	CS COMM. 238/2024	27.04.2024	M/S RAVI AND SINGH COMMUNICATION VS M/S MALUK TELECOM	AMARENDRA KUMAR DUBEY	9599801188		NOT GIVEN	26.04.2024
			603	MISC. APP.	MISC/DJ/ADJ 178/2024	01.04.2024	CANARA BANK VS M/S SURYA SHG	VINAY KUMAR SHARMA	9810248919		NOT GIVEN	28.03.2024
			603	MISC. APP.	MISC/DJ/ADJ 189/2024	08.04.2024	CANARA BANK VS M/S SHIV SHAKTI	RAM NIWAS	7011338452		ramniwasadv.4717@gmail.com	07.04.2024
			603	MISC. APP.	MISC/DJ/ADJ 196/2024	18.04.2024	CANARA BANK CS RAM KISHAN	RAM NIWAS	9560026079		ramniwasadv.4717@gmail.com	18.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	MISC. APP.	MISC/DJ/ADJ 203/2024	22.04.2024	INDIAN BANK VS M/S RADHEY SHYAM AGENCY	SANJEEV CHOPRA	9711142200		chopra6791@gmail.com	20.04.2024
			603	MISC. APP.	MISC/DJ/ADJ 204/2024	22.04.2024	INDIAN BANK VS M/S MEDVISION INDIA	SANJEEV CHOPRA	9711142200		chopra6791@gmail.com	20.04.2024
			603	MISC. APP.	MISC/DJ/ADJ 205/2024	22.04.2024	INDIAN BANK VS M/S SHERYANSH PUROTECH	SANJEEV CHOPRA	9711142200		chopra6791@gmail.com	20.04.2024
			603	EXECUTION PETITION	EX. COMM. 64/2024	16.04.2024	SBI CARDS AND PAYMENT SERVICES LTD. VS SYED MUSSADIQUE ALI	PATHAK ASSOCIATES	991034539		SUBODHPATHAKLE GAL@GMAIL.COM	16.04.2024
			603	EXECUTION PETITION	EX. COMM. 54/2024	02.04.2024	AAKASH HEALTHCARE PVT. LTD. VS M/S CAROFY SOLUTION (OPC) PVT. LTD.	KSHITIJ AGGARWAL	9927020390		KSHITIJAGGARWAL17@GMAIL.COM	01.04.2024
			603	EXECUTION PETITION	EX. COMM. 59/2024	04.04.2024	DEL CORONA AND SCARDIGLI INDIA PVT. LTD. VS CORK AND CORK PRODUCTS	VIREN CHAUDHARY	9311405040		ADV-VIREN@LEXLAAMA.COM	01.04.2024
			603	EXECUTION PETITION	EX. COMM. 55/2024	02.04.2024	STATE BANK OF INDIA VS SANDEEP KUMAR & ORS.	VINAY KUMAR	7982275426		KUMARVINAY.65@GMAIL.COM	30.03.2024
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	South-West	613	commercial suit	CS (COMM)/233/2024	25-04-2024	PUNJAB NATIONAL BANK Vs Nadeem Saifi	Sh. JAIBHAGWAN	8171519063		singhjaibhagwan6@gmail.com	22-04-2024
			613	Review Application	MISC DJ ADJ/ 216/ 2024	19-04-2024	Mayank Gupta Vs Aditya Birla Fashion Retail Ltd	Sh. RAJENDRA KUMAR MEENA	9899201355		sc@juristrust.in	24-04-2024
			613	commercial suit	CS (COMM)/231/2024	24-04-2024	Charanpaaduka Industries Pvt Ltd Vs B S LAMBA	Sh.PREM GARG	8860844670		premgarg.legal@yahoo.com	22-04-2024
			613	commercial execution	Execution (Comm.)/67/2024	22-04-2024	Rakesh Bakshi Vs Manoj Kumar	Ms. Kajal	9560652100		makkarkajal1806@gmail.com	03-04-2024
			613	commercial suit	CS (COMM)/223/2024	22-04-2024	State Bank Of India Vs Uma Panwar	Sh. Harshit Gupta	7417442181		hgupta466@gmail.com	18-04-2024
			613	commercial suit	CS (COMM)/224/2024	22-04-2024	Sapphire Foods India Limited Vs Nirav Sachdeva Pro Of M/s Ace One Tech	Sh. Srishty Pandey	8449627844		sc@juristrust.in	18-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	arbitration petition	OMP (I)(COMM.)/8/2024	20-04-2024	Medzak Healthcare Private Limited Vs Riosh Technologies Private Limited	Ms. Samarpit Chauhan	9999488064		samarpit.chauhan@gmail.com	19-04-2024
			613	commercial execution	Execution (Comm.)/66/2024	19-04-2024	Kotak Securities Limited Vs Ashwani Kumar	Sh. Kapil Kher	9891072729		anilkher@gmail.com	16-04-2024
			613	commercial execution	Execution (Comm.)/62/2024	15-04-2024	Rama Suri Vs Petunia Beauty And Care Pvt Ltd	Sh. Rahul Madhwani	9891103238		rahul_madhvani@hotmail.com	12-04-2024
			613	commercial execution	Execution (Comm.)/63/2024	15-04-2024	Rama Suri Vs Nishtha Arora Kakkar	Sh. Rahul Madhwani	9891103238		rahul_madhvani@hotmail.com	12-04-2024
			613	commercial suit	CS (COMM)/207/2024	15-04-2024	Puma Se Vs Ashok Kumar	Sh Navlin Swain	9999306881		eludication.legal@outlook.com	12-04-2024
			613	commercial suit	CS (COMM)/212/2024	15-04-2024	The Swami Dayanand Cooperative Group Housing Society Limited Vs Sh Rakesh Kumar And Anr	Ms. Shruti Sharma	9311020997		adv.sharmashruti@gmail.com	12-04-2024
			613	commercial execution	Execution (Comm.)/61/2024	09-04-2024	Canara Bank Vs Siddharth Ak	Sh. sumit virmani	9873245548		virmanilawco@gmail.com	02-04-2024
			613	commercial suit	CS (COMM)/202/2024	09-04-2024	Michael Kors International Gmbh Vs Ashok Kumar	Sh. Navlin Swain	9999306881		eludication.legal@outlook.com	08-04-2024
			613	commercial suit	CS (COMM)/203/2024	09-04-2024	Ms Shine And Standard Through Its Prop Ajay Singh Vs Ms Itm Hospital And Reasearch Center	Sh. VISHAL KUMAR	9313605204		shineandstandard@gmail.com	27-02-2024
			613	Commercial suit	CS (COMM)/199/2024	06-04-2024	Icici Bank Limited Vs Sweta Singh	Sh. DHRUV JOSHI	8600910500		office@triumphlegal.co.in	01-04-2024
			613	commercial suit	CS (COMM)/195/2024	04-04-2024	Union Bank Of India Vs Reetika	Ms. Deepa Gupta	9312292558		advocate.deepa.gupta@gmail.com	01-04-2024
			613	commercial execution	Execution (Comm.)/58/2024	03-04-2024	Au Small Finance Bank Limited Vs Hemant Gupta	Sh. NITIN MEHTA	8802218291		advocate.mehtaassociate09@gmail.com	24-02-2024
			613	commercial suit	CS (COMM)/194/2024	03-04-2024	Genus Paper And Boards Limited Vs M/s Garg Enterprises	Ms. KUMURMILA NEGI	9212372944		nksaini@genuspaper.com	23-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	commercial execution	Execution (Comm.)/53/2024	01-04-2024	Rishi Gupta Vs Seema Kumari	Sh. SAURABH VERMA	9716764498		advocatesaurabhverma@gmail.com	28-03-2024
			613	commercial execution	Execution (Comm.)/57/2024	03-04-2024	Audio Techonologies And Codes Pvt Ltd Vs M/s Safe Society	Ms. MEENA BELWAL	9910781504		advmeenabelwal@gmail.com	01-04-2024
			613	commercial suit	CS (COMM)/193/2024	03-04-2024	Travel High Pvt Ltd Vs Vipin Jain	Sh. Brijesh Tiwari	7011083814		brijesh.ramjas@gmail.com	28-03-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	614	COMMERCIAL SUIT	CS (COMM) 209/2024	15.04.2024	STATE BANK OF INDIA VS MR. A. GIBIN KUMAR	MR. A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	11.04.2024
			614	COMMERCIAL SUIT	CS (COMM) 213/2024	16.04.2024	DYNAMIC AIR AND SEA CARGO PVT LTD VS SPORTS MASTER INTERNATIONAL LLP	MR. ASHISH KUMAR DABAS	8570055155		ASHISH.JURIST@GMAIL.COM	12.04.2024
			614	COUNTER CLAIM	COUNTER CLAIM 13/2024	06.04.2024	DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL	MR. RAJIV KUMAR CHOUDHARY	9811028098		EOFFICE@TECHLAW.IN	28.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 184/2024	02.04.2024	PUMA SE VS BHAI JI T-SHIRT WALE	MR. GAUTAM BHASIN	9999093893		ELUDICATION.LEGAL@OUTLOOK.COM	29.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 216/2024	18.04.2024	SAMSONITE IP HOLDING VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893		ELUDICATION.LEGAL@OUTLOOK.COM	15.04.2024
			614	EXECUTION	Execution (Comm.)/56/2024	02-04-2024	BANK OF MAHARASHTRA Vs M/S BEAUTY MAKE OVER STUDIO	SH. YATENDER SHARMA	9267948473		ADVYATENDER@GMAIL.COM	27.03.2024
			614	EXECUTION	Execution (Comm.)/69/2024	27-04-2024	HINDUSTAN UNILEVER LIMITED VS ANAND MARKETING	SH. RISHAB RAJ JAIN	011-29846552		RISHABRAJJAIN@GMAIL.COM	17.04.2024
			614	ARBITRATION	ARB. A. (COMM.)/5/2024	05-04-2024	ASHUTOSH YADAV VS PUNJAB NATIONAL BANK THROUGH ITS MANAGER	SH. VIKAS NAIN	8860604258		VIKAS.NAIN@LIVE.COM	03.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/214/2024	16-04-2024	CEOMA CONSULTING PRIVATE LIMITED VS STUP CONSULTANTS PRIVATE LIMITED	SH. ASHISH NEGI	8800607931		ADVOCATE.ASHISHNEGI@OUTLOOK.COM	12.04.2024
			614	EXECUTION	Execution (Comm.)/60/2024	08-04-2024	RANDSTAD INDIA PRIVATE LIMITED VS MAGNUM AVIATION PRIVATE LIMITED	SH. KAPIL MALIK	9811484409		KMALIK@CONDUCTIVELEGAL.COM	03.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			614	COMMERCIAL SUIT	CS (COMM)/200/2024	08-04-2024	M/S GLOBAL DART LOGISTICS VS M/S NAMISH ADVERTISING	NAVEEN ARUA	989919222		NAVEEN.ARYA1@GMAIL.COM	01.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/208/2024	15-04-2024	ICICI BANK LIMITED VS MUKESH	SATISH KUMAR	9811898399		MANISH@KLFINDIA.COM	11.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/225/2024	22-04-2024	STATE BANK OF INDIA VS MAHESH	SUNIL SEHRAWAT	9212190624		DELHILAWYERS76@YAHOO.CO.IN	17.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/226/2024	22-04-2024	BANK OF MAHARASHTRA VS BAWA ELECTRONICS	SMS.SUNITA	9873591509		SUNITA_KASHYAP60@YAHOO.COM	16.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/227/2024	22-04-2024	M/S RAVI AND SINGH COMMUNICATION VS M/S IFORT TELNET SOLUTION PVT LTD	SH. AMARENDRA KUMAR DUBEY	9599801188, 8802637088		OUTSMARTADVOCA1TE@GMAIL.COM	18.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/232/2024	24-04-2024	JAS FORWARDING WORLDWIDE PVT LTD VS M/S TURBO MEGHA AIRWAYS PVT LTD	SH. SIDHANT AWASTHY	8851519396		SIDHANT.AWASTHY@GMAIL.COM	19.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/234/2024	25-04-2024	SIDDIQUI INTERIOR DESIGNERS AND DECORATORS THROUGH ITS PROP KAYUM SIDDIQUI VS POOJA SETIA	SH. ANIL PANWAR	9818266633, 9971366633		PANWARASSOCIATES@GMAIL.COM	23.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/236/2024	26-04-2024	M/S GOOD HOUSE KEEPING VS DYNAMIC AURA LLP	SH. KULDEEP SINGH	9811390632, 9810356507		MEETMEKULDIP@GMAIL.COM	23.04.2024
			614	MISCELLANEOUS	DJ/ADJ/77/24	04.04.2024	JAGAN NATH GUPTA VS SOHAN LAL AND SONS	SH. PANDEY, A.K.	9312982075, 9891267026		AVSGJURISTS@GMAIL.COM	28.03.2024
49	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-03	South-West District	NIL									
Total							1300					